

No. HCB/GOA/RS/DRT/2016
DATE:- 13th December, 2016

NOTICE

Sub:-	<u>Destruction of records in accordance with Chapter XV of the Bombay High Court, Appellate Side Rules, 1960 to be carried out during the Summer Vacation of 2017.</u>
-------	--

Public in general/litigants/advocates appearing for the litigants are hereby informed that destruction of records of disposed files will be carried out in accordance with Chapter XV of the Bombay High Court, Appellate Side Rules, 1960 during the Summer Vacation of 2017. The list of proposed files for destruction to be carried out of the year i.e. (2006) are annexed herewith.

You are requested to communicate and inform this office in writing in case you are interested to receive back any document, covered under Rule 1 of Chapter XV of the Bombay High Court, Appellate Side Rules, 1960 which you have submitted during the course of hearing and which you are willing to receive back in your possession on or before the commencement of Summer Vacation of 2017.

Sd/-

(S. C. Chandak)
Registrar

NO. OF FILES

SR. NO.	CASE TYPE	NO. OF FILES
1	AAR	11
2	AO	134
3	AUA	11
4	AUE	10
5	CAREV	6
6	COA	1
7	COAP	6
8	COAPM	2
9	COP	22
10	CP	9
11	CRA	35
12	CRIA	52
13	CRIR	49
14	CRMA	170
15	CRMAB	12
16	CRMAM	19
17	CUSA	1
18	EXA	2
19	LPA	2
20	PILWP	3

NO. OF FILES

21	XFA	4
22	FA	54
23	MCA	32
24	SA	102
25	STA	4
26	STM	9
27	TXA	23
28	WP	509
29	WPCR	51
	TOTAL	1345

AAR

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	AAR/1/2006	04/10/06	M/S GROUP CONSTRUCTION COMPANY Adv.: MR. ROHIT BRAS DE SA	SHRI JOAO JOSE FERNANDES D\COSTA AND ANR., Adv.: MR. C. A. FERREIRA, FOR RESPONDENT NO. 1	DR. S. RADHAKRISHNAN	2
2	AAR/6/2006	11/08/06	SHRI JAIMINI MEHTA, BAMBOLIM, GOA. Adv.: MR. H. D. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	V.C. DAGA	2
3	AAR/9/2006	13/10/2006	SHRI DOMINIC ISSAC REP.BY POWER OF ATTORNEY SHRI GURUDAS BHANDANKAR Adv.: MR. SUDESH USGAONKAR	UNION OF INDIA, BAMBOLIM GOA. Adv.:	DR. S. RADHAKRISHNAN	2
4	AAR/7/2006	17/11/2006	M/S. R. B. S. CANDIAPARCAR, REP. BY ITS PARTNER SHRI A. P. KHANDEPARKAR Adv.: MR. U. S. KOLWALKAR	M/S. INOX LEISURE LTD., MUMBAI Adv.:	J. N. PATEL	2
5	AAR/14/2005	15/06/2006	ADITYA BUILDER, PONDA GOA. Adv.: MR. P. A. KHOLKAR	MR. NAVIN MICHAEL CARDOZ, OLD GOA. Adv.:	RANJANA DESAI	2
6	AAR/5/2006	28/07/2006	MR. MANUEL FILANDRO DE CARVALHO, PANAJI GOA. Adv.: MR. S.B. KARPE	MR. BERNARD XAVIER CARVALHO, RIBANDAR GOA. Adv.: MR. JOSEPH S. VAZ, FOR THE RESPONDENT.	V.C. DAGA	2
7	AAR/13/2005	15/06/2006	ADITYA BUILDER, PONDA GOA. Adv.: MR. P. A. KHOLKAR	MR. BOSCO BEVENTINO CARDOZ, REP.BY POWER OF ATTORNEY MR. JOSEPH COUTO, OLD GOA. Adv.:	RANJANA DESAI	2

AAR

8	AAR/2/2006	06/04/06	M/S RUBY INTERNATIONAL INDIA THROUGH ITS PARTNER SHRI OMKAR NATH THAKUR Adv.: MR. P. P. SINGH	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MR. M. SALKAR, AGA	A. P. LAVANDE	2
9	AAR/4/2006	12/07/06	TITANOR COMPONENTS LTD.,KUNDAIM,GOA. Adv.: MR. S.G. BHOBE	HYDRAULIC ENGINEERING SERVICES,REP.BY ITS PROPRIETOR SHRI PRADEEP V. KALELE Adv.: MR. SUDESH USGAONKAR, FOR RESPONDENT.	RANJANA DESAI	2
10	AAR/10/2006	13/10/2006	SHRI DOMINIC ISSAC REP.BY POWER OF ATTORNEY SHRI GURUDAS BHANDANKAR Adv.: MR. SUDESH USGAONKAR	UNION OF INDIA, BAMBOLIM GOA. Adv.:	DR. S. RADHAKRISHNAN	2
11	AAR/3/2006	04/08/06	M/S R.B.S. CANDIAPARCAR BY ITS PARTNER SHRI ARVIND P. KHANDEPARKAR Adv.: MR. P.A. KHOLKAR	THE CHIEF ENGINEER AND 2 ORS., Adv.:	V.C. DAGA	2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	AO/26/2005	19/01/2006	MRS.ANA ROSALINE RODRIGUES Adv.: SHRI VALMIKI MENEZES	MRS.GIRGOLINA ESLINDA DIAS Adv.: ADV. AMIRA A RAZAQ FOR RESPONDENT.	R.M.S. KHANDEPARKAR	2
2	AO/21/2005	03/02/06	ANA PRAXEDES DA PIEDADE PINTO ALIAS ANITA PINTO REP.BY SR.ZEENA FERNANDES Adv.: SHRI A.F.DINIZ	SHRI JOAQUIM FILIPE AFONSO ALIAS FELIX AFONSO AND ANR., Adv.: MR. SHIVAN DESAI	R.M.S. KHANDEPARKAR	3
3	AO/4/2006	18/03/2006	MRS. MENINA DIAS E. FERNANDES, MAJORDA-GOA. Adv.: MR. G. N. AGNI	JOSE INACIO FERNANDES AND 3 ORS., Adv.:	A. P. LAVANDE	3
4	AO/30/2002	18/03/2006	ATCHUTANAND CO-OP HOUSING SOCIETY LTD., Adv.: MR.SUDIN USGAONKAR	ADMINISTRATOR OF COMMUNIDADE AND ORS Adv.: MR.S.KARPE	A. P. LAVANDE	3
5	AO/51/2001	23/03/2006	PERNOD RICARD & ANR. Adv.: MR.Y.V.NADKARNI	GEMINI DISTILLERIES (GOA)PVT.LTD. Adv.: MR.NITIN SARDESSAI	A. P. LAVANDE	3
6	AO/11/2006	31/03/2006	MRS. FATIMA FERRAO, BATIM GOA. Adv.: MR. ANTHONY D\SILVA	MR. VENKANTESH RAMANATH KAMAT BAMBOLKAR AND ANR., Adv.:	A. P. LAVANDE	2
7	AO/3/2006	16/03/2006	SHRI PRADEEP VAIKUNT KAMAT AND ANR., Adv.: MR. S. B. KARPE	PRATAP VISHWANATH GOVEKAR AND 11 ORS., Adv.: MR. SHAILENDRA G. BHOBE, ADVOCATE FOR RESPONDENT	A. P. LAVANDE	2
8	AO/53/2003	24/02/2006	SHRI PANCHADEV SHARMA,MAPUSA AND ANR., Adv.: MS.S.DESSAI	SHRI JOSE CORDEIRO AND 7 ORS., Adv.: SHRI SUDIN M.S.USGAONKAR	R.M.S. KHANDEPARKAR	5

AO

9	AO/52/2003	24/02/2006	SHRI SWARROP PRASAD BHARATI ALIAS SHEMAROO & ANR., Adv.: MS.SHREYA NAIK	JOSE CORDEIRO AND 4 ORS., Adv.: SHRI SUDIN M.S.USGAONKAR	R.M.S. KHANDEPARKAR	5
10	AO/8/2006	03/03/06	MISS MARIA SANTAN D\'SOUZA, CALANGUTE, BARDEZ GOA. Adv.: MS. SHREYA S. NAIK	MRS. MARIA CONCEICAO LIBANIA SILVEIRA AND 15 ORS., Adv.: MR. M. S .SONAK	R.M.S. KHANDEPARKAR	4
11	AO/72/2005	20/01/2006	SHRI SUNIL V.PEDNEKAR, BICHOLIM GOA. Adv.: MR. SHAIKH VAHIDULLA	SHRI PADMAKAR C.MALGAONKAR, BICHOLIM GOA. Adv.:	R.M.S. KHANDEPARKAR	3
12	AO/40/2005	17/02/2006	MR. GURUDAS DINANATH LOTLIKAR Adv.: MR. SHIVAN DESAI	AUTOMOBILE CORPORATION OF GOA LTD Adv.: SHRI D. PANGAM	R.M.S. KHANDEPARKAR	3
13	AO/66/2005	17/03/2006	SHRIKANT NAIK AND ANR., Adv.: SHRI N. K. SAWAIKAR	LETICIA AUREA GOMES PEREIRA E MENEZES AND 6 ORS., Adv.:	A. P. LAVANDE	2
14	AO/20/2005	16/03/2006	MR.JOHN SALVADOR PINTO & JOAO SALVADOR PINTO Adv.: VALMIKI MENEZES	AGOSTINHO CRUZ PINTO Adv.: MR. NARENDRA K. SAWAIKAR ADVOCATE FOR RESPONDENT.	A. P. LAVANDE	2
15	AO/74/2005	10/02/06	SHRI RAMCHANDRA KAPOOR, PANAJI GOA. Adv.: MR. P. P. SINGH	EMMANUEL AFONSO AND 2 ORS., Adv.:	R.M.S. KHANDEPARKAR	2
16	AO/42/2005	02/03/06	IGNATIUS BRAGANZA,CALANGUTE,BARDEZ GOA. Adv.: SHRI S.G. BHOBE	SHRI THOMAS BRAGANZA AND 8 ORS., Adv.: MR. S. M. SINGBAL ADVOCATE FOR RESPONDENT NO. 1	R.M.S. KHANDEPARKAR	3

AO

17	AO/1/2006	03/03/06	SMT. KHAIRU NISSA F. MOHMAD Adv.: SAMIR TALEIGAONKAR	KAISER KAMRUDDIN MAVANY AND 17 ORS., Adv.: MR. F. M. REIS, ADVOCATE FOR RESPONDENT NO. 16.	R.M.S. KHANDEPARKAR	3
18	AO/6/2006	19/01/2006	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. GURU SHIRODKAR	SHRI C.M. ABDUL KHADAR, REP. BY HIS POWER OF ATTORNEY Adv.:	R.M.S. KHANDEPARKAR	3
19	AO/71/2005	20/01/2006	SHRI SUNIL V. PEDNEKAR, BICHOLIM GOA. Adv.: MR. SHAIKH VAHIDULLA	SHRI RAMA LAXMAN PATKAR Adv.:	R.M.S. KHANDEPARKAR	3
20	AO/75/2005	17/03/2006	COMMUNIDADE OF GAUNDONGREM, CANACONA GOA. Adv.: MR. S. M. CHODANKAR	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. L. DHARWADKAR, AGA FOR R. 1 AND 2	A. P. LAVANDE	3
21	AO/62/1999	20/01/2006	MRS. MARIANA C. FERNANDES & ORS. Adv.: MR. M. P. ALMEIDA	MR. ANTONIO GOMES & ORS. Adv.: MR. S. USGAONKAR, R. 1 TO 10	R.M.S. KHANDEPARKAR	6
22	AO/59/2005	17/03/2006	SHRIKANT NAIK AND ANR., Adv.: SHRI N. K. SAWAIKAR	LETICIA AUREA GOMES PEREIRA E MENEZES AND 6 ORS., Adv.:	A. P. LAVANDE	2
23	AO/15/2006	14/03/2006	SHRI PETER ROCK SAMSON GONSALVES, MAJORDA, SALCETE GOA. Adv.: MR. M. S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE	3
25	AO/53/2005	10/02/06	MR. EMMANUEL AFONSO AND ANR., Adv.: SHRI. S. B. KARPE	SHRI. RAMCHANDRA KAPOOR AND ANR., Adv.: MR. P. P. SINGH FOR R-1	R.M.S. KHANDEPARKAR	2
26	AO/15/2000	13/04/2006	SHRI DILIP D. MANDREKAR Adv.: MR. N. SARDESAI	BHARTIYA TELEPHONE EMPLOYEES UNION AND ORS. Adv.: MR. H. D. NAIK, R1&2	A. P. LAVANDE	3

AO

27	AO/44/2000	28/04/2006	SHRI JOAZINHO FERNANDES Adv.: MR.P.A.KHOLKAR	SHRI FABRICA DE IGREJA DE OUR LADY OF ROSARY & ANR Adv.: MR.J.A.LOBO, R1	A. P. LAVANDE	4
28	AO/39/2000	13/04/2006	SMT.SARASWATI K. POI & ANR. Adv.: MR.J.GODINHO	MR.PUNDALIK R.PAI & ANR. Adv.: MR. SUDIN USGAONKAR FOR R. 11 AND 12	A. P. LAVANDE	4
30	AO/43/2000	23/06/2006	MISS SUMAN S. KORGAONKAR Adv.: MR.N.SARDESAI	SHRI SAKHARAM V. KORGAONKAR Adv.: MR.M.J.RANE, R1&2	RANJANA DESAI	3
31	AO/54/2006	04/08/06	MRS. MANISHA M. PRABHU AND ANR., Adv.: MR. E. DIAS	LIFE INSURANCE CORPORATION OF INDIA AND 2 ORS., Adv.: MRS. SUBHALAKSHMI S. NAIK, FOR RESP. NO. 1.	V.C. DAGA	4
32	AO/16/2001	23/06/2006	MRS.MELBA BRITTO Adv.: MS.S.DESSAI	TAHIV ISNANI Adv.: MR.S.M. SINGBAL	RANJANA DESAI	4
33	AO/67/2001	11/08/06	MR.LEO DIAS & ANR. Adv.: MR.M.J.RANE/MR.P.A.KAMAT	MR GABRIEL R.D`SOUZA & ORS. Adv.: MR. J.F. MELLO FOR R. 1	P.V. KAKADE	2
34	AO/45/2002	11/08/06	MR. LEO DIAS AND ANR Adv.: MR.V.D.PANGAM	MR. GABRIEL RAMAO D'SOUZA AND ORS Adv.: SHRI N.N.SARDESSAI,R-1	P.V. KAKADE	2
35	AO/25/2006	04/08/06	SHRI VIJAYANAND DNYANPRASSARAK SAUSTHA MAYEM THROUGH ITS GOVERNING COUNCIL CONSISTING AND 9 ORS., Adv.: MR. ARJUN NAIK	SHRI VIRENDRA PATRE AND 12 ORS., Adv.:		3
36	AO/35/2005	20/07/2006	EDC LTD., REP.BY ITS MANAGING DIRECTOR AND ANR., Adv.: SHRI M.S.SONAK	MR. RICHARD RODRIGUES AND ANR., Adv.:	V.C. DAGA	5

37	AO/22/2001	23/06/2006	SAMARGE V.HARWALKAR AND ANR. Adv.: MS.S.DESSAI	VISHNU B.GAWADE AND ORS. Adv.: MR.C.A. FERREIRA,R1,2&8	RANJANA DESAI	5
38	AO/32/2006	14/08/2006	SHRI PETER ROCK SAMSON GONSALVES, MAJORDA,SALCETE GOA. Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	P.V. KAKADE	3
39	AO/28/2000	09/08/06	ANNUSUYA N.KARBOTKAR Adv.: MR.S.KARPE	RADHA M.TALKAR & ANR. Adv.:	P.V. KAKADE	2
41	AO/71/2002	15/11/2006	THE SOCIETY OF PILAR, PILAR-GOA. Adv.: MR.F.M.REIS	M/S.HASSAN STONE CRUSHERS, PANAJI AND ANR., Adv.: MRS. SHAMBHAVI RAO	P.V. KAKADE	3
42	AO/12/2003	29/11/2006	MRS.ANABELLE GRACIAS, PANAJI-GOA. Adv.: AG WITH MR.H.D.NAIK,AGA	MR. NURALLA KAMRUDIN VALJEE, PANAJI AND ORS., Adv.: MR.JOEL D'SOUZA FOR R.1	P.V. KAKADE	6
44	AO/58/2006	20/11/2006	ASSISTANT ENGINEER SDI AND 2 ORS., Adv.: MS. GAURI D.S. BHONSULE, AGA	MR. DOMINGUINHO R.F. RODRIGUES(EXPIRED) THROUGH HIS L.RS., Adv.:	P.V. KAKADE	4
45	AO/80/2001	07/11/06	SHRI RATNAKAR M.CHOPDEKAR Adv.: MR.AMRUT KANSAR	COMMUNIDADE OF SERULA & ORS. Adv.: AGA FOR R. 1	P.V. KAKADE	2
46	AO/13/2003	24/11/2006	SHRI MAHESH VINAYAK PAI, MUMBAI-16. Adv.: SHRI M.S. JOSHI	SMT.RUPA MAHESH PAI, PORVORIM,BARDEZ-GOA. Adv.: SHRI U.S.KOLWALKAR	P.V. KAKADE	3
47	AO/60/2006	07/09/06	SHRI YASHPAL ANANT RAIKAR, BAINGUINIM, TISWADI GOA. Adv.: MR. R. CASTRO	MR. RAMCHANDRA MULE AND 3 ORS., Adv.:	R.M.S. KHANDEPARKAR	2
48	AO/30/2003	27/11/2006	SHRI BALCRISNA SURIAJI SINAI KAKODKAR AND ANR., Adv.: SHRI M.S. SONAK	SMT. AGNES FURTADO AND 7 ORS., Adv.: MR.A.VIEGAS,R.1,3,4,5 & 6	P.V. KAKADE	3

AO

49	AO/34/2004	24/11/2006	SHRI RALPH MENEZES AND ANR., Adv.: SHRI SUDESH USGAONKAR	SHRI BASHIR AHMED,MARGAO GOA. Adv.: SHRI R.G.RAMANI	P.V. KAKADE	5
50	AO/74/2004	24/11/2006	SMT.SERINA ALIAS SEVERIAN FERNANDES AND 2 ORS., Adv.: SHRI N.COSTA FRIAS	MRS. GULABI JANARDANA DHARGALKAR AND 4 ORS., Adv.: SHRI A.D.BHOBE	P.V. KAKADE	8
51	AO/61/2002	06/12/06	SHRI RAMU GOVIND KOMARPANT AND ORS., Adv.: MR.S.D.PADIYAR	DEVKI PURUSH PRASANNA PATNEM, AND ANR., Adv.: MR.SUDESH USGAONKAR	P.V. KAKADE	5
52	AO/28/2002	23/06/2006	STATE OF GOA & ORS. Adv.: MS.S.LINHARES, AGA	MRS.SEEMA MAKIN & ORS. Adv.: R.NO.2,IN PERSON	RANJANA DESAI	4
53	AO/21/2000	23/06/2006	AJIT M. SAKHARDANDE Adv.: SMT.A.A.AGNI	SMT.LEENA SAKHARDANDE Adv.: MR.J.P.MULGAONKAR	RANJANA DESAI	3
54	AO/1/2002	04/08/06	RANGANATH GANAXAMA SINAI CACODKAR & ORS. Adv.: MR.J.A.LOBO	CAXINATHA GANAXAMA SINAI CACODKAR & ORS. Adv.:		5
55	AO/24/2004	24/11/2006	MRS. MARIA MENEZES AND 3 ORS., Adv.: SHRI SAMIR TALEIGAONKAR	SHRI ERIC FERNANDES AND ANR., Adv.: SHRI SUDESH USGAONKAR R-2	P.V. KAKADE	2
56	AO/57/2006	20/11/2006	SILVESTRE DE SOUZA AND 3 ORS., Adv.: MR. J.A. LOBO	VENTURA DE SOUZA(DECEASED) AND 5 ORS., Adv.: R.G.RAMANI FOR R-2.	P.V. KAKADE	3
57	AO/33/2006	14/08/2006	MR. SEBASTIANA ESCOLASTIC BEATRIZ NUNES MENDONCA, CARANZALEM GOA. Adv.: MR. J. A. LOBO	M/S RAVALNATH BUILDERS,REP.BY ITS PARTNER MR.RAJESH HARMALKAR Adv.: SHRI A.R. KANTAK	P.V. KAKADE	4
58	AO/77/2001	07/11/06	SMT.USHA PRABHAKAR BUDKULE & ORS. Adv.:	SHRI SHIVA GOVIND GHADI & ORS. Adv.: MR.M.S.SONAK,R.1 TO 5	P.V. KAKADE	3

AO

59	AO/71/2006	01/11/06	MR. VIRAJ SURVARNA, BANGALORE. Adv.: MR. ANTHONY D\SILVA	TRAVEL CORPORATION(INDIA) PVT.LTD., AND 6 ORS., Adv.:	N. A. BRITTO	3
60	AO/59/2003	08/11/06	SMT. MINA VAIDYA & 2 ORS., Adv.: SHRI SUDIN M.S.USGAONKAR	M/S AGASONS BUILDERS, PONDA-GOA. Adv.: MR. F.M. REIS	P.V. KAKADE	2
62	AO/51/2005	15/06/2006	MRS. ANA MARIA BARRETO AND ANR., Adv.: SHRI RICHARD SOARES	MR. FRANCIS X. RODRIGUES AND ANR., Adv.: MR. SHIVAN DESSAI FOR R. 1 AND 2	RANJANA DESAI	2
63	AO/32/2000	13/04/2006	GIL EMEDIO D'SOUZA AND ANR. Adv.: MRS.A.A.AGNI	MS.MARIA C.A. VALES Adv.: MR.J.VAZ	A. P. LAVANDE	3
64	AO/22/2004	16/11/2006	MRS. LUCIA DIAS,VALPOI-GOA. Adv.: MR.S.S.KANTAK WITH MS.	MR. GLORIA FABIAO DIAS,QUEPEM-GOA. Adv.: MS.SHAMBHAVI DESSAI	P.V. KAKADE	5
65	AO/5/2006	29/06/2006	ADOLFO JOHN CARVALHO, PANAJI GOA. Adv.: MR. P. A. KAMAT	M/S MARK BUILDERS AND ANR., Adv.: MR. A.R. KANTAK	RANJANA DESAI	3
66	AO/36/2001	07/11/06	MR.VISHWAMBER K.SALKAR(DEC.) & ORS. Adv.: MR.ROHIT BRAS DE SA	SHRI KAMALAKANT MURARI TENDULKAR Adv.: MR.D.PANGAM	P.V. KAKADE	2
67	AO/26/2006	08/11/06	SMT. SUNETRA SURESH KERKAR AND 2 ORS., Adv.:	SMT. SAVITRI BABLI GAUDE AND 5 ORS., Adv.:	P.V. KAKADE	3
68	AO/44/2002	15/11/2006	SHRI SUKHANAND SITARAM GAONKAR AND ANR. Adv.: MR.S.G.BHOBE	SHRI RAMRAO VENKATRAO RANE Adv.: MR.M.S.SONAK/MR.D.PANGAM	P.V. KAKADE	2

AO

69	AO/14/2003	08/11/06	1.LUCIA CEZARIA PEREIRA DE COSTA,ST.CRUZ & 2 ANR., Adv.: SHRI E.P. LOBO	1.PAULO DOMINGOS MESQUITA,PANAJI-GOA AND 2 ANR., Adv.: MS SHUBHALAXMI S. NAIK FOR R.1	P.V. KAKADE	4
70	AO/84/2001	15/11/2006	DR.LENNY DA COSTA Adv.: MR.M.P.ALMEIDA	SHRI SHARAD B.WALAWALKAR & ORS. Adv.: MR.SUDESH USGAONKAR,3,4,5	P.V. KAKADE	2
71	AO/74/2001	22/09/2006	BALWANT KALYAN TALWADKAR & ORS. Adv.: MR. S.S. KANTAK WITH MS. R. CHODANKAR	VASANT SIDBARAO SARDESSAI & ANR. Adv.: MR.R.G.RAMANI	P.V. KAKADE	3
72	AO/65/2002	30/06/2006	SMT.MARIA ANTONEITA LUCIA BARRETTO,MARGAO & ANR. Adv.: MR.M.S.SONAK	SHRI JOAO FENELON ROQUE DE PIEDADE REBELO & ORS. Adv.: MR.SUDIN USGAONKAR	RANJANA DESAI	3
73	AO/63/2005	06/04/06	RELIANCE INFOCOM LTD., Adv.: MS. SHREYA NAIK	SHRI MARCUS GRACIAS FLOR AND 2 ORS., Adv.: MR. MARIO PINTO ALMEIDA ADVOCATE FOR RESPONDENT	A. P. LAVANDE	3
74	AO/9/2006	18/03/2006	SHRI RAMNATH S.KAKODKER AND ANR., Adv.: MS. RENU SINGH	SMT. KUNDA RAYA KURDIKER AND 10 ORS., Adv.:	A. P. LAVANDE	2
76	AO/39/2004	28/11/2006	MR. BHIKAJI FATU PARAB AND 3 ORS., Adv.: SHRI SUDIN USGAONKAR	MR. BHUMIKA VETAL DEVASTHAN AND 14 ORS., Adv.: MR.R.SARDESSAI,R-1 TO 3,	P.V. KAKADE	4
77	AO/3/2003	23/11/2006	SHRI MANIKRAO KRISHNARAO DESSAI, PONDA-GOA. Adv.: MR.Y.V.NADKARNI	SHRI DILIP SHRINIVAS KAMAT,MARGAO AND ANR., Adv.: MR.M.S.SONAK/MR.D.PANGAM	P.V. KAKADE	3

78	AO/64/2004	14/11/2006	MR.LAWRENCE JOSE FERNANDES,MANDREM GOA. Adv.: MRS. SHAMBHAVI RAO	MR.RAMAKANT Y.PEDNEKAR AND 12 ORS., Adv.: SHRI D. PANGAM	P.V. KAKADE	3
79	AO/87/2001	07/11/06	SHRI.MOTIRAM GOVIND SHET VERENKAR & ORS. Adv.: MR.S.D.PADIYAR	SMT.SHANTI VITHAL PANGAM & ORS. Adv.: MR.J.P.MULGAONKAR,R.1	P.V. KAKADE	5
81	AO/64/2005	22/06/2006	SHRI OSWALD SILVESTRE GERVASIO COLACO, REPR. BY SHRI JOHN PAUL FERNANDES Adv.: MR. M. S. SONAK	SHRI FILIPE DIAS (SINCE DEC.) THROUGH HIS L.RS AND ANR., Adv.: MR. ANTHONY X. N. REBELLO, FOR RESP. NO.1(A) & 2.	RANJANA DESAI	3
82	AO/47/2006	13/07/2006	BAZARKAR MANDAL MADGAUM THROUGH ITS PRESIDENT ABHAY DINA MASURKAR Adv.: MR. MARVIN D\SOUZA	AMRUT SHANKR VERLEKAR AND 8 ORS., Adv.: MR. N. S. VERLEKAR, FOR RESP. 1 TO 5.	RANJANA DESAI	3
83	AO/26/2001	07/04/06	SHAIKH SAFINA SALIM Adv.: MR.S.R.RIVONKAR	SHAFFI M.KAJREKAR Adv.: MR. P.J.KARKARA	A. P. LAVANDE	3
84	AO/23/2006	12/07/06	MS. HELEN CARVALHO, MAPUSA GOA. Adv.: MR. IFTIKHAR AGHA	MS. MARIA TERESA DA CUNHA AND 4 ORS., Adv.: MR. J. P. MULGAONKAR, ADVOCATE FOR RESPONDENT NO.	RANJANA DESAI	4
85	AO/69/2001	07/11/06	ABELARDO TEODOSIA F. RODRIGUES Adv.: MR. ROHIT BRAS DE SA	SMT. MARIA F. RODRIGUES Adv.:	P.V. KAKADE	3
86	AO/15/2002	15/11/2006	SHRI DEVIDAS JAIWANT SINAI MALKARNEKAR & ORS. Adv.: MR.SUDESH USGAONKAR	SMT.DUMENTINA COLACO & ORS. Adv.: MRS.A.A.AGNI	P.V. KAKADE	3
87	AO/77/2005	17/08/2006	DAMODAR VINAYK NAIK AND ANR., Adv.: MR. JOEL J. DE SOUZA	SHRI M. SADIQ ESMAIL BANDUCDA AND 4 ORS., Adv.: MR. N. N. SARDESSAI FOR R-3 & 4	P.V. KAKADE	3

88	AO/52/2006	21/08/2006	RELIANCE INFOCOM LTD. REP.BY ITS AUTHORIZED SIGNATORY MR. SURAJ LOTLIKAR, PANAJI GOA. Adv.: MRS. SHAMBHAVI RAO	SHRI MARCUS GRACIAS FLOR AND 2 ORS., Adv.: MR. MARIO PINTO ALMEIDA, FOR RESP. NO. 1 TO 3.	P.V. KAKADE	3
89	AO/31/2006	20/09/2006	SHRI JANU PAIK VELIP AND ANR., Adv.: MR. J.P. MULGAONKAR	SHRI SONU VITHOBA VELIP AND 6 ORS., Adv.:	P.V. KAKADE	3
90	AO/21/2006	25/09/2006	SHRI BABURAO VITHAL GUROV AND 8 ORS., Adv.: MR. VIVEK AMRUT DANDEKAR	MAZANIA OF TEMPLE OF SHREE MORZA DEVI OF MORJIM THROUGH ITS ATTORNEY AND 8 ORS., Adv.: J.P.MULGAONKAR R-1,3,4 & 6	P.V. KAKADE	2
91	AO/5/2002	15/11/2006	SHRI BRAZ CARDOZO & ANR. Adv.: MR.S.USGOANKAR	SMT.TEREZA RODRIGUES Adv.: MRS. SHAMBHAVI RAO	P.V. KAKADE	3
92	AO/27/2005	31/03/2006	SHRI SHRIPAD YESSO NAIK,OLD GOA. Adv.: SHRI V.P.THALI	SHRI VASSUDEU YESSO NAIK ,OLD GOA. Adv.: MR.J.A.LOBO	A. P. LAVANDE	2
93	AO/13/2001	23/06/2006	M/S TALAK HOMES & ESTATES & ORS. Adv.: MR.SUDESH USGAONKAR	CAPT.MACKINNON C.D` SILVA & ORS. Adv.: Arun Bras De Sa for R.1	RANJANA DESAI	2
94	AO/82/2001	16/11/2006	SHRI LUIS JOSE PINTO Adv.: MR.J.A.LOBO	MR.NELSON A.DE X.ALPHONSO & ORS. Adv.: MR.S.M.USGAONKAR,R.1 & 2	P.V. KAKADE	2
95	AO/13/2004	24/11/2006	SMT. FLORINDA BHARDWA AND ANR., Adv.: SHRI V. KORGAONKAR	SHRI DATTA D. KAKULE AND ANR., Adv.: SHRI J.P.MULGAONKAR	P.V. KAKADE	3
96	AO/32/2001	23/06/2006	M/S SOCIADADE TIMBLO IRMAOS LTD. Adv.: MR.SUDESH USGAONKAR	THE CHIEF SECRETARY Adv.: MR. S.R. RIVONKAR, GA	RANJANA DESAI	2

AO

97	AO/58/2005	31/03/2006	MR. ANTONIO FERDINO VARELA, ST. ESTEVAM, ILHAS GOA. Adv.: SHRI ROHIT BRAS DE SA	MRS. THERESA MARIA ANGELA VARELA, ST. ESTEVAM, ILHAS GOA. Adv.: MR. J. ABREU LOBO, ADVOCATE FOR RESPONDENT NO. 1	A. P. LAVANDE	2
100	AO/53/2006	31/08/2006	MR. MARCUS D'SOUZA AND ANR., Adv.: MRS. A. AGNI	MRS. BRAZILIA VERE DIANA ANA MARIA EUFEMIA RODRIGUES Adv.: MR. SIDDHARTH KALSHAVKAR, FOR RESPONDENT.	P.V. KAKADE	3
101	AO/70/2005	10/11/06	SHRI KASHINATH J. PAI AND 7 ORS., Adv.: MR. D. J. PANGAM	PRADIP BABUSO VAST AND 5 ORS., Adv.: MR. J. P. MULGAONKAR, FOR RESPONDENT NO. 1 TO 5.	P.V. KAKADE	3
102	AO/36/2006	06/11/06	MR. GABRIEL RAYMOND FERNANDES, PERNEM GOA. Adv.: MR. D.M. NAGVEKAR	MR. ANTHONY CELESTINHO FERNANDES AND 3 ORS., Adv.:	P.V. KAKADE	2
103	AO/8/2003	24/11/2006	THE CAPTAIN OF PORTS,PANAJI- GOA AND ANR., Adv.: SHRI N.K. SAWAIKAR,AGA	SHRI F.S. CABRAL, VASCO-DA- GAMA,GOA. Adv.: SHRI S. SINGBAL	P.V. KAKADE	3
104	AO/28/2003	24/11/2006	FRANCISCO MASCARENHAS,QUEPEM-GOA AND ANR., Adv.: MS.SHREYA NAIK	PRAKASH MANGUESH ADARKAR,MARGAO-GOA AND ANR., Adv.:	P.V. KAKADE	2
105	AO/30/2004	24/11/2006	SHRI JOAO ROSARIO GONSALVES AND ANR., Adv.: SHRI E. DIAS	SMT.MARIA LUCIA PRESENTACO GONSALVES AND ANR., Adv.:		2

AO

106	AO/13/2006	18/08/2006	HOME CRAFT ENGINEERS AND BUILDERS,REP.BY ITS POWER OF ATTORNEY HOLDER,SHRI B.P. NAYAK, CARANZALEM Adv.: MS. ARCHANA A.N. GAUNEKAR	EXECUTIVE ENGINEER AND 2 ORS., Adv.: MS. WINNIE COUTINHO,GA FOR R-1 & 2	P.V. KAKADE	3
107	AO/29/2006	21/08/2006	SHRI PREMANAND GOVIND FADTE AND 3 ORS., Adv.: MR. V. R. TAMBA	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: MR. GURU SHIRODKAR, AGA FOR RESP. NO. 1 & 2.	P.V. KAKADE	2
108	AO/62/2002	17/11/2006	STATE OF GOA AND ORS Adv.: MR.N.K.SAWAIKAR,ADDL.G.A.	GANGADHAR NARSINGDAS AGARWAL Adv.: MR.Y.V.NADKARNI	P.V. KAKADE	4
110	AO/19/2006	03/08/06	M/S ZUARI INDUSTRIES LTD., ZUARINAGAR-GOA. Adv.: MR. D.J. PANGAM	M/S HINDUSTAN DORR-OLIVER LTD.,AND ANR., Adv.: MR. M. S. KHANDEPARKAR, ADVOCATE FOR RESPONDENT NO		5
111	AO/36/2000	13/12/2006	SHRI LAWRENCE FERNANDES. Adv.: MR.M.IBRAHIM	SMT.BAZILIA GOMES & ORS. Adv.:	P.V. KAKADE	3
112	AO/78/2001	16/11/2006	MR.AVERTANO PAUL SOUZA-FERNANDES Adv.: MR.F.J.COLACO	MRS.CLARINA MIRANDA DIAS & ORS. Adv.:	P.V. KAKADE	6
113	AO/16/2006	28/04/2006	ANA MARIA CLARICE TOSCANO, NUVEM GOA. Adv.: MS. AMIRA A. RAZAQ	SHRI KAPIL L.SHET, MARGAO GOA Adv.: MR. J.J. D\'SOUZA	A. P. LAVANDE	7
115	AO/39/2005	07/08/06	LIZARDA GONSALVES AND 4 ORS., Adv.: SHRI M.S.SONAK	SHRI BALTASAR GONSALVES AND 2 ORS., Adv.: R.G.. RAMANI FOR 1,1(C)& 1(D)	P.V. KAKADE	4
117	AO/25/2004	16/11/2006	MR.ASTER FRANCIS GEORGE,CARANZALEM-GOA. Adv.: SHRI VALMIKI MENEZES	MRS.ANTONIA IRIA RODRIGUES E GEORGE,CARANZALEM GOA Adv.: SHRI V.K.BODKE,R-2	P.V. KAKADE	4

AO

118	AO/69/2006	22/11/2006	M/S. R. K. ENGINEERING THROUGH THEIR PARTNERS Adv.: IFTIKHAR AGHA	EDC LTD., THROUGH ITS MANAGING DIRECTOR Adv.: SHRI M.S.SONAK FOR RESP.	P.V. KAKADE	3
119	AO/60/2002	15/11/2006	M/S.PRESTIGE HOLIDAY RESORTS LTD. Adv.: MR.F.M.REIS	M/S.COSTA PINTO & ASSOCIATES AND ANR. Adv.: MR.C.A.FERREIRA	P.V. KAKADE	3
120	AO/60/1998	10/11/06	SMT.RICARDINA DE ALEMIDA & ORS. Adv.: MRS. A. A. AGNI	PROF.MARIA ELSA NORONHA & ANR. Adv.: MR.J.J.D'SOUZA, FOR LRS.R1	P.V. KAKADE	4
121	AO/56/2001	07/11/06	SHRI.INACIO ALBANO LOURENCO Adv.: MR.RANJIT SATARDEKAR	SMT.JEREMIA SEQUEIRA VAZ & ORS. Adv.: MR.J.A.LOBO R.1 TO 6	P.V. KAKADE	3
122	AO/1/2003	06/12/06	MISS ANSA RITA ROSALIA SULOCHANA VAZ, MARGAO-GOA. Adv.: MR.J.A.LOBO	MISS ANGELA MELBA DA GAMA PINTO AND ORS., Adv.: MR.SUDESH USGAONKAR,R.1	P.V. KAKADE	3
123	AO/50/2006	11/12/06	SMT. USHA ANAND S. TALWADKAR THROUGH HER ATTORNEY SHRI SHAILESH A. TALWADKAR AND ANR., Adv.: MR. IFTIKHAR AGHA	SMT. SATYAWATI B. SATTARKAR AND 7 ORS., Adv.: SHRI JOSEPH VAZ FOR R1 TO R6	P.V. KAKADE	3
124	AO/6/2003	28/11/2006	SHRI VASUDEV ENU MANDREKAR AND ANR.,M Adv.: SHRI J.P. MULGAONKAR	MR. TEODORIO LUIS FERNDANDES AND ORS., Adv.: SHRI T.P. PEREIRA R.1 & 2	P.V. KAKADE	4
126	AO/44/2006	17/07/2006	SHREE VAISHNAVI LAND DEVELOPERS, REP. BY ITS PARTNER SHRI VINAYAK MAYEKAR Adv.: MR. SUDIN M. S. USGAONKAR	MS. ALINA LEONILDES TEREZA RODRIGUES FERNANDES AND 13 ORS., Adv.: MR. A.N.S. NADKARNI, FOR RESPONDENT	RANJANA DESAI	3

AO

127	AO/69/2005	14/08/2006	MR. ANTONIO JOSE FERNANDES AND ANR., Adv.: MR. P. P. SINGH	MISS. PETRONILA FERNANDES (EXPIRED) AND 4 ORS., Adv.: MS. RATI RAMESH GAWAS, ADVOCATE FOR RESPONDENT NO.	P.V. KAKADE	3
128	AO/31/2003	23/06/2006	SHRI PANDURANG VAMAN SADEKAR,PANAJI-GOA & 5 ORS., Adv.: SHRI SUDIN USGAONKAR	SHRI VITHAL LADU GAONKAR AND 3 ORS., Adv.: SHRI S.G. BHOBE, R.3&4	RANJANA DESAI	4
129	AO/35/2006	25/09/2006	MRS. FILOMENA RODRIGUES E DIAS AND ANR., Adv.: MR. ATUL APTE	MR. FRANCISCO BRAVO DA COSTA AND 4 ORS., Adv.: MR. THALMANN PRADEEP PEREIRA, FOR RESP. NO. 2.	P.V. KAKADE	4
130	AO/43/2006	12/07/06	MR. ROSARINHO M. FERNANDES AND ANR., Adv.: MR. ARUN BRAS DE SA	MR. SANTOSH JUVEKAR ALIAS SANTOSH ZUVATKAR AND 11 ORS., Adv.: MR. SUDIN USGAONKAR, FOR THE RESPONDENTS	RANJANA DESAI	3
131	AO/24/2006	04/08/06	MRS.YVONNE GENEVIENCE RAY D\SOUZA AND ANR., Adv.: SHRI ARJUN F.NAIK	M/S MATHIAS ENGINEERS THROUGH HER CONSTITUTED ATTORNEY MR.JOE MATHIAS AND 2 ORS., Adv.: MR. J. CARDOZO FOR R-1 & 2	V.C. DAGA	4
132	AO/5/2003	23/11/2006	FLORIANO JOSE TAVARES(NOW EXPIRED) Adv.: MISS. SHIRLEY FURTADO	JOSE TAVARES ALIAS JOSE MAX TAVARES Adv.:	P.V. KAKADE	3
133	AO/29/2003	24/11/2006	SHRI DEVIDAS PAINGUINCAR, CANACONA-GOA. Adv.: MR. V. R. TAMBA	SMT.REKHA BABU NAIK,CANACONA-GOA. Adv.: MR. M. P. ALMEIDA	P.V. KAKADE	3

AO

134	AO/55/2005	09/11/06	MR. MINGUEL FERNANDES AND ANR., Adv.: SHRI SUDIN M. S. USGAONKAR	CHIEF SECRETARY AND 2 ORS., Adv.: MR. M. S. JOSHI, GA FOR R-2 & 3	P.V. KAKADE	3
136	AO/61/2006	04/10/06	SMT. LAXMI JAIRAM DHOND, PANAJI GOA. Adv.: MRS. A.A. AGNI	SMT. SUSHILA D. AMONKAR AND 3 ORS., Adv.:	P.V. KAKADE	4
137	AO/83/2001	15/11/2006	SMT.LIZETTE BARBOSA & 5 ORS. Adv.: MR.J.A.LOBO	MR.HUBERT BRAGANZA Adv.:	P.V. KAKADE	3
138	AO/39/2006	22/06/2006	SHRI GOPAL DATTU PAL Adv.: MR. MAHESH S. SONAK	THE ADMINISTRATOR OF COMMUNIDADE OF BARDEZ AND 8 ORS., Adv.: MR. HARISHCHANDRA L. NAIK, FOR RESPONDENT NO. 2.	RANJANA DESAI	3
139	AO/41/2006	31/05/2006	MAHESH VINAYAK PAI, MUMBAI Adv.: MR. M. S. JOSHI	RUPA MAHESH PAI, PORVORIM, BARDEZ, GOA. Adv.: MR. J. P. MULGAONKAR, FOR RESPONDENT.	A. P. LAVANDE	3
140	AO/12/2006	23/08/2006	SHRI DATTATRAYA SHIVAJI THORWAT AND ANR., Adv.: MR. MANISH SALKAR	SMT. CLOTHILDES SOUZA AND 38 ORS., Adv.: MR. MIKE MEHTA, FOR R. 38 AND 39	V.C. DAGA	5
141	AO/67/2005	14/11/2006	MRS.MICHELE FERNANDES, SIOLIM,BARDEZ GOA. Adv.: SHRI VALMIKI MENEZES	LUIS DE MARIA BARNARDO REMO FERNANDES AND 2 ORS., Adv.: MR. S. KARPE, FOR RESP. NO. 2.	P.V. KAKADE	3
142	AO/75/2002	23/06/2006	SHRI GIRMO RAM NAIK BICAR ALIAS GIRMO DESSAI Adv.: MR.M.S.SONAK	THE CHIEF OFFICER, CANACONA-GOA. Adv.: MR.SUDESH USGAONKAR	RANJANA DESAI	7

AO

143	AO/64/2006	06/12/06	SMT. SHRIMATI NARAYAN AMONKAR AND ANR., Adv.: MS. SUSAN LINHARES (U/LAS)	FERICEM ENGINEERING COMPANY PVT.LTD.REP.BY ITS DIRECTOR MR. RAFIK SATTAR CHOWHAN,CARANZALEM GOA. Adv.:	P.V. KAKADE	3
144	AO/63/2000	23/11/2006	SMT.MARIA E.VAZ ALIAS E.VAZ & ORS. Adv.: MR.Y.V.NADKARNI	SMT.SUSHILA S.BORKAR & ORS. Adv.: MRS.A.A.AGNI,R.1 TO 4	P.V. KAKADE	3
145	AO/48/1999	27/11/2006	SHRI S.U.RAIKAR. Adv.: MR.SUDIN USGAONKAR	SHRI A.U.RAIKAR & ANR. Adv.: MR.J.J.DE SOUZA FOR R.1	P.V. KAKADE	7
146	AO/61/2004	22/11/2006	MR.BHALCHANDRA GOPAL NAIK AND 3 ORS., Adv.: MRS. A. AGNI	SMT.SITABAI RAGHUVIR SAWANT AND 14 ORS., Adv.: SHRI MAHADJI PRABHU DESSAI FOR R-15	P.V. KAKADE	6
147	AO/25/2005	21/08/2006	M/S SOUTHALL ESTATE AGENTS,THROUGH ITS ATTORNEY SHRI AVTAR SINGH Adv.: SHRI M.P.AMONKAR	M/S SANATAN FINANCE AND REAL ESTATE PVT.LTD., REP.BY ITS DIRECTOR MRS.SAVITRI KUMAR Adv.:	P.V. KAKADE	2
148	AO/63/2006	20/11/2006	SHREE SATERI DEVASTHAN TRUST REP. BY ITS CHAIRMAN SHRI SASHIKANT DINANATH NAIK, CHICALIM GOA. Adv.: MR. M.S. SONAK	SHRI TATU M. GAWDE AND 3 ORS., Adv.: SHRI N.SARDESSAI FOR R-1 TO 4	P.V. KAKADE	3

AUA, AUE

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	AUA/2/2006	21/07/2006	STATE OF GOA (REP.BY EXECUTIVE ENGINEER, MARGAO GOA Adv.: SHRI GURU SHRIODKAR	M/S MAHARASHTRA PRAGATI BOREWELLS, BOMBAY. Adv.: MR. R.G. RAMANI	V.C. DAGA	4
3	AUA/9/2002	13/10/2006	UNION OF INDIA Adv.: MR. E.P.BHADRINARAYAN, CENTRAL GOVT.STNG.COUNSEL	M/S.DEMPO ENGINEERING SERVICES Adv.: MR.SUDIN USGOANKAR	DR. S. RADHAKRISHNAN	2
4	AUA/6/2002	15/09/2006	DEMPO ENGINEERING SERVICES Adv.: MR.SUDIN USGAONKAR	UNION OF INDIA Adv.: MR. E. P. BHADRINARAYAN, CEN.GOV.T. STNG.COUNSEL	DR. S. RADHAKRISHNAN	2
5	AUA/2/2005	15/12/2006	UNION OF INDIA REPR. BY CHIEF ENGINEER (NAVY) AND 2 ORS., Adv.: SHRI. E. P. BADRINARAYAN	M/S. SHAH BUILDERS Adv.: MR. DAJVIP V. PATKAR ADVOCATE FOR RESPONDENT.	J. N. PATEL	2
6	AUA/7/2002	15/09/2006	DEMPO ENGINEERING SERVICES Adv.: MR.SUDIN USGAONKAR	UNION OF INDIA Adv.: MR. E. P. BHADRINARAYAN, CEN.GOV.T. STNG.COUNSEL	DR. S. RADHAKRISHNAN	2
7	AUA/2/2002	15/09/2006	GOA UNIVERSITY Adv.: MRS.A.A.AGNI	M/S N.K.NAIK & ASSOCIATES Adv.: MR.SUDIN USGAONKAR	DR. S. RADHAKRISHNAN	5
8	AUA/5/2000	15/09/2006	M/S KAMAL CONSTRUCTION CO. & ORS. Adv.: MR.V.K.BODKE	STATE OF GOA Adv.: GA	DR. S. RADHAKRISHNAN	2
9	AUA/2/2000	07/10/06	UNION OF INDIA REP.BY COMMANDER W.ENG.& ANR. Adv.: MR.J.VAZ	M/S.SWANAND ENGINEER Adv.: MR.V.P.THALI	DR. S. RADHAKRISHNAN	3
10	AUA/4/2002	15/09/2006	SHRI H.T.HARMALKAR Adv.: MS.ARCHANA GAONKAR	THE PANAJI MUNICIPAL COUNCIL Adv.: SHRI V.P.THALI	DR. S. RADHAKRISHNAN	2

AUA, AUE

12	AUA/3/2002	15/12/2006	SHRI DYNANESHWAR B.DHARGALKAR Adv.: MR.D.P.BHISE	STATE OF GOA AND ORS Adv.: MR.N.K.SAWAIKAR,R.1 TO 3	J. N. PATEL	2
13	AUA/3/2000	13/10/2006	STATE OF GOA & ANR. Adv.: AG WITH MS. K. CHODANKAR, AGA	MR.T.D.ABDUL RAHIMAN REP.BY HIS ATTORNEY Adv.: MR.S.DESSAI	DR. S. RADHAKRISHNAN	5

11

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	AUE/6/2006	16/06/2006	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA Adv.: MRS.A.AGNI	M/S CHEMTECH INDUSTRIES PVT.LTD.,SALCETE GOA Adv.: MR. M. S. BANDODKAR, ADVOCATE FOR RESPONDENT.	RANJANA DESAI	3
2	AUE/14/2006	04/10/06	THE REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION & ANR Adv.: MRS. A.A.AGNI	MR. AGOSTINHO MENEZES & ANR Adv.: MR. V. A. PALEKAR, FOR RESP. NO. 1.	P.V. KAKADE	2
3	AUE/16/2006	20/09/2006	THE REGIONAL DIRECTOR, EMPLOYEES' STATE INSURANCE CORPORATION Adv.: MR. PREMANAND A. KHOLKAR	M/S. SESA GOA LTD., REP. BY ITS GENERAL MANAGER Adv.:	P.V. KAKADE	3
4	AUE/18/2006	28/11/2006	THE REGIONAL DIRECTOR AND ANR., Adv.: MRS.A..A.AGNI	CALANGUTE SERVICE STATION REP.BY SOLE PROPRIETOR SMT.LIGIA GOES PROENCA Adv.: MR. V. PALEKAR	P.V. KAKADE	5

AUA, AUE

5	AUE/10/2006	05/12/06	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DIRECTOR Adv.: MRS. A.A.AGNI	M/S KADAMBA TRANSPORT CORPORATION THROUGH ITS MANAGING DIRECTOR BRIG IAN DA COSTA (RETD.) Adv.: SHRI A.R. KANTAK FOR RESP.	P.V. KAKADE	2
7	AUE/2/2006	13/07/2006	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA Adv.: MRS. A.AGNI	M/S TOYO PHARMACEUTICALS AND ANR., Adv.: MR. N.N. SARDESSAI	RANJANA DESAI	3
8	AUE/15/2006	14/11/2006	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA Adv.: MRS. A. AGNI	M/S NEW ERA SHIPPING CO.LTD.AND ANR., Adv.:	P.V. KAKADE	3
9	AUE/3/2006	13/07/2006	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA Adv.: MRS. A.AGNI	M/S TOYO PHARMACEUTICALS AND ANR., Adv.: SHRI N.N. SARDESSAI	RANJANA DESAI	3
10	AUE/4/2006	23/11/2006	REGIONAL DIRECTOR, PORVORIM GOA. Adv.: MRS. A. AGNI	FARMACIA ANANTA, PANAJI GOA. Adv.: MR. R. G. RAMANI, FOR RESPONDENT.	P.V. KAKADE	2
11	AUE/5/2006	13/07/2006	EMPLOYEES STATE INSURANCE CORPORATION THROUGH ITS DEPUTY REGIONAL DIRECTOR, PANAJI GOA Adv.: MRS. A.AGNI	M/S TOYO PHARMACEUTICALS AND ANR., Adv.: MR. N. N. SARDESSAI, ADVOCATE FOR RESPONDENT NO.	RANJANA DESAI	3

CAREV

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
8	CAREV/7/2006	28/04/2006	SHRI GOVIND GOPAL POY RAITURKAR AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI SANTOSH RATANJI RAMNATHKAR AND ANR., Adv.:	N. A. BRITTO	2
11	CAREV/12/2006	06/10/06	MRS. PREMA NALBAND, BARDEZ, GOA. Adv.: MRS. A. A. AGNI	MR. NORBERTO V. A. C. DE ANDRADE (DEC.) REPR. BY HIS L.RS. Adv.: MR. SUDESH USGAONKAR FOR R. 2(B)		7
12	CAREV/2/2006	26/07/2006	M/S SOCIEDADE DE FOMENTO INDUSTRIAL LTD., REP.BY ITS CONSTITUTED ATTORNEY Adv.: MR. SUDESH USGAONKAR	THE GOVT.OF GOA,THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: MR. S. R. RIVONKAR, GA	V.C. DAGA	3
15	CAREV/2/2004	15/11/2006	STATE OF GOA Adv.: MR. GURU SHIRODKAR AGA	SHRI VAIKUNTH J.NAIK,CURTORIM,SALCETE-GOA. Adv.: MR. N.P.PURISHAN	P.V. KAKADE	7
22	CAREV/1/2006	02/08/06	SHRI EVARISTO PINTO(SIN.DEC.) THROUGH L.RS., Adv.: MS. RAKHI CHODANKAR	SHRI RAGHUNATH J.SARDESSAI(SIN.DEC.) THROUGH L.RS. Adv.: MR. N. N. SARDESSAI FOR R-2 AND 6	V.C. DAGA	4
29	CAREV/7/2004	12/01/06	LINA CASSIANA CORREIRA DOS MARTYRES Adv.: MR.SHIVAN DESAI	CONDORCET NOLASCO CORREIRA(DEC) THROUGH LRS. Adv.: MS.SHREYA NAIK, R-2	R.M.S. KHANDEPARKAR	15

COA, COAP, COAPM

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	COA/1/2005	25/07/2006	M/S BLUE STAR HOSPITALITY PVT.LTD.,AND ANR., Adv.: SHRI S.G.BHOBE	M/S LIZ INVESTMENTS PVT.LTD., AND 8 ORS., Adv.: SHRI M.S. SONAK, FOR R. 2 AND 3	V.C. DAGA N. A. BRITTO	3

1

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
2	COAP/63/2005	20/01/2006	NUNES CONSTRUCTIONS PVT.LTD. PANAJI GOA. Adv.: MR. V. BRAGANZA	REGISTRAR OF COMPANIES, PANAJI GOA. Adv.: REGISTRAR OF COMPANIES PRESENT IN PERSON	N. A. BRITTO	2
5	COAP/11/2006	24/02/2006	M/S TEKSID OF INDIA PVT.LTD., Adv.: ADV. G.K. PURWAR	Adv.:	N. A. BRITTO	2
21	COAP/355/2001	16/06/2006	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI Adv.: MS. AMIRA RAZAQ	ASHOK KUTKAR Adv.: MR. S. VALES FOR THE EX- DIRECTORS	N. A. BRITTO	4
24	COAP/40/2006	01/08/06	SUNSET RESORT LTD., Adv.: MR. SHIVAN DESSAI	GE CAPITAL SERVICES INDIA Adv.: MS. R. CHODANKAR	V.C. DAGA N. A. BRITTO	2
36	COAP/55/2006	25/08/2006	PARADEEP CARBONS LIMITED, PANAJI-GOA. Adv.: MR. SUDIN USGAONKAR WITH MS. RAJANI KAMATH	Adv.:	N. A. BRITTO	2
42	COAP/24/2001	17/03/2006	OFFICIAL LIQUIDATOR HIGH COURT OF BOMBAY PANAJI Adv.: MS. AMIRA RAZAQ	PANDURANG R.KITLEKAR & ORS. Adv.: MR. S. VALES FOR R-2 & 3	N. A. BRITTO	9

6

COA, COAP, COAPM

Rec.No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	COAPM/41/2006	28/07/2006	GOA CARBON LIMITED, PANAJI-GOA. Adv.: MR. SUDIN M. S. USGAONKAR	Adv.:	N. A. BRITTO	2
2	COAPM/42/2006	28/07/2006	PARADEEP CARBONS LIMITED, PANAJI-GOA. Adv.: MR. SUDIN M. S. USGAONKAR	Adv.:	N. A. BRITTO	4

2

COP, CP

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	COP/12/2004	13/01/2006	LEELAVATI INVESTMENTS PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	Adv.: MR. E. P. BHADRINARAYAN, CEN.GOVT. STNG.COUNSEL	N. A. BRITTO	5
2	COP/14/2004	13/01/2006	RUPMATI INVESTMENTS PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	Adv.: MR. E. P. BHADRINARAYAN, CEN.GOVT. STNG.COUNSEL	N. A. BRITTO	5
3	COP/13/2004	13/01/2006	RATNAPRABHA INVESTMENTS PRIVATE LIMITED Adv.: MR. SUDIN USGAONKAR	Adv.: MR. E. P. BHADRINARAYAN, CEN.GOVT. STNG.COUNSEL	N. A. BRITTO	5
5	COP/3/2006	10/03/06	CENTURION BANK OF PUNJAB LTD., PANAJI GOA Adv.: MR. SUDIN M. S. USGAONKAR	Adv.:	N. A. BRITTO	3
6	COP/12/2005	17/02/2006	CRYSTAL ISLAND PARK PVT.LTD., PORVORIM, BARDEZ GOA. Adv.: MR. D. J. PANGAM	Adv.:	N. A. BRITTO	5
7	COP/5/2006	31/03/2006	M/S ATLANTA VINYL PVT.LTD., KUNDAIM GOA. Adv.: MR. S.P. PATKAR	- Adv.:	N. A. BRITTO	4
8	COP/7/2004	31/03/2006	M/S CEDERVALL AND SONER AB,LTD., Adv.: SHRI P.A. KHOLKAR	M/S WESTERN INDIA SHIPYARD LTD., Adv.: MR.U.R.TIMBLE	N. A. BRITTO	4
9	COP/1/2006	28/04/2006	GKB HITECH LENSES PVT.LTD., Adv.: MS. SHREYA NAIK, ADVOCATE FOR PETITIONER NO. 1	Adv.:	N. A. BRITTO	5
11	COP/4/2006	23/06/2006	MR.ELTON VALES, VASCO GOA. Adv.: MR. PRANAY KAMAT	Adv.:	N. A. BRITTO	2

COP, CP

13	COP/7/2006	11/08/06	GUALA CLOSURES (INDIA) PRIVATE LIMITED, PANAJI-GOA. Adv.: MR. R. G. RAMANI	- Adv.:	N. A. BRITTO	3
14	COP/6/2006	11/08/06	GOA MOULDED PRODUCTS PRIVATE LIMITED, PANAJI-GOA. Adv.: MR. R. G. RAMANI	- Adv.:	N. A. BRITTO	4
15	COP/14/2006	18/08/2006	OPTIC FIBRE GOA LIMITED, SALCETTE GOA. Adv.: MR. M.S. SONAK/P.S. RAO	Adv.:	N. A. BRITTO	4
16	COP/8/2005	05/05/06	NEW ERA HANDLING AGENCY LTD., Adv.: SHRI R.G.RAMANI	Adv.: MR. E. P. BADRINARAYAN,ASST.STNG COUNSEL	N. A. BRITTO	5
17	COP/11/2006	14/07/2006	SHRI PEDRO P. FERNANDES AND 9 ORS., Adv.: MR. VIVEK L. DESAI	M/S. ANDERSON MARINE PVT. LTD. REP. THROUGH ITS MANAGING DIRECTOR SHRI R. A. JAMES ANDERSON AND ANR. Adv.:	N. A. BRITTO	2
18	COP/9/2005	05/05/06	NEW ERA SHIPPING LIMITED Adv.: SHRI R.G. RAMANI	Adv.:	N. A. BRITTO	5
19	COP/4/2005	15/09/2006	M/S. SHREEAJ ANTIBIOTICS Adv.: MR. R.M. SHINKRE	GOA ANTIBIOTICS AND PHARMACEUTICAL LTD. Adv.:	N. A. BRITTO	3
20	COP/10/2005	15/09/2006	M/S C.J. SHAH AND CO.,REP.BY POWER OF ATTORNEY, MUMBAI. Adv.: SHRI D. P. BHISE	PHIL CORPORATION LTD.,THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: MR. M. S. SONAK, FOR RESPONDENT NO. 1.	N. A. BRITTO	3
21	COP/2/2006	28/04/2006	GOA OPTOLAB PVT.LTD., Adv.: MS. SHREYA NAIK, ADVOCATE FOR PETITIONER NO. 1	Adv.:	N. A. BRITTO	5

COP, CP

23	COP/7/2002	25/08/2006	DOLPHIN INVESTMENT PVT. LTD Adv.: MR.M.S.SONAK	M/S.SHRI SAHAJANAND INVESTMENT PVT.LTD. Adv.: MR. V.K. BODKE	N. A. BRITTO	7
25	COP/17/2006	24/11/2006	GOA CARBON LTD.,PANAJI GOA. Adv.: MR. SUDIN USGAONKAR	Adv.:	N. A. BRITTO	1
27	COP/11/2005	17/02/2006	ZUARI RIVER AGROTECH PVT.LTD., ALTO PORVORIM,GOA. Adv.: MR. D. J. PANGAM	Adv.:	N. A. BRITTO	5
30	COP/5/1998	22/09/2006	CONCEPT COMMUNICATION LTD Adv.: MR. J. GODINHO	RAVISH INFUSIONS LTD Adv.: MR.P.P.SINGH	N. A. BRITTO	1

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CP/5/2006	23/03/2006	SMT. PIRU GANESH TULASKAR AND 3 ORS., Adv.: MR. J. P. MULGAONKAR	SHRI BERNICE PEREIRA, MUMBAI Adv.:	A. P. LAVANDE	2
3	CP/4/2006	21/04/2006	JAMNADAS MORARJEE FINANCE LTD., REP. BY MR. KIRIT M. DAMANIA Adv.: MR. JOSEPH VAZ	M/S. WESTERN INDIA SHIPYARD LTD. AND 17 ORS., Adv.:	N. A. BRITTO	1
4	CP/8/2006	04/05/06	GANPAT ANDRADE ADKONKAR AND 7 ORS., Adv.: MR. ROHIT BRAS DE SA	D. G. PEDNEKAR, PANAJI-GOA. Adv.:	A. P. LAVANDE	3
5	CP/9/2006	04/05/06	RAMA ANDRADE AND 4 ORS., Adv.: MR. ROHIT BRAS DE SA	D. G. PEDNEKAR, PANAJI-GOA. Adv.:	A. P. LAVANDE	2

COP, CP

8	CP/10/2006	26/07/2006	SHRI KEDAR PHADTE, PORVORIM, GOA. Adv.: MR. S. G. BHOBE	SHRI SUDIN NATU AND ANR., Adv.: MR. S.R. RIVONKAR, GA FOR R-2	V.C. DAGA	2
12	CP/23/2003	20/09/2006	MR. ARMANDO DIAS, ORLIM,SALCETE-GOA. Adv.: MR.A.F.DINIZ	MR. GOKULDAS P.NAIK, MARGAO-GOA. Adv.: AG FOR R.1	DR. S. RADHAKRISHNAN	8
14	CP/16/2005	09/01/06	SILVIA COUTINHO AND ANR., Adv.: MR. A. F. DINIZ	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER AND ANR., Adv.: MR. M. SALKAR, AGA	R.M.S. KHANDEPARKAR	5
16	CP/19/2006	13/11/2006	DR. WILFRED M. MESQUITA, PANAJI GOA. Adv.: MR. S. VALES	THE NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY, THROUGH ITS CHAIRPERSON, PANAJI GOA. Adv.: SHRI H.D. NAIK FOR RESP.	P.V. KAKADE	6
17	CP/23/2001	10/10/06	CONCEICAO FERNANDES & ORS. Adv.: MR.A.F.DINIZ	ASST.ENGINEER & ANR. Adv.: AG WITH GA	P.V. KAKADE	3

CRA

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CRA/14/2005	20/01/2006	MRS.BOANITA D'SOUZA,PANAJI GOA Adv.: SHRI V.A.LAWANDE	SMT.MARIA JOYCE REBELLO GONSALVES AND 2 ORS., Adv.:	R.M.S. KHANDEPARKAR	4
2	CRA/10/2005	16/02/2006	SHRI PREMSHEKAR ALIAS MILIND NAIK AND ANR. Adv.: BHOLA HARMALKAR	SMT. JULIA NAZARE AND ANR. Adv.: MR. J. P. MULGAONKAR FOR LRS. OF DECEASED	R.M.S. KHANDEPARKAR	4
3	CRA/2/2006	10/02/06	THE GOA STATE CO-OPERATIVE BANK LTD. THROUGH ITS MANAGING DIRECTOR SHRI ANANT VITHAL SHINDE, PANAJI Adv.: MR. S. N. JOSHI	BHARATI TOURISM DEVELOPMENT CO-OPERATIVE LTD. BY ITS MANAGING DIRECTOR SHRI SUBHASH S. HALARNEKAR, Adv.:	R.M.S. KHANDEPARKAR	4
4	CRA/6/2006	13/04/2006	MRS. MIRIAM DOSSA, RAIWOOD LONAVALA, MAHARASHTRA. Adv.: MR. ARUN BRAS DE SA	MR. KEITH NAZARETH,LONDON. Adv.:	A. P. LAVANDE	2
5	CRA/17/2005	23/03/2006	SHRI FORTUNATO MENEZES, LOUTOLIM GOA. Adv.: SHRI E.O.MENDES	SHRI JOAQUIM GRACIAS AND 4 ORS., Adv.:	A. P. LAVANDE	2
7	CRA/124/2001	09/08/06	ANTHONY AUROLIANO C.BRAGANZA & ORS. Adv.: MS.S.DESSAI	JOSE JOAQUIM SABACIER R.DE BRAGANZA & ORS. Adv.: MR.S.S.KANTAK,R.1&2.	P.V. KAKADE	2
8	CRA/20/2006	15/11/2006	UNION OF INDIA THROUGH COMMANDER WORKS ENGINEER(NAVY) REP.BY ITS GARRISON ENGINEER(PROJECT) Adv.: MR. E.P. BADRINARAYANAN	M/S AMERKER CONSTRUCTIONS AND ANR., Adv.: SHRI C. MASCARENHAS FOR RESPS	P.V. KAKADE	3

CRA

10	CRA/3/2006	20/04/2006	SHRI LORGIO ANDRE RODRIGUES(SIN.DEC.) THROUGH L.RS., Adv.: MR. V. A. LAWANDE	MST.EVA GOMES E. CORREIA AND 4 ORS., Adv.: MS. L.DHARWADKAR,AGA FOR R-4 & 5	A. P. LAVANDE	4
11	CRA/18/2006	09/10/06	SHRI VISHWASRAO BABUSAHEB RANE AND 4 ORS., Adv.: MR. D. PANGAM	DEVALAYA OF SHRI SANTERI QUELBAI AND GADOUSO OF ODAULI THROUGH ITS ATTORNEY AND ANR., Adv.:	P.V. KAKADE	3
12	CRA/19/2005	13/11/2006	THE NEW INDIA ASSURANCE CO. LTD., PANAJI GOA Adv.: SHRI E. AFONSO	SMT. ROSARIA AFONSO E RODRIGUES AND 3 ORS. Adv.: MR. VALMIKI MENEZES, FOR RESPONDENT NO. 1, 2, 3.	P.V. KAKADE	2
14	CRA/10/2006	06/07/06	DR. WILFRED FRANCISCO DA PIEDADE MENEZES MESQUITA AND ANR., Adv.: MR. V.P. THALI	MR.PRAKASH V. RIVONKAR AND 2 ORS., Adv.: MR. MAHESH AMONKAR, FOR R. 1.	RANJANA DESAI	2
15	CRA/14/2006	06/09/06	M/S. ZUARI INDUSTRIES LTD. CO. THROUGH ITS COMPANY SECRETARY, Adv.: MR. IFTIKHAR AGHA	COMMUNIDADE OF SANCOALE THROUGH ITS ATTORNEY, SHRI ALVARO COLACO AND 16 ORS., Adv.:	R.M.S. KHANDEPARKAR	1
16	CRA/16/2006	21/11/2006	LAXMI T. KHORJUVEKAR,REP.HEREIN BY HER DULY CONSTITUTED AUTHORITY, PANAJI GOA. Adv.: MR. M.S. JOSHI	CORPORATION OF CITY OF PANAJI THROUGH ITS COMMISSIONER, PANAJI GOA. Adv.: ASHOK MASHELKAR		2
17	CRA/38/2003	03/03/06	MRS. MARIELLA AFONSO, MAPUSA-GOA. Adv.: MS.S.NAIK	MR. JULIO CEDRIC AGUIAR, PONDA-GOA. Adv.: SHRI SUDIN M.S. USGAONKAR	R.M.S. KHANDEPARKAR	4

CRA

18	CRA/34/2003	24/03/2006	SHRI SURESHCHANDRA D.SINAI NADKARNI AND ANR., Adv.: SHRI SUDIN M.S.USGAONKER	DR.(MRS.) NALINI D.SINAI NADKARNI AND ANR., Adv.: SHRI R.G. RAMANI	A. P. LAVANDE	4
19	CRA/5/2006	28/06/2006	MRS. ASHABI KHAN AND 2 ORS., Adv.: MS. SUSAN LINHARES (U/LAS)	MRS. PRAVIN KHAN ALIAS PARVEEN KHAN AND ANR., Adv.:	RANJANA DESAI	3
20	CRA/288/2000	22/08/2006	SHRI JOSE ASSUNCAO AFONSO Adv.: MR.D.PANGAM	DEPUTY COLLECTOR S.GOA MARGAO GOA & ORS. Adv.:	P.V. KAKADE	4
21	CRA/12/2006	09/10/06	SARLA PAES, ASSOLNA, SALCETE, GOA. Adv.: MR. J. ABREU LOBO	SARAT PAES AND 2 ORS., Adv.: MR VISHWESH A. KAMAT, ADVOCATE FOR RESPONDENT NO.	P.V. KAKADE	3
22	CRA/22/2006	06/11/06	SHRI JOSE LUIS COELHO VELHO AND 2 ORS., Adv.: MS. DEEPAI M. BODKE	LAND ACQUISITION OFFICER AND 3 ORS., Adv.:	P.V. KAKADE	3
23	CRA/128/2002	09/08/06	M/S.BALRAJ SUD Adv.: MR.C.MASCARENHAS	UNION OF INDIA Adv.: SHRI E.P. BADRINARAYANAN ADDL.C.G.S.C. R.1 & 2	P.V. KAKADE	2
24	CRA/216/2001	22/08/2006	MRS.BERNADETTE MANDOLI & ORS. Adv.: MR.V.A.LAWANDE	DY.COLLECTOR (S.GOA) & ORS. Adv.:	P.V. KAKADE	4
25	CRA/19/2006	22/09/2006	SHRI AMARNATH N.S. TALWADKAR, QUEPEM GOA. Adv.: MS. PRIYANKA KAMAT	SHRI UDAY PUNDALIK NADKARNI AND ANR., Adv.: S.PADIYAR FOR R 1 & 2	P.V. KAKADE	2
26	CRA/20/2005	23/02/2006	SHRI UDAY PUNDALIK NADKARNI AND ANR., Adv.: MR. S. D. PADIYAR	SHRI AMARNATH N.S. TALWADKAR, QUEPEM GOA. Adv.: MR. SUDESH USGAONKAR, ADVOCATE FOR THE RESPONDENT.	R.M.S. KHANDEPARKAR	3

CRA

27	CRA/16/2004	18/08/2006	THE LAND ACQUISITION OFFICER AND 2 ORS., Adv.: SHRI S.R. RIVANKAR	SHRI NARCINVA S.V. SINAI VELINGKAR AND ORS., Adv.: SHRI I.A.AGHA	P.V. KAKADE	3
28	CRA/186/2000	09/08/06	NARAYAN R.BHANDARE(DEC) THROUGH LRS. Adv.: MR.J.A.LOBO	LAXIMIBAI MUKUND BHANDARE(DEC) THROUGH LRS. Adv.: MR.E.P.LOBO, R.14,15,17,	P.V. KAKADE	10
29	CRA/4/2006	20/04/2006	SHRI HONORATO RODRIGUES AND ANR., Adv.: MR. V. A. LAWANDE	EVA GOMES E CORREIA AND 4 ORS., Adv.: MRS. L.DHARWADKAR,AGA FOR R-4 & 5	A. P. LAVANDE	3
31	CRA/7/2006	04/08/06	M/S RADIANT PARENTERALS LTD.,BARODA Adv.: MR. S. D. PADIYAR	M/S CFL PHARMACEUTICALS LTD.,PANAJI GOA. Adv.: MR. S. SINGBAL	V.C. DAGA	6
33	CRA/15/2004	21/08/2006	SHRI NARCINVA S.V.SINAI VELINGKAR AND ORS., Adv.: MISS. SWATI S.KAMAT	THE LAND ACQUISITION OFFICER AND 2 ORS., Adv.: MR. S.R. RIVONKAR, GA	P.V. KAKADE	3
34	CRA/5/2004	22/08/2006	RAMABAI S.N.GAUNEKAR AND ANR., Adv.: SHRI V.A. LAWANDE	SHRI SANTOSH G.NAIK AND ANR., Adv.: SHRI ASHWIN BHOBE	P.V. KAKADE	3
35	CRA/28/2004	18/08/2006	SHRI ANTONIO FERNANDES AND ANR., Adv.: SHRI SHIVAN DESAI	SHRI ALEUIN OLIN TISSOT D'MELLO(NOW DEC.)REP.BY L. Adv.: SHRI N.N. SARDESSAI,R-1(A)TO1(G),2	P.V. KAKADE	2
36	CRA/17/2006	09/10/06	SHRI VISHWASRAO BABUSAHEB RANE AND 4 ORS., Adv.: MR. D. PANGAM	DEVALAYA OF SHRI SANTERI QUELBAI AND GADOUSO OF ODAULI THROUGH ITS ATTORNEY AND ANR., Adv.:	P.V. KAKADE	3

CRA

37	CRA/26/2003	11/08/06	SHRI NARCINVA S.V.SINAI VELINGKAR AND ORS., Adv.: MS. SWATI S. KAMAT	THE LAND ACQUISITION OFFICER AND ANR., Adv.: SHRI S.R. RIVANKAR,AGA	P.V. KAKADE	2
38	CRA/15/2006	26/07/2006	SHRI CARLITO MARTINHO JOAO THROUGH THEIR POWER OF ATTORNEY HOLDER SMT.ANUNCIACAO L.JOAO AND ANR., Adv.: MISS. DEEPALI M. BODKE	SHRI JUVENAL HERMENEGILDO BRAGANZA AND ANR., Adv.: JOSEPH RODRICKS FOR RESP.	V.C. DAGA	2
39	CRA/15/2002	14/09/2006	STATE OF GOA & ORS. Adv.: MR. M.D. SALKAR	SHRI VAMAN KRISHNA KHEDEKAR & ORS. Adv.: MR. E.P. BADRI NARAYANAN CGC R.2	P.V. KAKADE	3
41	CRA/15/2005	27/11/2006	REV.FR.SIMPLICIANO N.FERNANDES, VASCO DA GAMA. Adv.: SHRI E.O. MENDES	MRS. VALENTINA D\COSTA, VASCO DA GAMA. Adv.: MR. JOSEPH RODRICKS	P.V. KAKADE	4

CRIA

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CRIA/14/2006	08/03/06	SHRI ULHAS SOMA DHARGALKAR,GUIRIM GOA. Adv.: MR. PREMANAND A.KHOLKAR	STATE OF GOA Adv.:	N. A. BRITTO	4
2	CRIA/17/2006	24/03/2006	SHRI UMESH REDKAR, PANAJI GOA Adv.: SHRI ROHIT BRAS DE SA	SHRI JOSEPH A.FERNANDES, PONDA GOA Adv.:	N. A. BRITTO	3
3	CRIA/48/2004	08/11/06	STATE,THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MRS. WINNIE COUTINHO, PP	DADASAHEB RANE S/O PANDURANG RANE,GOA DODAMARG Adv.: MR. R. RIVONKAR	N. A. BRITTO	7
4	CRIA/49/2004	02/03/06	VIMAL SINGH,CENTRAL JAIL,AGUADA,SINQUERIM-GOA. Adv.: MR.J.P.DE SOUZA	UNION OF INDIA AS REP.BY SUPDT.OF CENTRAL EXCISE Adv.: SHRI JOSEPH VAZ, SPL. P.P.	N. A. BRITTO	7
5	CRIA/6/2006	02/02/06	MR. SAYAD MAHAMAD ALI Adv.: SHRI. ARUN BRAS DE SA	MR. M. H. MILLA, M.D. AND ANR., Adv.:	N. A. BRITTO	4
6	CRIA/9/2006	16/03/2006	MR. RAIMUNDO ANTONIO MINGUEL EDWIN ALFONSO,REP.BY HIS ATTORNEY MR.GABRIEL CAETAN CARVALHO Adv.: MR. R. G. RAMANI	MR. PAUL J.M. D\SILVA AND ANR., Adv.: MR. ARUN BRAS DE SA FOR R-1	N. A. BRITTO	4
7	CRIA/1/2006	27/04/2006	MR. MAKATAM BASARGE, PRESENTLY IN CENTRAL JAIL, AGUADA Adv.: MRS. ASHA DESSAI, U/LAS	THE STATE (THROUGH A.N.C. POLICE STATION, PANAJI) Adv.:	N. A. BRITTO	3

CRIA

8	CRIA/33/2006	21/06/2006	SHRI VIJAY RAMCHANDRA PEDNEKAR (SINCE DEC.) THROUGH LRS. Adv.: MR. BHUPESH PRABHU	SHRI SACHIN VASSANT NAIK AND ANR., Adv.:	N. A. BRITTO	3
9	CRIA/55/2004	27/04/2006	USMAN MOHAMMAD HANIF SHAIK, SINGUERIM-GOA. Adv.: SHRI K. POULEKAR	UNION OF INDIA THROUGH SHRI MENON VAZ, MARGAO GOA Adv.: MR. J. VAZ, SPL. PP	N. A. BRITTO	5
11	CRIA/13/2006	16/03/2006	STATE, THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: SHRI S. N. SARDESAI (P.P.)	SHRI NILESH DURBHATKAR, VASCO GOA. Adv.: SHRI E. DIAS	N. A. BRITTO	3
12	CRIA/53/2004	24/03/2006	B.CHANDRAMOHAN, SINGUERIM-GOA. Adv.: MS.C.COLLIASSO	STATE OF GOA, REP.BY OFFICER-IN-CHARGE, PANAJI GOA Adv.: MR.S.N.SARDESSAI, PP	N. A. BRITTO	5
16	CRIA/59/2004	04/08/06	STATE THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MRS. WINNIE COUTINHO, PP	MR. TONY FERNANDES, CENTRAL JAIL AGUADA, GOA. Adv.: SHRI ARUN BRAS DE SA	N. A. BRITTO	6
18	CRIA/42/2005	27/04/2006	DEEPAK DALVI, PRESENTLY IN CUSTODY AT CENTRAL JAIL, AGUADA AND ANR, Adv.: SHRI AMEY PRABHUDESSAI	STATE THROUGH PUBLIC PROSECUTOR Adv.: MR. S. N. SARDESSAI, P. P.	N. A. BRITTO	7
19	CRIA/26/2005	07/08/06	SHRI @ SHRIKANT GAUNKAR, PRESENTLY IN CENTRAL JAIL, AGUADA, BARDEZ GOA. Adv.: SHRI M.P.AMONKAR	STATE OF GOA, THROUGH PUBLIC PROSECUTOR, PANAJI GOA Adv.: MS. W. COUTINHO, PP	V.C. DAGA N. A. BRITTO	13

CRIA

20	CRIA/29/2006	21/06/2006	SHRI ULHAS SOMA DHARGALKAR, BARDEZ, GOA Adv.: MR. PREMANAND A. KHOLKAR	STATE OF GOA Adv.:	N. A. BRITTO	3
21	CRIA/2/2006	05/06/06	PRAMIL GAJANAN RAO, PRESENTLY LODGED IN CENTRAL JAIL - AGUADA, SINQUERIM, BARDEZ GOA. Adv.: MR. S. SAUDAGAR	STATE OF GOA, AS REP.BY OFFICER-IN-CHARGE,ANJUNA POLICE STATION Adv.:	A. P. LAVANDE N. A. BRITTO	13
23	CRIA/45/2005	11/12/06	VAMAN JAIDEV RAVAL,PRESENTLY IN CENTRAL JAIL,AGUADA GOA Adv.:	THE STATE OF GOA Adv.: MS. WINNIE COUTINHO, P.P.	DR. S. RADHAKRISHNAN N. A. BRITTO	9
24	CRIA/47/2005	11/12/06	SHRI PRASHANT VAMAN RAVAL ALIAS PRASHANT LAVU NAIK,PRESENTLY IN CENTRAL JAIL,AGUADA GOA Adv.:	THE STATE OF GOA Adv.: MS. WINNIE COUTINHO, P.P.	DR. S. RADHAKRISHNAN N. A. BRITTO	3
25	CRIA/48/2005	11/12/06	SHRI SANJEEV ALIAS SANJU VAMAN RAVAL,PRESENTLY IN THE CENTRAL JAIL,AGUADA GOA Adv.:	THE STATE OF GOA Adv.: MS. WINNIE COUTINHO, P.P.	DR. S. RADHAKRISHNAN N. A. BRITTO	3
26	CRIA/69/2005	21/07/2006	STATE,THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MRS. WINNIE COUTINHO	AGNELO FERRAO AND 3 ORS., Adv.: MR. ARUN BRAS DE SA FOR R-2,3 & 4	V.C. DAGA N. A. BRITTO	15
27	CRIA/44/2006	28/09/2006	SHRI RAGHUVIR DESSAI PRESENTLY IN CUSTODY AT CENTRAL JAIL, AGUADA , GOA. Adv.: SHRI ARUN BRAS DE SA	STATE (THROUGH PUBLIC PROSECUTOR) Adv.: MRS. W. COUTINHO, PP	N. A. BRITTO	2

CRIA

28	CRIA/11/2006	28/11/2006	SARVANAND @ SOIRU GAONKAR, QUEPEM, GOA. Adv.: SHANTI MARIA FONSECA, U/LAS	STATE OF GOA (THROUGH THE PUBLIC PROSECUTOR, HIGH COURT) Adv.: MS. WINNIE COUTINHO, P.P.	J. N. PATEL N. A. BRITTO	13
29	CRIA/57/2004	18/09/2006	STATE, THROUGH PUBLIC PROSECUTOR, PANAJI. Adv.: MS. W. COUTINHO, PP	FRANCISCO S/O TONY COLACO, CENTRAL JAIL AGUADA GOA Adv.: SHRI S.G. BHOBE	V.C. DAGA N. A. BRITTO	11
30	CRIA/46/2005	11/12/06	SHRI JAIDEV VAMAN RAVAL ALIAS DEEPAK PANDURANG MALVANKAR, PRESENTLY IN CENTRAL JAIL, AGUADA GOA Adv.:	THE STATE OF GOA Adv.: MS. WINNIE COUTINHO, P.P.	DR. S. RADHAKRISHNAN N. A. BRITTO	3
31	CRIA/30/2004	21/07/2006	SHRI LAXMIKANT D.NAIK KARMALI, MARGAO-GOA. Adv.: SHRI PREMANAND A.KHOLKAR	SHRI SANTOSH V.NAIK, QUEPEM-GOA. Adv.: MR.S.G.BHOBE R-1	N. A. BRITTO	5
32	CRIA/31/2004	21/07/2006	SHRI LAXMIKANT D.NAIK KARMALI, MARGAO-GOA. Adv.: SHRI PREMANAND A.KHOLKAR	SHRI SANTOSH V.NAIK, QUEPEM-GOA. Adv.: MR.S.G.BHOBE, R-1	N. A. BRITTO	5
33	CRIA/32/2004	21/07/2006	SHRI LAXMIKANT D.NAIK KARMALI, MARGAO-GOA. Adv.: SHRI PREMANAND A.KHOLKAR	SHRI SANTOSH V.NAIK, QUEPEM-GOA. Adv.: MR.S.G.BHOBE, R-1	N. A. BRITTO	5
34	CRIA/57/2005	17/08/2006	PRADEEP MADHUKAR POINGUINKAR, CANACONA GOA Adv.: SHRI SUDIN M.S.USGAONKAR	SHRI MANGUESH KUTTALKAR AND ANR., Adv.: MR. M. SALKAR, R-1	N. A. BRITTO	3

CRIA

35	CRIA/3/2005	19/08/2006	STATE THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MRS. WINNIE COUTINHO, PP	SURESH S/O BASAPPA HONEGERI,CANDOLIM-GOA. Adv.: MR.D.PANGAM U/LAS	N. A. BRITTO	3
36	CRIA/16/2005	07/10/06	SHRI SUSAI RAJU Adv.: SHRI MARIANO D\SOUZA	STATE Adv.:	N. A. BRITTO	6
37	CRIA/34/2005	14/12/2006	MR.AGOSTINHO LOBO, MARGAO GOA Adv.: MISS. AMIRA RAZAQ	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. A.D. BHOBE FOR R. 2	N. A. BRITTO	5
38	CRIA/59/2006	15/11/2006	M/S ARMSTRONG BUILDERS AND DEVELOPERS REP.BY ITS PROPRIETOR MR. SAVIO D'CUNHA, MAPUSA GOA. Adv.: MR. J.A. LOBO	MR. VISHVANATH NAIK, PANAJI GOA. Adv.: MR. SUDIN USGAONKAR FOR RESP.	N. A. BRITTO	3
39	CRIA/51/2005	10/11/06	STATE OF GOA Adv.: MRS.WINNIE COUTINHO	SMT.USHA CHAWAN AND 3 ORS., Adv.: SHRI ARUN BRAS DE SA	N. A. BRITTO	4
40	CRIA/41/2005	13/12/2006	DHANSUR GHARTIMAGAR.PRESENTLY LODGED IN CENTRAL JAIL,AGUADA,SINQUERIM-GOA. Adv.: MS.CAROLINE COLLASSO	STATE OF GOA AS REP.BY OFFICER-IN-CHARGE, PANAJI GOA Adv.: MS. W. COUTINHO, PP	N. A. BRITTO	6
41	CRIA/33/2005	15/12/2006	SANJAY SHRESHTA Adv.: MR. T. GEOERGE JOHN, U/LAS	STATE Adv.:	N. A. BRITTO	6
43	CRIA/2/2005	10/08/06	SHRI SADANAND V.SHIRODKAR, PERNEM GOA. Adv.: MR. R. MENEZES	STATE,THROUGH PUBLIC PROSECUTOR Adv.: MRS. WINNIE COUTINHO, PP	N. A. BRITTO	5
44	CRIA/38/2004	18/08/2006	STATE,THROUGH PUBLIC PROSECUTOR,PANAJI GOA. Adv.: MRS. WINNIE COUTINHO, PP	SURYA JALMI AND 12 ORS., Adv.: MS.SHREYA NAIK	N. A. BRITTO	6

CRIA

45	CRIA/22/2005	15/09/2006	SHRI WILLIAM ROSARIO FERNANDES, COLVA, SALCETE GOA. Adv.: SHRI SUDESH USGAONKAR	CABRAL AND COMPANY AND ANR., Adv.:	N. A. BRITTO	7
46	CRIA/5/2005	12/10/06	STATE Adv.: MRS. WINNIE COUTINHO	MOHANDAS S.GAWADE, BHOMA, PONDA GOA. Adv.:	N. A. BRITTO	7
47	CRIA/40/2004	21/09/2006	SHRI AJAY SHETTY, NAVELIM-GOA. Adv.: SHRI S.S. KAKODKAR	MR. SAVIO FARIA AND ANR., Adv.: MRS. WINNIE COUTINHO, PP	N. A. BRITTO	10
48	CRIA/11/2005	09/11/06	JAVED A.BHAT, CENTRAL JAIL AGUADA, Adv.: MS.C.COLLIASSO	UNION OF INDIA, THROUGH SHRI M.P.VAZ Adv.: MR. J. VAZ, CENTRAL GOVT. STANDING COUNSEL	N. A. BRITTO	6
50	CRIA/55/2006	15/11/2006	NEW WAVE REAL ESTATE PVT. LTD., THROUGH ITS MANAGING DIRECTOR, MR. ELOY GONSALVES Adv.: MR. VALMIKI MENEZES	MR. SUBHASH NAIK, MARGAO, GOA. Adv.:	N. A. BRITTO	3
52	CRIA/36/2005	29/11/2006	DURGANAND RAMNATH SANVORDEKAR, CURCHOREM GOA Adv.: SHRI V.A.LAWANDE	VAMAN JAGU NAIK AND 4 ORS., Adv.: MS. W. COUTINHO, PP FOR R. 5	N. A. BRITTO	6
54	CRIA/16/2006	29/11/2006	MR. MILAGRES SALES COUTINHO, NAVELIM, SALCETE GOA. Adv.: MR. SAMIR TALEIGAONKAR	MR. SHIVAJI P. GAWANDE AND ANR., Adv.: MRS. ASHA DESSAI FOR R. 1 (U/LAS)	N. A. BRITTO	5

CRIA

56	CRIA/47/2004	22/09/2006	MR. DEAN D'SOUZA,MARGAO-GO. Adv.: SHRI ARUN BRAS DE SA	MRS. RAMIZABI KHATIB,SANGOLDA,BARDEZ-GO. Adv.: MR.A.D.BHOBE,R.1	N. A. BRITTO	5
57	CRIA/44/2004	15/09/2006	BEVERAGES VENTURE LTD.,RAIA,SALCETE-GO. Adv.: SHRI S.G. BHOBE	PRASHANT P.KAVADE,PANAJI-GO. Adv.: MR.D.PANGAM	N. A. BRITTO	7
58	CRIA/13/2005	28/09/2006	MARC LALIGAND,PRESENTLY LODGED AT CENTRAL JAIL Adv.: MS.CAROLINE COLLASSO	STATE OF GOA, AS REP.BY OFFICER IN CHARGE Adv.:	N. A. BRITTO	6
59	CRIA/62/2006	06/09/06	SMT. SMITA P. CHUNEKAR, CUMBHARJUA GOA. Adv.: MR. MAHESH AMONKAR	M/S RAVIRAJ BUILDERS THROUGH ITS PROPRIETOR SHRI RAVINDRA D.NAIK AND ANR., Adv.:	N. A. BRITTO	4
60	CRIA/40/2005	23/11/2006	SHRI LUIS PEREIRA Adv.: SHRI SAMIR TALEIGAONKAR	M/S. SPEER FINANCE AND INVESTMENT PVT. LTD. AND 3 ORS. Adv.: MR. S.A. SAMANT FOR R. 1 TO 3	N. A. BRITTO	5
61	CRIA/19/2005	11/10/06	STATE THROUGH PUBLIC PROSECUTOR,PANAJI GOA. Adv.: MS. W. COUTINHO, PP	JANU GAWADE,MARCEL GOA. Adv.: SHRI SHAILENDRA G. BHOBE	N. A. BRITTO	7
62	CRIA/6/2005	31/08/2006	DINESH PALYEKAR,CENTRAL JAIL AGUADA,SINQUERIM GOA. Adv.: SHRI J.P.D'SOUZA	STATE OF GOA AS REP.BY OFFICER-IN-CHARGE,PANAJI Adv.: MRS. WINNIE COUTINHO, PP	N. A. BRITTO	6
63	CRIA/56/2006	30/08/2006	M/S MERCANTILE FINANCE HOUSE PVT.LTD., PANAJI GOA. Adv.: MR. AJIT R. KANTAK/ V.A.S. AMONKAR	M/S MAC ENTERPRISES AND ANR., Adv.:	N. A. BRITTO	4

CRIR

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CRIR/1/2006	24/03/2006	M/S MERCANTILE FINANCE HOUSE PVT.LTD.,PANAJI GOA. Adv.: MR. A. R. KANTAK	M/S MAC ENTERPRISES AND ANR., Adv.:	N. A. BRITTO	2
2	CRIR/4/2006	23/02/2006	SILBERT @SUBART D\SOUZA,GODINHO WADDO, SALCETE GOA. Adv.: MS. KAMAXI SAMBARI	STATE (COLVA POLICE STATION) AND ANR., Adv.:	N. A. BRITTO	3
3	CRIR/32/2005	23/02/2006	M/S KAI-TECH CONSTRUCTIONS PVT.LTD., AND ANR., Adv.: SHRI SHIVAN DESAI	M/S AFONSO MINING EQUIPMENT COMPANY AND ANR., Adv.: MR. S. N. SARDESSAI FOR R-2	N. A. BRITTO	3
4	CRIR/31/2005	23/02/2006	MR. MOHAMMAD RAFIQ, PONDA GOA. Adv.: SHRI MAHESH AMONKAR	STATE OF GOA THROUGH PUBLIC PROSECUTOR Adv.: MR. S. N. SARDESSAI, P.P.	N. A. BRITTO	3
5	CRIR/25/2005	02/02/06	SHRI XAVIER FERNANDES AND 5 ORS., Adv.: SHRI ZELLER D\SOUZA	STATE (THROUGH THE POLICE INSPECTOR INCHARGE), CURCHOREM GOA Adv.: MS.W.COUTINHO,PP	N. A. BRITTO	3
6	CRIR/12/2005	18/03/2006	MR.ANDREW PARADO,VASCO DA GAMA,GOA. Adv.: SHRI L.S. SALKAR	STATE,(OFFICER I/C VASCO POLICE STATION) THROUGH PUBLIC PROSECUTOR. Adv.:	N. A. BRITTO	2
8	CRIR/33/2005	20/01/2006	SHRI MAHADEV DATTARAM SHIVJI,PRESENTLY IN JUDICIAL CUSTODY AT SUB-JAIL SADA, VASCO. Adv.: MR. A. D. BHOBE	STATE, REP.BY PUBLIC PROSECUTOR Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	3

CRIR

11	CRIR/25/2006	13/07/2006	M/S DEEKAY REAL ESTATES AND DEVELOPERS THROUGH ITS SOLE PROPRIETOR SHRI DEU KESHAV NAIK AND ANR., Adv.: MR. DAJVIP V. PATKAR	MR. BHIMSEN G. REVANKAR AND ANR., Adv.: MR. ALDRIN MONTEIRO, FOR RESP. NO. 1.	N. A. BRITTO	3
12	CRIR/16/2002	27/04/2006	STATE Adv.: MR.J.S.VAZ,ADDL.CENTRAL	JOHN ANTHONY HAROLD BARROS & ORS. Adv.: MR. A. KAKODKAR FOR R-3	N. A. BRITTO	7
13	CRIR/30/2006	10/08/06	UNION OF INDIA THROUGH MR. M. MIRANDA Adv.: MR. JOSEPH VAZ,	MS. BONAITA NILAMADHAVA AND ANR., Adv.:	N. A. BRITTO	3
14	CRIR/10/2006	15/06/2006	SHRI POLICARPO D'SOUZA, CHORAO GOA. Adv.: MR. ROHIT BRAS DE SA	STATE,THROUGH PUBLIC PROSECUTOR, PANAJI GOA AND ANR., Adv.:	N. A. BRITTO	3
15	CRIR/34/2005	09/03/06	M/S S.V. ELECTRONICS AND ELECTRICALS, MARGAO GOA. Adv.:	M/S N.K.C. MARKETING AND ANR., Adv.: MR. S. N. JOSHI ADVOCATE FOR RESPONDENT NO. 1	N. A. BRITTO	3
16	CRIR/6/2006	06/04/06	MRS. ROSELINE BUNYAN, CHICALIM, GOA. Adv.: MS. KAMAXI SAMBARI	MR. B. M. CHONKAR, ALTINHO, PANAJI, GOA. Adv.: MR. JOSEPH S. VAZ, SPL. P.- CBI FOR RESPONDENT.	N. A. BRITTO	2
17	CRIR/5/2006	06/04/06	MR. KIRTI BUNYAN, CHICALIM, GOA. Adv.: MS. KAMAXI SAMBARI	MR. B. M. CHONKAR, ALTINHO, PANAJI, GOA. Adv.: MR. JOSEPH S. VAZ, SPL. P. -CBI FOR RESPONDENT.	N. A. BRITTO	2
19	CRIR/23/2006	21/07/2006	M/S. SHAKTI ENTERPRISES AND ANR., Adv.: MR. ARUN BRAS DE SA	SHRI ANTHONY PEREIRA AND ANR., Adv.: MR. ALDRIN MONTEIRO, FOR RESP. NO. 1.	N. A. BRITTO	3

CRIR

23	CRIR/3/2006	20/04/2006	MR. NARENDRA V. KANEKAR, MAPUSA, GOA. Adv.: MR. S. D. PADIYAR	THE BARDEZ TALUKA CO-OP. HOUSING MORTGAGE SOCIETY LTD. AND ANR., Adv.: MR. S. A. SAMANT, ADVOCATE FOR RESPONDENT NO. 1.	N. A. BRITTO	3
24	CRIR/20/2006	21/06/2006	SHRI SHYAMSUNDAR BABU NAIK DESAI, CANACONA, GOA. Adv.: MR. ASHWIN D. BHOBE	SHRI BABAN ANANT NAIK, PANAJI, GOA. Adv.:	N. A. BRITTO	2
25	CRIR/2/2006	23/03/2006	DAMACIANO RODRIGUES, VASCO DA GAMA,GOA. Adv.: MR. R. G. RAMANI	MR. MOHAN SATU NAIK AND ANR., Adv.: MR. N. N. SARDESSAI , ADVOCATE FOR RESPONDENT NO.	N. A. BRITTO	2
30	CRIR/48/2006	21/12/2006	SHRI JOSE FRANCISCO D\SOUZA, PONDA GOA. Adv.: MR. SUDESH USGAONKAR	SMT. GUILHERMINA MARIA ESTELIA COELHO AND ANR., Adv.:	N. A. BRITTO	2
32	CRIR/61/2006	13/12/2006	NILESH J. RAIKAR Adv.: MR. A. F. DINIZ	RAMAKANT S KAREKAR AND ANR. Adv.:	N. A. BRITTO	2
33	CRIR/54/2006	15/11/2006	STATE OF GOA Adv.: MRS. WINNIE COUTINHO, PP	TARIQ AHMAD BUTTLOO(PRESENTLY IN JUDICIAL LOCKUP, SADA, VASCO. Adv.:	N. A. BRITTO	2
34	CRIR/9/2006	13/07/2006	CEASER RODRIGUES, CARANZALEM GOA. Adv.: MR. S.G. BHOBE	STATE THROUGH THE PUBLIC PROSECUTOR Adv.:	N. A. BRITTO	3
35	CRIR/14/2006	05/07/06	SHRI VISHAL FATI DESSAI, CANACONA. Adv.: MR. V.A. LAWANDE	MR. NAMI GOVIND GAONKAR AND ANR., Adv.: MRS. W. COUTINHO, PP FOR R. 2	N. A. BRITTO	5

CRIR

36	CRIR/13/2006	05/07/06	SHRI VISHAL FATI DESSAI, CANACONA. Adv.: MR. V.A. LAWANDE	MR. NAMI NAKANO GAONKAR AND ANR., Adv.: MISS. SUDHA CHANDRAKANT PAI KIR, FOR RESP. NO. 1.	N. A. BRITTO	4
37	CRIR/24/2006	26/07/2006	SURYAKANT V. SHIRODKAR, MAPUSA GOA. Adv.: MS. K. SAMBARI	GHANASHYAM A. NACHINOLKAR AND ANR., Adv.: SHRI SUDIN USGAONKAR FOR R. 1	N. A. BRITTO	3
40	CRIR/28/2005	28/07/2006	KRISHNA B. MAYENKAR, MAPUSA, GOA. Adv.: SHRI ARUN BRAS DE SA	SHRI KAMAKSHI AQUATICS PVT. LTD., REPR. BY ITS MANAGING DIRECTOR SHRI P. R. SHIRODKAR AND ANR., Adv.: MRS. W. COUTINHO, PP FOR R. 2	N. A. BRITTO	4
41	CRIR/7/2006	06/04/06	MISS. PREETI BUNYAN, CHICALIM, GOA. Adv.: MS. KAMAXI SAMBARI	MR. B. M. CHONKAR, ALTINHO, PANAJI, GOA. Adv.: MR. JOSEPH S. VAZ, SPL. P. - CBI FOR RESPONDENT.	N. A. BRITTO	2
42	CRIR/26/2006	27/07/2006	MR. PRAMOD BUNYAN AND 3 ORS., Adv.: MR. RYAN MENEZES	MR. B.N. CHONKAR, PANAJI GOA. Adv.: MR. J. VAZ, SPL. PP	N. A. BRITTO	2
43	CRIR/32/2006	04/10/06	MRS. ALKA TORASKAR, MAPUSA, GOA. Adv.: MR. MENINO TELES	THE VAISHYA URBAN CO-OP. CREDIT SOCIETY LTD. REP. THR. THEIR REPR. MR. GAURISH P. SHIRODKAR AND ANR. Adv.:	N. A. BRITTO	3
44	CRIR/21/2006	08/09/06	SHRI LAXMAN ALIAS BALA GOVEKAR, MARGAO, GOA. Adv.: MR. NITIN SARDESSAI	MR. JANARDHAN S. KALANGUTKAR AND 12 ORS., Adv.: MR. SUDIN M. S. USGAONKAR, FOR RESPONDENT NO. 1.	N. A. BRITTO	3

CRIR

45	CRIR/46/2006	16/11/2006	MR. GOPAL MAPARI, MAPUSA, BARDEZ, GOA. Adv.: MR. V. A. LAWANDE	MR. SAVIO D'CUNHA AND ANR., Adv.: MR. A. MONTEIRO R.1	N. A. BRITTO	3
46	CRIR/31/2006	20/09/2006	M/S ELESBAO PEREIRA AND SONS AND 4 ORS., Adv.: MR. SHIVAN DESSAI/SIDDHARTH KALSHAVKAR	MR. JONES GEORGE AND ANR., Adv.: MR. ULHAS G. SHETYE, R.1	N. A. BRITTO	3
47	CRIR/50/2006	10/11/06	VILAS BABLO K. NAIK, BICHOLIM,GOA. Adv.: MR. NITIN SARDESSAI	STATE Adv.:	N. A. BRITTO	2
48	CRIR/35/2006	06/10/06	SHRI DEU KESHAV NAIK, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	INTEKHAB SAYED AND ANR., Adv.: MR. MAURO MENEZES MATHEW, FOR RESP. NO. 1.	N. A. BRITTO	3
49	CRIR/39/2005	27/09/2006	MR. GABRIEL PETER D\'SOUZA, TIVIM, BARDEZ GOA. Adv.: MR. D. J. PANGAM	MRS. CIRILA ROSA MARIA PINTO,SALVADOR DO MUNDO, BARDEZ GOA. Adv.: MR. RANJIT SATARDEKAR, FOR RESPONDENT.	N. A. BRITTO	4
50	CRIR/36/2006	06/10/06	SHRI DEU KESHAV NAIK, CALANGUTE, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	INTEKHAB SAYED AND ANR., Adv.: MR. MAURO MENEZES MATHEW, FOR RESP. NO. 1.	N. A. BRITTO	3
51	CRIR/34/2006	06/10/06	SHRI DEU KESHAV NAIK, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	INTEKHAB SAYED AND ANR., Adv.: MR. MAURO MENEZES MATHEW, FOR RESP. NO. 1.	N. A. BRITTO	3
52	CRIR/37/2006	06/10/06	SHRI DEU KESHAV NAIK, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	INTEKHAB SAYED AND ANR., Adv.: MR. MAURO MENEZES MATHEW, FOR RESP. NO. 1.	N. A. BRITTO	3
53	CRIR/21/2005	07/09/06	M/S CABRAL AND CO.,AND ANR., Adv.: SHRI PREMANAND A.KHOLKAR	SHRI WILLIAM ROSARIO FERNANDES AND ANR., Adv.: MR. SUDESH USGAONKAR ADVOCATE FOR RESPONDENT NO.1	N. A. BRITTO	2

CRIR

54	CRIR/41/2006	06/10/06	SHRI DEU KESHAV NAIK, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	INTEKHAB SAYED AND ANR., Adv.: MR. MAURO MENEZES MATHEW, FOR RESP. NO. 1.	N. A. BRITTO	3
55	CRIR/38/2006	06/10/06	SHRI DEU KESHAV NAIK, CALANGUTE, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	INTEKHAB SAYED AND ANR., Adv.: MR. MAURO MENEZES MATHEW, FOR RESP. NO. 1.	N. A. BRITTO	3
56	CRIR/40/2006	06/10/06	SHRI DEU KESHAV NAIK, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	INTEKHAB SAYED AND ANR., Adv.: MR. MAURO MENEZES MATHEW, FOR RESP. NO. 1.	N. A. BRITTO	3
57	CRIR/43/2006	05/10/06	STATE, THROUGH POLICE INSPECTOR, PANAJI TOWN POLICE STATION, PANAJI GOA. Adv.: MR.C.A. FERREIRA, PUBLIC PROSECUTOR	SMT. VIJAYA RANJIT SATARDEKAR, PANAJI GOA. Adv.: ARUN BRAS DE SA	N. A. BRITTO	2
58	CRIR/44/2006	05/10/06	STATE, THROUGH POLICE INSPECTOR, PANAJI TOWN POLICE STATION, PANAJI GOA. Adv.: MR C. A. FERREIRA, P. P.	SHRI RANJIT D. SATARDEKAR, PANAJI GOA. Adv.: SHRI S.G.BHOBE FOR RESP.	N. A. BRITTO	2
59	CRIR/27/2006	13/12/2006	SHRI UDAY P. DESAI, AQUEM, MARGAO, GOA. Adv.: MR. ARUN BRAS DE SA	SHRI VISHWAS R. NAIK AND ANR., Adv.: MR. R.G. RAMANI, FOR R. 1	N. A. BRITTO	4
60	CRIR/16/2006	21/06/2006	MR. SAYYED MUCTUM, MARGAO GOA. Adv.: MR. ARUN BRAS DE SA	M/S SHREE DANESHWARI TRADERS AND ANR., Adv.: MR. SHAMBHU S. KAKODKAR, FOR RESPONDENT NO. 1.	N. A. BRITTO	3

CRIR

62	CRIR/39/2006	11/10/06	SHRI DEU KESHAV NAIK, BARDEZ, GOA. Adv.: MR. ROHIT BRAS DE SA	MR. ASHLEY JOSEPH FERNANDES HEREIN REP. BY HIS CONSTITUTED ATTORNEY DR. WOLFANGO FERNANDES AND ANR., Adv.: MR. MELWIN A. VIEGAS, FOR RESP. NO. 1.	N. A. BRITTO	3
63	CRIR/17/2006	03/08/06	SHRI AJAY KOTTECHA, PANAJI GOA. Adv.: MR. R. SOARES	M/S PURSHOTTAM BHAGWAN AND ASSOCIATES AND ANR., Adv.: MR. N.N. SARDESSAI, FOR RESPONDENT NO. 1	N. A. BRITTO	4
66	CRIR/8/2006	05/07/06	MR. ALFRED M. COTTA, PANAJI GOA. Adv.: MR. V.A. LAWANDE	MERCANTILE FINANCE HOUSE PVT.LTD.,AND ANR., Adv.: SHRI A.R. KANTAK, FOR R. 1	N. A. BRITTO	4

CRMA

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CRMA/93/2005	09/01/06	STATE Adv.: MRS. WINNIE COUTINHO, P.P.	PINTU DAS KARMAKAR, WEST BENGAL Adv.:	N. A. BRITTO	4
2	CRMA/5/2006	25/01/2006	MAHESH A. HALANKAR, VASCO GOA. Adv.: IN PERSON	THE UNION OF INDIA AND 4 ORS., Adv.:	R.M.S. KHANDEPARKAR N. A. BRITTO	6
3	CRMA/114/2006	02/02/06	MR. JOWETT D'SOUZA, COLVA, SALCETE GOA. Adv.: MR. ARUN BRAS DE SA	STATE (THROUGH PP) Adv.: MR. S.N. SARDESSAI, P.P.	N. A. BRITTO	2
4	CRMA/206/2005	19/01/2006	DR. HEMANT D. DALVI, PONDA GOA Adv.: SHRI V.P. THALI	DEEPAK H. SHETH AND 2 ORS., Adv.: MR. CLEOFATO ALMEIDA COUTINHO ADVOCATE FOR	N. A. BRITTO	3
5	CRMA/7/2006	27/01/2006	JAIWANT PANDURANG CHARI, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
6	CRMA/8/2006	27/01/2006	KANTA PANDURANG GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
7	CRMA/9/2006	27/01/2006	SHANKAR VITHAL SALELKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
8	CRMA/10/2006	27/01/2006	SANTOSH ZILU GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

9	CRMA/11/2006	27/01/2006	BHANUDAS PUNDALIK GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
10	CRMA/12/2006	27/01/2006	SHYAMSUNDAR UTTAM GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
11	CRMA/13/2006	27/01/2006	DINANATH VITHU NAIK, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
12	CRMA/14/2006	27/01/2006	CHANDRAKANT NARAYAN GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
13	CRMA/15/2006	27/01/2006	RAMAKANT BABULO GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
14	CRMA/16/2006	27/01/2006	SHRIKANT ZILU GAONKAR, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
15	CRMA/17/2006	27/01/2006	MANOHAR SHANKAR GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
16	CRMA/18/2006	27/01/2006	SUBHASH KESHAV GAWAS, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
17	CRMA/19/2006	27/01/2006	PRADEEP LADKO NAIK, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

18	CRMA/20/2006	27/01/2006	TULSHIDAS ZALGO GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
19	CRMA/21/2006	27/01/2006	RAJARAM LAXMAN DESSAI,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
20	CRMA/22/2006	27/01/2006	PREMNATH UTTAM GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
21	CRMA/23/2006	27/01/2006	SURESH ANKUSH NAIK,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
22	CRMA/24/2006	27/01/2006	GAJANAN BAKELO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
23	CRMA/25/2006	27/01/2006	PRAKASH BALCHANDRA GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
24	CRMA/26/2006	27/01/2006	RAMESH ZALGO GAONKAR,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
25	CRMA/27/2006	27/01/2006	SITARAM BABULO GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
26	CRMA/28/2006	27/01/2006	NAKUL LAXMAN GAONKAR,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

27	CRMA/29/2006	27/01/2006	RAJENDRA BUDO GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
28	CRMA/30/2006	27/01/2006	SATISH RAMULO GAWAS, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
29	CRMA/31/2006	27/01/2006	KASHINATH DEUGO GAWAS, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
30	CRMA/32/2006	27/01/2006	SUNIL MAHADEV GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
31	CRMA/33/2006	27/01/2006	DEVIDAS ALIAS DEUGO GANESH GAWAS, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
32	CRMA/34/2006	27/01/2006	ROHIDAS ARJUN GAWAS, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
33	CRMA/35/2006	27/01/2006	YESHWANT FATI GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
34	CRMA/36/2006	27/01/2006	DASHARATH BABI GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
35	CRMA/37/2006	27/01/2006	BABLO SITARAM GAWAS, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

36	CRMA/38/2006	27/01/2006	ROHIDAS SUKDO NAIK,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
37	CRMA/39/2006	27/01/2006	DULO SURYA GAONKAR, SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
38	CRMA/40/2006	27/01/2006	TULSHIDAS VISHU GAONKAR,SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
39	CRMA/41/2006	27/01/2006	VILAS BULO GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
40	CRMA/42/2006	27/01/2006	SADIYO CHIMIO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
41	CRMA/43/2006	27/01/2006	GANESH RAM GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
42	CRMA/44/2006	27/01/2006	SURESH SHIVA GAWAS,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
43	CRMA/45/2006	27/01/2006	ARJUN MAHADEV GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
44	CRMA/46/2006	27/01/2006	MAHADEV APA GAWAS,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

45	CRMA/47/2006	27/01/2006	SANJAY BHISU GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
46	CRMA/48/2006	27/01/2006	SHRIPAD YESHWANT NAIK, SALELI, SATTARI GAO. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
47	CRMA/49/2006	27/01/2006	PANDURANG GUNO NAIK, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
48	CRMA/50/2006	27/01/2006	SHIVA RAMA GAWAS, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
49	CRMA/51/2006	27/01/2006	DHARMA RAJARAM GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
50	CRMA/52/2006	27/01/2006	NAVSO KESHAV PARWAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
51	CRMA/53/2006	27/01/2006	BABLI GOVIND GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
52	CRMA/54/2006	27/01/2006	PRABHAKAR ARJUN GAWAS, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
53	CRMA/55/2006	27/01/2006	NARAYAN RAJARAM GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

54	CRMA/56/2006	27/01/2006	ARJUN CHANDRU GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
55	CRMA/57/2006	27/01/2006	DILIP BAIULE GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
56	CRMA/58/2006	27/01/2006	SATISH ARJUN GAWAS,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
57	CRMA/59/2006	27/01/2006	RAUJI LAXMAN SATERKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
58	CRMA/60/2006	27/01/2006	RAMA ANANT GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
59	CRMA/61/2006	27/01/2006	TUKARAM KRISHNA GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
60	CRMA/62/2006	27/01/2006	SAKHARAM LAXMAN GAONKAR,SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
61	CRMA/63/2006	27/01/2006	LAXMAN GANESH GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:		2
62	CRMA/64/2006	27/01/2006	VISHNU BABJI GAONKAR,SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

63	CRMA/65/2006	27/01/2006	BABLO ZHANGDO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
64	CRMA/66/2006	27/01/2006	SADASHIV SUKDO CHARI,SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
65	CRMA/67/2006	27/01/2006	ZAMGDA VISHNU GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
66	CRMA/68/2006	27/01/2006	DEVAGO ZIU GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
67	CRMA/69/2006	27/01/2006	DILIP JANDU NAIK,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
68	CRMA/70/2006	27/01/2006	BABUSO TULO GAONKAR,SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
69	CRMA/71/2006	27/01/2006	RAMESH BHANUDAS GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
70	CRMA/72/2006	27/01/2006	SURYA SAHU NAIK,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
71	CRMA/73/2006	27/01/2006	NARAYAN PUTI GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

72	CRMA/74/2006	27/01/2006	PANDURANG MAHADEV GAWAS,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
73	CRMA/75/2006	27/01/2006	LAXMAN SHIVA GAWAS,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
74	CRMA/76/2006	27/01/2006	SHABLO KEVCHO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
75	CRMA/77/2006	27/01/2006	SUDHAKANT NARAYAN GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
76	CRMA/78/2006	27/01/2006	BULO RAJGO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
77	CRMA/79/2006	27/01/2006	GOVIND SHIVA GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
78	CRMA/80/2006	27/01/2006	SHRIKANT BUDO NAIK,SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
79	CRMA/81/2006	27/01/2006	SALGO BARKELO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
80	CRMA/82/2006	27/01/2006	VISHWANATH DEVGO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

81	CRMA/83/2006	27/01/2006	SANDEEP GOPAL GAONKAR, SALELI, SATTRI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
82	CRMA/84/2006	27/01/2006	BALCHANDRA GOVIND GAONKAR, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
83	CRMA/85/2006	27/01/2006	SAGAR PANDURANG GAONKAR, SALELI, SATTARI GAO Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
84	CRMA/86/2006	27/01/2006	NAKUL FONDU GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
85	CRMA/87/2006	27/01/2006	KHEWJO TAMDO GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
86	CRMA/88/2006	27/01/2006	SURESH RAGHOBA GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
87	CRMA/89/2006	27/01/2006	PRAKASH SALGE NAIK, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
88	CRMA/90/2006	27/01/2006	GURUDAS NAKUL GAWAS, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
89	CRMA/91/2006	27/01/2006	DNYANESHWAR LAXMAN GAONKAR, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

90	CRMA/92/2006	27/01/2006	AJU VISHRAM GAWAS,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
91	CRMA/93/2006	27/01/2006	MANJUNATH VHARMA GAONKAR,SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
92	CRMA/94/2006	27/01/2006	RANJU RUPLO GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
93	CRMA/95/2006	27/01/2006	PUNDALIK BABI GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
94	CRMA/96/2006	27/01/2006	TAMDO DATTA GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
95	CRMA/97/2006	27/01/2006	SUNIL VISHNU GAONKAR,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
96	CRMA/98/2006	27/01/2006	SANDEEP GOPAL NAIK,SALELI,SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
97	CRMA/99/2006	27/01/2006	GOPAL DEMU GAONKAR,SALELI,SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2

CRMA

98	CRMA/100/2006	27/01/2006	GURUDAS VITHAL SATERIKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
99	CRMA/101/2006	27/01/2006	MAHESH DHARMA GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
100	CRMA/102/2006	27/01/2006	SADASHIV SUKDO CHARI, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
101	CRMA/103/2006	27/01/2006	KRISHNA BABULO GAWAS, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
102	CRMA/104/2006	27/01/2006	SHRIKANT BALI GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
103	CRMA/105/2006	27/01/2006	KANTA VITHAL GAONKAR, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
104	CRMA/106/2006	27/01/2006	UTTAM VISHNU GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.: SHRI. S.R. RIVONKAR, PP	N. A. BRITTO	2
105	CRMA/107/2006	27/01/2006	DNYANESHWAR DHARMA GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2

CRMA

106	CRMA/108/2006	27/01/2006	RAMCHANDRA BABULO GAONKAR, SALELI, SATTARI GOA. Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
107	CRMA/109/2006	27/01/2006	CHIMLO KEVJI GAONKAR, SALELI, SATTARI GOA Adv.: MR. H.D. NAIK	STATE THROUGH VALPOI POLICE STATION, VALPOI, SATTARI-GOA. Adv.:	N. A. BRITTO	2
108	CRMA/120/2006	02/03/06	SHRI SHAM RAMNATH KAMULKAR, PRESENTLY LODGED AT JUDICIAL LOCK UP, MAPUSA GOA. Adv.: MS. CAROLINE COLLASSO	STATE, AS REPRESENTED BY OFFICER-IN-CHARGE, MAPUSA POLICE STATION, MAPUSA GOA Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
109	CRMA/121/2006	16/02/2006	SHRI JOSE J. COUTINHO, PRESENTLY IN JUDICIAL CUSTODY Adv.: MR. ARUN BRAS DE SA	STATE (THROUGH PP) Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
110	CRMA/141/2006	02/03/06	RAVINDRA BABULAL PARDESHI, PUNE, MAHARASHTRA. Adv.: MR. DATTAPRASAD LAWANDE	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
111	CRMA/142/2006	02/03/06	CHANDRESHEKHAR YESHWANTRAO SHINDE, PUNE, MAHARASHTRA Adv.: MR. DATTAPRASAD LAWANDE	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
112	CRMA/143/2006	02/03/06	MR. EKNATH RAUT, PUNE, MAHARASHTRA. Adv.: MR. DATTAPRASAD LAWANDE	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2

CRMA

113	CRMA/144/2006	02/03/06	ANIL H. PAWAR, PUNE, MAHARASHTRA Adv.: MR. DATTAPRASAD LAWANDE	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
114	CRMA/140/2006	02/03/06	HARI DATTA BIRAJDAR, PUNE, MAHARASHTRA. Adv.: MR. DATTAPRASAD LAWANDE	STATE THROUGH VALPOI POLICE STATION Adv.:	N. A. BRITTO	2
115	CRMA/129/2006	03/03/06	SHRI RUPESH MOHAN PARAB, PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA, GOA. Adv.: MR. MENINO TELES	STATE (THROUGH P.I. ATTACHED TO MAPUSA POLICE STATION) Adv.: MR. S. N. SARDESSAI, P.P.	N. A. BRITTO	2
116	CRMA/128/2006	03/03/06	SHRI SHEKHAR D. POL, PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA-GOA. Adv.: MR. MENINO TELES	STATE (THROUGH P.I. ATTACHED TO MAPUSA POLICE STATION) Adv.: MR. S. N. SARDESSAI, P.P.	N. A. BRITTO	2
117	CRMA/117/2006	16/02/2006	SHRI RANJIT SATARDEKAR, PANAJI GOA. Adv.: MR. ROHIT BRAS DE SA	SMT. RUCMINI RAGHUNATH NARVEKAR AND 9 ORS., Adv.:	N. A. BRITTO	2
118	CRMA/130/2006	03/03/06	SHRI SWAPNIL UTTAM GADEKAR, PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA, GOA. Adv.: MR. MENINO TELES	STATE (THROUGH P.I. ATTACHED TO MAPUSA POLICE STATION) Adv.: MR. S. N. SARDESSAI, P.P.	N. A. BRITTO	2
119	CRMA/131/2006	03/03/06	SHRI MOHAN JAYAWANTH KALANGUTKAR, PRESENTLY IN JUDICIAL CUSTODY AT MAPUSA- GOA. Adv.: MR. MENINO TELES	STATE (THROUGH P.I. ATTACHED TO MAPUSA POLICE STATION) Adv.: MR. S. N. SARDESSAI, P.P.	N. A. BRITTO	2

CRMA

120	CRMA/112/2006	16/02/2006	CLEMET TOCHI NNEBEDUM,PRESENTLY LODGED IN JUDICIAL CUSTODY, MAPUSA GOA. Adv.: MS. C. COLLASSO	STATE OF GOA AS REP.BY OFFICER IN CHARGE, A.N.C.POLICE STATION, PANAJI Adv.: MRS. W. COUTINHO, PP	N. A. BRITTO	2
121	CRMA/157/2006	24/03/2006	EKNATH AGARWADEKAR,PRESENTLY AT JUDICIAL LOCKUP, PANAJI GOA. Adv.: MS, CAROLINE COLLASSO	STATE OF GOA AS REP.BY OFFICER IN CHARGE ANC POLICE STATION, PANAJI GOA Adv.: MR. S. N. SARDESSAI, P.P. FOR STATE/RESPONDENT	N. A. BRITTO	2
122	CRMA/152/2006	16/03/2006	SHRI K. ABDULLAH, PANAJI GOA. Adv.: MR. S. G. BHOBE	SHRI DAMODAR S.PRABHU,ST.CRUZ,GOA. Adv.:	N. A. BRITTO	3
123	CRMA/253/2005	16/03/2006	SHRI INACIO LOURENCO, ST.CRUZ,GOA. Adv.: MR. MARVIN D\'SOUZA	MR. OSCAR D\'SOUZA, MAPUSA GOA. Adv.: MR. ESPERDIAO DIAS DO ROSARIO, ADVOCATE FOR	N. A. BRITTO	3
124	CRMA/139/2006	18/03/2006	MR. GAJANAN SHETYE, VASCO DA GAMA, GOA. Adv.: MR. P.A. KAMAT	M/S KHILJI AND KHURESHI BUILDERS AND ANR., Adv.:	N. A. BRITTO	3
125	CRMA/151/2006	16/03/2006	SHRI K. ABDULLAH, PANAJI GOA. Adv.: MR. S. G. BHOBE	SHRI DAMODAR S.PRABHU,ST.CRUZ,GOA. Adv.:	N. A. BRITTO	3
126	CRMA/228/2005	09/03/06	STATE THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: SHRI S. N. SARDESAI	SHRI ROHIDAS HARI VAST, CURCHOREM GOA. Adv.:	N. A. BRITTO	2
129	CRMA/150/2006	16/03/2006	SHRI TANMAY KHOLKAR, PANAJI GOA. Adv.: MR. SHIVAN DESAI	MR. SHIV MALIK AND ANR., Adv.:	N. A. BRITTO	2

CRMA

130	CRMA/193/2005	10/01/06	SHRI RAMCHANDRA GANGAPRASAD HALWAI,VASCO DA GAMA,GOA. Adv.: SHRI ROHIT BRAS DE SA	SHRI SURYANARAYAN RAMADHAR HALWAI AND 17 ORS., Adv.: MR. JAYANT R. SATTIGERI ADVOCATE FOR RESPONDENT NO	N. A. BRITTO	3
131	CRMA/246/2005	19/01/2006	STATE OF GOA Adv.: MS. WINNIE COUTINHO, P.P.	MAHESHWAR CHANDRAKANT GHADI Adv.: MR. A. KANSAR	N. A. BRITTO	4
138	CRMA/216/2005	24/03/2006	SHRI PRABHAKAR XEMBHU BHANDARI, CURCHOREM GOA. Adv.: SHRI ARUN BRAS DE SA	SHRI SURENDRA V.PAI AND ANR., Adv.: MR. MAHESH S. SONAK ADVOCATE FOR RESPONDENT NO. 1.	N. A. BRITTO	2
139	CRMA/146/2006	20/04/2006	M/S SODDER BUILDERS AND DEVELOPRS PVT.LTD.,REP.BY ITS MANAGING DIRECTOR MR. JUDE SODDER Adv.: MR. MARVIN D\SOUZA	DIRECTOR OF M/S SABNIS ESTATE DEVELOPERS PVT.LTD. Adv.: MS. POOJA BHARNE	N. A. BRITTO	3
146	CRMA/210/2006	10/05/06	SHRI BARKAT ALI, PONDA GOA. Adv.: MR. P.K. GUDE	SHRI RAMKRISHNA S. NAIK AND ANR., Adv.:	V. G. PALSHIKAR	3
149	CRMA/236/2006	26/07/2006	M/S. STEEL YARD OF MAPUSA THROUGH ITS PARTNER, SHRI BALKRISHNA VISHWANATH PARULEKAR Adv.: MR. M. S. SONAK/ P. S. RAO	SHRI ALFRED COTTA Adv.: MR. ALDRIN MONTEIRO, FOR RESPONDENT..	N. A. BRITTO	3
150	CRMA/220/2006	30/08/2006	SERTORIO S. FACHO, PANJIM GOA. Adv.: IN PERSON	DR. FERNANDO JORGE GOLASO, PANJIM GOA. Adv.:	N. A. BRITTO	3

CRMA

152	CRMA/222/2006	30/08/2006	SERTORIO S. FACHO, PANJIM GOA. Adv.: IN PERSON	MR. CAETANO PINHO OR CAETANO SOUSA, PANJIM, GOA. Adv.:	N. A. BRITTO	3
154	CRMA/221/2006	30/08/2006	SERTORIO S. FACHO, PANJIM GOA. Adv.: IN PERSON	MR. TARZAN DE COSTA AND ANR., Adv.:	N. A. BRITTO	3
160	CRMA/78/2005	22/06/2006	MR.SALVADOR FERNANDES AND 5 ORS., Adv.: SHRI ROHIT BRAS DE SA	MR.FRANCIS XAVIER JACQUES, Adv.: SHRI ANTHONY D\SILVA	N. A. BRITTO	2
162	CRMA/195/2006	05/05/06	DHAKTU SADASHIV NAIK AND ORS Adv.: MR. MARVIN D\SOUZA	STATE OF GOA Adv.:	N. A. BRITTO	7
163	CRMA/199/2006	04/05/06	BALCHANDRA SHIRODKAR,PRESENTLY LODGED AT JUDICIAL LOCK UP, PANAJI GOA. Adv.: MR. K. POULEKAR	UNION OF INDIA AS REP.BY SHRI DIOGO D'SOUZA, PANAJI GOA. Adv.: MR. JOSEPH S. VAZ, SPL. P. P. FOR RESPONDENT.	N. A. BRITTO	2
165	CRMA/160/2006	06/04/06	PRAMOD BALCHANDRA WALKE,ASSAGAO,BARDEZ GOA. Adv.: MR. ARUN BRAS DE SA	STATE Adv.:	N. A. BRITTO	2
166	CRMA/163/2006	27/04/2006	M/S TIMBLO MINERALS PVT.LTD.,THROUGH ITS DIRECTOR MR.ARVIND M.HODARKER,MARGAO GOA. Adv.: MR. SARVESH D.K. MALYEKER	THE STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MR. SHAMBHU S. KAKODKAR, FOR RESP. NO. 2.	N. A. BRITTO	2
167	CRMA/154/2006	20/04/2006	M/S KAI-TECH CONSTRUCTIONS PVT. LTD.,MARGAO GOA. Adv.: MR. SIDDHARTH B. KALSHAVKAR	M/S DURGA TILES AND ANR., Adv.: MR. H. D. NAIK, ADVOCATE FOR RESPONDENT NO. 1.	N. A. BRITTO	3

CRMA

169	CRMA/118/2006	04/05/06	SHRI V. V. P. NAIR, VASCO-DA-GAMA Adv.: MR. ARJUN F. NAIK	SHRI TILAK B. THAPA AND ANR., Adv.: MRS. W. COUTINHO, PP, FOR R. 2	N. A. BRITTO	4
170	CRMA/135/2006	02/03/06	T. RAMESHAN, DIST.KASARGOD KERALA. Adv.: MR. S.G. BHOBE	STATE (CBI,SPECIAL CRIME BRANCH,MUMBAI) THROUGH THE STANDING COUNSEL AND ANR., Adv.:	N. A. BRITTO	2
171	CRMA/185/2006	27/04/2006	M/S WIBRO CONSTRUCTION CO.,THROUGH ITS PROPRIETOR MR.K. ABDULLA,PANAJI GOA. Adv.: MR. ARUN BRAS DE SA	M/S FINEX AGENCY THROUGH ITS PROPRIETOR MR. VALLABHABHAI G.PATEL AND ANR., Adv.:	N. A. BRITTO	3
173	CRMA/184/2006	27/04/2006	MR. ABRAHAM OLUWAFEMI ADEYEMO, FOREIGN NATIONAL (NIGERIAN). Adv.: MR. MARVIN M. D\SOUZA	STATE (THROUGH ANC PS, PANAJI GOA) Adv.: MRS. WINNIE COUTINHO, PP		2
174	CRMA/313/2006	13/09/2006	MR. FRANKLIN RODRIGUES, SANTANA DE TELAULIM, ILHAS GOA. Adv.: MR. S.Y. THALY	MR. EDWARD PEREIRA, MERCES GOA. Adv.:	N. A. BRITTO	3
175	CRMA/289/2006	24/08/2006	SHRI ISMAIL D'SOUZA ALIAS ANGELO ISMAIL DE SOUZA, BETIM GOA. Adv.: MR. S.G. BHOBE	CAPTAIN LANCE IRWIN LOBO AND ANR., Adv.:	N. A. BRITTO	3
176	CRMA/377/2006	22/11/2006	MR. JOAQUIM BORGES, NUVEM, SALCETE GOA. Adv.: MR. JOSE FILIPE MELO	MR. JOAO MANUEL SILVA AND ANR., Adv.:	N. A. BRITTO	3
177	CRMA/312/2006	13/09/2006	MR. FRANKLIN RODRIGUES, SANTANA DE TELAULIM, ILHAS GOA. Adv.: MR. S.Y. THALY	MR. EDWARD PEREIRA, MERCES GOA. Adv.:	N. A. BRITTO	2

CRMA

178	CRMA/285/2006	16/08/2006	MRS. LINDA FERNANDES Adv.: IN PERSON	MRS. ELVIRA DIAS AND ORS., Adv.:	N. A. BRITTO	3
180	CRMA/372/2006	30/11/2006	SHRI DEELIIP APTE, MAPUSA, BARDEZ, GOA. Adv.: MR. P.P. SINGH	NILESH P. SALGAONKAR AND ANR., Adv.:	N. A. BRITTO	10
187	CRMA/2/2006	18/03/2006	SHRI PRAVIN KUMAR, BIHAR. Adv.: MR. M. S. SONAK	STATE, THROUGH THE CENTRAL BUREAU OF INVESTIGATION, GOA. Adv.: MR. J. VAZ, SPL. P.P.	N. A. BRITTO	2
188	CRMA/308/2006	04/10/06	M/S MERCANTILE FINANCE HOUSE PVT.LTD.REP.BY THEIR CHAIRMAN SHRI MOHAMMAD ALI BHIMJI, PANAJI GOA. Adv.: MR. A.R. KANTAK	M/S MAC ENTERPRISES THROUGH THEIR SOLE PROPRIETOR MR. ALFRED M. COTTA AND ANR., Adv.: ALDRIN MONTEIRO FOR R- 1	N. A. BRITTO	3
189	CRMA/196/2006	15/06/2006	SHRI VIJAYKUMAR GHALE,PRESENTLY LODGED IN JUDICIAL LOCK-UP, PANAJI GOA. Adv.: MR. R. CASTRO	THE STATE THROUGH P.I.,ANTI NARCOTIC CELL, PANAJI GOA. Adv.: SHRI. S.R. RIVONKAR, PP	N. A. BRITTO	3
191	CRMA/216/2006	15/06/2006	DAMODAR PEDNEKAR, SIOLIM, BARDEZ GOA. Adv.: MRS. ASHA DESAI	UMAKANT NAIK AND ANR., Adv.:	N. A. BRITTO	3
192	CRMA/3/2006	15/06/2006	STATE, THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MRS. W. COUTINHO, PP	SHRI ABDUL SHAHA AND ANR., Adv.:	N. A. BRITTO	4
201	CRMA/267/2006	26/07/2006	ANIL @ MOTTU,PRESENTLY LODGED IN AGUADA CENTRAL JAIL. Adv.: MR. B. S. DESAI (LEGAL AID SCHEME)	STATE(THROUGH PUBLIC PROSECUTOR) Adv.:	N. A. BRITTO	3

CRMA

202	CRMA/326/2006	27/09/2006	MR.BRIAN FERNANDES Adv.: MR. G.M. KANEKAR	STATE (THROUGH ANTI NARCOTIC CELL, PANAJI, GOA) Adv.:	N. A. BRITTO	3
203	CRMA/274/2006	13/09/2006	SHRI PUTU RAGOBA PAGI, CANACONA-GOA. Adv.: MR. A. D. BHOBE	PRAMOD BABI GAONKAR (DECEASED) AND 7 ORS., Adv.:	N. A. BRITTO	3
205	CRMA/192/2006	21/06/2006	SHRI PANDURANG H. TORASKAR, BARDEZ, GOA. Adv.: MR. AJIT KANTAK	MR. FRANCIS D\SOUZA AND 4 ORS., Adv.: SHRI ARUN BRAS DE SA	N. A. BRITTO	4
207	CRMA/249/2005	03/03/06	SHRI JACKSON DADEL,PRESENTLY IN JUDICIAL CUSTODY AT SUB JAIL SADA,VASCO DA GAMA, GOA. Adv.: MR. S. G. BHOBE	STATE, THROUGH THE PUBLIC PROSECUTOR Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
208	CRMA/223/2006	15/06/2006	SHRI RAYMOND MORENHAS Adv.: MR. ARUN BRAS DE SA	SHRI RAJANNA S. KOTHUR AND ANR., Adv.:	N. A. BRITTO	3
211	CRMA/113/2006	18/03/2006	COUTINHO AND ASSOCIATES AND ANR., Adv.: MR. ZELLER DE SOUZA	PAN CONSTRUCTIONS, MARGAO GOA. Adv.: MR. JOAQUIM GODINHO, ADVOCATE FOR RESPONDENT	N. A. BRITTO	2
212	CRMA/172/2006	20/04/2006	SHRI RAJAN CHANDELIYA, ST.CRUZ, ILHAS GOA. Adv.: MR. JOSEPH VAZ	SHRI ANTHONY PEREIRA AND ANR., Adv.:	N. A. BRITTO	2
215	CRMA/324/2006	15/12/2006	CHILDREN'S RIGHTS IN GOA REP.BY DIRECTOR MS. VENICIA CARDOSO, PANAJI GOA. Adv.:	SHRI ARUN SINHA AND ANR., Adv.:	N. A. BRITTO	3
216	CRMA/171/2005	22/11/2006	STATE Adv.: MS. WINNIE COUTINHO, P.P.	MOHAN CHANDRAKANT DESSAI AND 5 ORS., Adv.: MR. RAHUL R. SATARDEKAR ADVOCATE FOR RESPONDENT	N. A. BRITTO	4

CRMA

231	CRMA/370/2006	13/12/2006	M/S. GOA ELECTRICAL AND FANS LTD., PONDA, GOA. Adv.: MR. JOSE FILIPE MELO	STATE, REP. THROUGH ITS PUBLIC PROSECUTOR AND ANR., Adv.: MS. W. COUTINHO, PP FOR R.1	N. A. BRITTO	3
254	CRMA/261/2005	22/11/2006	STATE THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MRS. WINNIE COUTINHO, PP	SHRI ZAFAR MEMON AND 3 ORS., Adv.: MR. ULHAS G. SHETYE, ADVOCATE FOR RESPONDENT NO.	N. A. BRITTO	3
298	CRMA/351/2006	13/12/2006	SHRI MUKUND ZINGDO NAIK, CURCHOREM, GOA. Adv.: MR. D. J. PANGAM	SHRI DURGANAND DINKAR PARAB AND ANR., Adv.: MS. W. COUTINHO, PP FOR R. 2	N. A. BRITTO	5

CRMAB, CRMAM

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CRMAB/226/2006	08/06/06	MR. SURAJ SINGH, PRESENTLY LODGED AT MAPUSA JUDICIAL LOCKUP Adv.: MR. MARVIN D\SOUZA	STATE THROUGH ANJUNA POLICE STATION Adv.: MS. WINNIE COUTINHO, PP	N. A. BRITTO	2
2	CRMAB/201/2006	04/05/06	SATISH M.NAIK,(PRESENTLY LODGED AT JUDICIAL LOCK-UP), PANAJI GOA. Adv.: MR. K. POULEKAR	UNION OF INDIA, AS REP.BY SHRI DIOGO D\SOUZA, PANAJI GOA. Adv.: MR. JOSEPH S. VAZ, SPL. P. P. FOR RESPONDENT.	N. A. BRITTO	2
3	CRMAB/258/2006	20/07/2006	MR. PETER CIRKSENA, PRESENTLY LODGED AT MAPUSA JUDICIAL LOCK UP, MAPUSA GOA Adv.: MR. ARUN BRAS DE SA	STATE (AS REPR. BY THE OFFICER-IN-CHARGE, CALANGUTE POLICE STATION Adv.: MS. W. COUTINHO, PP	N. A. BRITTO	2
4	CRMAB/306/2006	24/08/2006	MANOHAR GAVANDALKAR, THROUGH HIS NEXT KIN SHRI. RUPESH GAVANDALKAR Adv.: MR. VIVEK RODRIGUES	STATE THROUGH WOMEN\S POLICE STATION AND ANR., Adv.:	N. A. BRITTO	2
5	CRMAB/248/2006	28/06/2006	SHRI SITARAM GANPAT KANDE, MAHARASHTRA Adv.: MR. MENINO TELES	STATE (THROUGH P.I. ATTACHED TO MAPUSA POLICE STATION) Adv.:	N. A. BRITTO	2
6	CRMAB/202/2006	21/06/2006	MR. LALMAND CHAUDHARI, MAPUSA GOA. Adv.: MR. AMIT PALEKAR	STATE THROUGH OFFICER IN CHARGE, MAPUSA GOA. Adv.:	N. A. BRITTO	2
7	CRMAB/413/2006	20/12/2006	MR. MARCUS WATTS Adv.: MENINO TELES	STATE THROUGH P.I. ATTACHED TO CALALGUTE POLICE STATION Adv.:	N. A. BRITTO	2

CRMAB, CRMAM

8	CRMAB/321/2006	21/09/2006	MR. EDUARD SCHRABECK, PRESENTLY IN JUDICIAL LOCKUP, MAPUSA GOA. Adv.: MR. ANTHONY D\SILVA	THE STATE (THROUGH ANTI NARCOTICS CELL, POLICE HEADQUARTERS, PANAJI GOA) Adv.: C.A. FERREIRA	N. A. BRITTO	2
9	CRMAB/227/2006	08/06/06	MR. FELIX HIEWHE OKORIO, PRESENTLY LODGED IN JUDICIAL LOCK-UP, MAPUSA, GOA. Adv.: MR. MARVIN D\SOUZA	STATE (THROUGH ANCPS, PANJIM, GOA) Adv.: MS. WINNIE COUTINHO, PP	N. A. BRITTO	3
10	CRMAB/389/2006	29/11/2006	MR. CLEMENT TOCHI NNEBEDUM, PRESENTLY LODGED IN JUDICIAL CUSTODY JUDICIAL LOCK UP. MAPUSA GOA. Adv.: MR. MARVIN D\SOUZA	STATE (THROUGH ANC PS, PANAJI GOA). Adv.:	N. A. BRITTO	2
11	CRMAB/371/2006	17/11/2006	MR. ANANT YASHWANT VOLVOIKAR(PRESENTLY IN JUDICIAL CUSTODY) Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH THE P.I. CALANGUTE POLICE STATION, CALANGUTE GOA. Adv.:	N. A. BRITTO	2
12	CRMAB/322/2006	28/09/2006	MR. FLOYD LOPES, CALANGUTE, BARDEZ, GOA. Adv.: MR. MIKE MEHTA	THE UNION OF INDIA THROUGH SHRI D. V. D\SOUZA Adv.: JOSEPH S. VAZ SPL. P.P.	N. A. BRITTO	2

CRMAB, CRMAM

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CRMAM/203/2006	05/05/06	M/S FOCUS TRADING COMPANY LTD.,THROUGH ITS RESIDENT DIRECTOR SHRI J.M. SAHAI Adv.: MR. NITIN SARDESSAI	PANAJI TOWN POLICE STATION THROUGH THE OFFICER IN-CHARGE/POLICE INSPECTOR AND 3 ORS., Adv.:	N. A. BRITTO	2
2	CRMAM/315/2006	01/09/06	MR. LESTER MELO, CANDOLIM, BARDEZ GOA. Adv.: MR. MAHESH M. RAO	MS. ARLENE MCJURY AND ANR., Adv.:	N. A. BRITTO	2
3	CRMAM/209/2006	10/05/06	ATCHYUT GOVIND THAKUR, PRESENTLY IN SUB JAIL SAWANTWADI, SINDHUDURG Adv.: MR. S. A. SAMANT	STATE OF GOA THROUGH PUBLIC PROSECUTOR AND 2 ORS., Adv.:	V. G. PALSHIKAR	2
4	CRMAM/218/2006	15/06/2006	SHRI VIJAYKUMAR GHALE, PRESENTLY IN JUDICIAL LOCKUP, PANAJI GOA Adv.: MR. G. Y. PHADTE	THE STATE THROUGH P.I., ANC, PANAJI & ANR Adv.: MS. W. COUTINHO	N. A. BRITTO	2
5	CRMAM/369/2006	22/11/2006	SMT. REKHA DAMODHAR SHIRODKAR, BICHOLIM GOA. Adv.: MR. MAHESH AMONKAR AND S. ABBAS	SHRI DAMODHAR KRISHANATH SHIRODKAR AND 4 ORS., Adv.:	N. A. BRITTO	2
6	CRMAM/214/2006	04/05/06	STATE THROUGH PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MR. S.N. SARDESSAI	SHRI SILVESTAR GOMES, MARGAO GOA. Adv.:		3
7	CRMAM/255/2006	02/08/06	SHRI UMESH REDKAR, PANAJI GOA. Adv.: MR. ROHIT BRAS DE SA	SHRI JOSEPH A. FERNANDES, PONDA GOA. Adv.:	N. A. BRITTO	2
9	CRMAM/246/2006	13/07/2006	MRS. SUREKHA KUMBHARJUVEKAR, PORVORIM GOA. Adv.: MS. CAROLINE COLLASSO	MR. HANUMANT KUNDAIKAR AND 5 ORS., Adv.: MR. C.A. FERREIRA, PP FOR R. 6	N. A. BRITTO	3

CRMAB, CRMAM

10	CRMAM/234/2006	26/07/2006	SHRI UMESH REDKAR, PANAJI GOA. Adv.: MR. ROHIT BRAS DE SA	M/S RAGHURAI TAMBA THROUGH ITS PARTNER, SHRI RAGHURAI TAMBA, PANAJI GOA. Adv.:	N. A. BRITTO	2
12	CRMAM/256/2006	12/07/06	SHRI RAMCHANDRA BANDODKAR AND 2 ORS., Adv.: MR. VIVEK L. DESAI	PROVIDENT FUND INSPECTOR, PANAJI GOA. Adv.:	N. A. BRITTO	2
13	CRMAM/265/2006	12/07/06	GODFREY LAWRENCE, BARDEZ, GOA. Adv.: MR. N. COSTA FRIAS	STATE THROUGH THE PUBLIC PROSECUTOR Adv.:	N. A. BRITTO	2
14	CRMAM/268/2006	16/08/2006	SHRI AJAY D. NAIK, MARGAO GOA. Adv.: MR. M.S. SONAK	SUB DIVISIONAL MAGISTRATE/DEPUTY COLLECTOR AND ANR., Adv.:	N. A. BRITTO	2
15	CRMAM/280/2006	31/08/2006	SHRI ONOFIO D'COSTA, CAVELOSSIM, SALCETE, GOA. Adv.: MR. S. G. BHOBE	SHRI ARUN NAIK, MAPUSA, GOA. Adv.:	N. A. BRITTO	2
16	CRMAM/329/2006	19/09/2006	CAPT. LANCE IRWIN LOBO, CALANGUTE, BARDEZ GOA. Adv.: MR. N. COSTA FRIAS	THE STATE OF GOA THROUGH THE PUBLIC PROSECUTOR, HIGH COURT OF BOMBAY AT GOA, PANAJI BENCH. Adv.:	N. A. BRITTO	2
17	CRMAM/396/2006	29/11/2006	NATIONAL ORGANISATION FOR TOBACCO ERADICATION (NOTE) THROUGH ITS GENERAL SECRETARY, DR. SHEKHAR SALKAR Adv.: MR. V. P. THALI	SHRI. KESHU RAMSAY AND 5 ORS., Adv.:	N. A. BRITTO	2
18	CRMAM/333/2006	24/11/2006	SHRI AVELINE J. PINTO, MAPUSA GOA. Adv.: MR. T. GEORGE JOHN, U/LAS	STATE (CID PANAJI) THROUGH PUBLIC PROSECUTOR AND ANR., Adv.:	N. A. BRITTO	3

CRMAB, CRMAM

19	CRMAM/400/2006	30/11/2006	MRS. REENA RAVI SINGH BHADAURIA AND ANR., Adv.: MR. IFTIKHAR AGHA	SMT. RICHA SUDHIR PARIHAR Adv.:	N. A. BRITTO	2
20	CRMAM/354/2006	08/11/06	SHRI ROSARIO D\SOUZA, PRESENTLY IN JUDICIAL CUSTODY, SUB JAIL SADA GOA. Adv.: MR. ARUN BRAS DE SA	STATE Adv.:	N. A. BRITTO	3
21	CRMAM/252/2006	05/10/06	SERTORIO S. FACHO, PANJIM, GOA. Adv.: IN PERSON	MR. MANDAR G. S. KHANDEPARKAR AND ANR., Adv.:	N. A. BRITTO	2

19

CUSA, EXA, LPA, PILWP, XFA

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	CUSA/1/2006	12/06/06	M/S JAI BHAGWATI IMPEX PVT.LTD., MUMBAI Adv.: MR. SHIVANAND SINGBAL	THE COMMISSIONER OF CUSTOMS, MORMAGAO GOA. Adv.:	RANJANA DESAI N. A. BRITTO	3

1

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	EXA/3/2006	26/06/2006	THE COMMISSIONER OF CENTRAL EXCISE, PANAJI, GOA. Adv.: MR. JOSEPH VAZ	M/S. E. MERCK (INDIA) LTD., PONDA, GOA. Adv.:	RANJANA DESAI N. A. BRITTO	5
2	EXA/8/2006	27/11/2006	THE COMMISSIONER OF CENTRAL EXCISE, PANAJI, GOA. Adv.: MR. C. A. FERREIRA, ASST. SOLICITOR GENERAL	M/S. G. R. ISPAT LTD., CUNCOLIM, SALCETE, GOA. Adv.: H.K. MAINGI FOR RESP.	J. N. PATEL N. A. BRITTO	5

2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	LPA/1/2006	23/01/2006	MR. ULRICH ANGERER, COLVA-GOA. Adv.: MR. A. F. DINIZ	THE GOA COSTAL ZONE MANAGEMENT AUTHORITY BY ITS MEMBER SECRETARY, SALIGAO-GOA. Adv.: AG WITH MS. R. CHODANKAR, AGA	R.M.S. KHANDEPARKAR N. A. BRITTO	16
2	LPA/2/2006	25/09/2006	ANA PRAXEDES DA PIEDADE PINTO ALIAS ANITA PINTO, VERNA GOA. Adv.: MR. A.F. DINIZ	SHRI JOAQUIM FILIPE AFONSO ALIAS FELIX AFONSO AND ANR., Adv.: MR. SHIVAN DESAI, FOR RESP. NO. 1 & 2.	DR. S. RADHAKRISHNAN N. A. BRITTO	2

2

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	PILWP/1/2006	20/02/2006	ROHIT G. NAVELCAR AND 6 ORS., (ALL ARE MINORS) Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R-1 & 2	R.M.S. KHANDEPARKAR N. A. BRITTO	5
2	PILWP/4/2005	20/03/2006	SHANTI M. FONSECA, ASSAGAO, BARDEZ GOA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 6 ORS., Adv.: AG WITH MS.R.CHODANKAR, AGA FOR R-1 TO 4	A. P. LAVANDE N. A. BRITTO	6
4	PILWP/2/2006	22/08/2006	FLORIANO C. LOBO, MOIRA, BARDEZ GOA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY, PORVORIM GOA AND 4 ORS., Adv.: AG WITH MR. M. SALKAR, AGA FOR STATE	V.C. DAGA N. A. BRITTO	3

3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	XFA/1/2006	05/05/06	SANJITA UDAISING RANE SARDESSAI AND ANR., Adv.: MR. C. MASCARENHAS	ARUNA DEVI N. GAIKWAD AND 5 ORS., Adv.:	A. P. LAVANDE	2
2	XFA/2/2006	06/09/06	SHRI YASHPAL ANANT RAIKAR AND 2 ORS., Adv.: MR. R. CASTRO	LADU RAYA GAONKAR AND 5 ORS., Adv.: MR. S. R. RIVANKAR, FOR RESP. NO. 2.	R.M.S. KHANDEPARKAR	4

CUSA, EXA, LPA, PILWP, XFA

3	XFA/3/2006	03/10/06	SMT. MAYA FALKAR ALIAS NAIK, ILHAS, GOA. Adv.: SAKHARAY U. NAIK	SHRI GURUDAS KASHINATH NAIK, CANSAULIM, GOA. Adv.: MR. J. GODHINHO	P.V. KAKADE	2
4	XFA/1/2005	23/03/2006	M/S MINERIA NACIONAL LIMITADA AND ANR., Adv.: MRS. CARMITA D\COSTA	SHRI RAJAN RAGUNATH RAO DESSAI AND 2 ORS., Adv.: MR.S.KASHALKAR FOR R- 1,MR.C.MASCARENHAS	A. P. LAVANDE	2

4

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	FA/17/2000	19/01/2006	SMT.VANAJA S. NAIR Adv.:	SHRI SUNIL R. NAIR Adv.: MR.D.P.BHISE	R.M.S. KHANDEPARKAR	6
2	FA/78/2006	28/07/2006	THE MANAGING DIRECTOR, GOA INDUSTRIAL DEVELOPMENT CORPORATION, PANAJI, GOA. Adv.: MR. M. S. SONAK	SHRI RAJENDRA GANBA RAUT DESSAI AND 3 ORS., Adv.:	V.C. DAGA	3
4	FA/207/2006	19/09/2006	SHRI G.V. PRABHU ALIAS GURPUR VARDARAJA PRABHU AND 2 ORS., Adv.: MR. RAMA RIVANKAR	DR. P.V. KAMAT GHANEKAR, PONDA GOA. Adv.: MR. J. P. MULGAONKAR, FOR RESPONDENT.	DR. S. RADHAKRISHNAN N. A. BRITTO	5
5	FA/75/2006	09/08/06	THE MANAGING DIRECTOR, PANAJI GOA. Adv.: MR. M.S. SONAK	SHRI MOHAN KASHINATH RAUT DESSAI AND 6 ORS., Adv.:	P.V. KAKADE	4
6	FA/80/2006	09/08/06	THE MANAGING DIRECTOR, GOA INDUSTRIAL DEVELOPMENT CORPORATION, PANAJI, GOA. Adv.: MR. M. S. SONAK	SHRI MHABLU GOVIND RAUT DESSAI AND 2 ORS., Adv.:	P.V. KAKADE	4
7	FA/58/2006	07/06/06	SHRI LAXMIKANT D.NAIK KARMALI, MARGAO GOA. Adv.: MR. PREMANAND A.KHOLKAR	THE STATE OF GOA REP.BY THE CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
8	FA/79/2006	09/08/06	THE MANAGING DIRECTOR, GOA INDUSTRIAL DEVELOPMENT CORPORATION, PANAJI, GOA. Adv.: MR. M. S. SONAK	SHRI GOVIND SHANU RAUT DESSAI AND ANR., Adv.:	P.V. KAKADE	4
9	FA/12/2006	18/09/2006	RADHA KRISHNA SHIRODKAR AND 9 ORS., Adv.: MR. ANAND K. DESSAI	ANAND TUTULO SHIRODKAR AND 44 ORS., Adv.: MR. S.N. KAKODKAR	P.V. KAKADE	2

FA

11	FA/161/2006	29/08/2006	THE NEW INDIA ASSURANCE CO.LTD.,REP.BY SMT.NEERA SAXENA Adv.: P.K.GUDE	SMT.KAVITA GAUNS DESSAI AND 4 ORS., Adv.: MR. S.S. KAKODKAR FOR R. 1	P.V. KAKADE N. A. BRITTO	14
15	FA/205/2006	15/11/2006	SHRI MANUEL A.R. CARNEIRO AND ANR., Adv.: MR. SUDESH USGAONKAR	SMT. AUDREY CARNEIRO PEREIRA AND 3 ORS., Adv.: MR. C.A. FERREIRA FOR R. 1 AND 2	J. N. PATEL	3
16	FA/97/2005	11/08/06	SHRI SHIRAJ SHAIKH,PANAJI GOA. Adv.: SHRI SHAIKH VAHEDULLA	MRS.VERONICA GONSALVES E MENEZES AND ANR., Adv.: MR. V. K. BODKE ADVOCATE FOR RESPONDENT NO.1 AND 2	P.V. KAKADE	8
19	FA/142/2006	14/12/2006	SHRI ANAND R. NAIK, PANAJI GOA. Adv.: MR. D.P. BHISE	CAPTAIN OF PORT AND ANR., Adv.:	J. N. PATEL	2
20	FA/269/2004	20/01/2006	MRS.CLOTILDES CORDO E FERNANDES,NERUL,BARDEZ-GOA. Adv.: SHRI ANTHONY D'SILVA	MR.SAVIO DOS SANTOS,NERUL,BARDEZ-GOA. Adv.:	R.M.S. KHANDEPARKAR	5
21	FA/32/2001	12/09/06	SHRI.NARSINHA BABLI PRABHU & ANR. Adv.: MR.ARUN BRAS D'SA	SHRI.BHALCHANDRA SHANU PARAB Adv.: MR. J.A. LOBO	P.V. KAKADE	3
23	FA/258/2006	06/12/06	MANGALDAS K. NAIK AND 3 ORS., Adv.: MR. C. A. COUTINHO/ S. K. NAIK	INSPECTOR OF SURVEY AND LAND RECORDS AND 5 ORS., Adv.: SHRI MARCELINO C.FERNANDES FOR R-5	J. N. PATEL	2
25	FA/230/2003	03/10/06	SMT.SUREKHA H.CUNDAIKAR,SALVADOR DO MUNDO,BARDEZ-G Adv.: MRS.A.A.AGNI	SHRI HANUMANT V.CUNDAIKAR, BARDEZ-GOA Adv.: SHRI SUDIN M.S.USGAONKAR	P.V. KAKADE	6

26	FA/80/2001	20/04/2006	MR.TAMATURGO CASTELINO & ANR. Adv.: MS.SHREYA NAIK	JANARDHAN V.KAMAT & ORS. Adv.: MR.J.P.MULGAONKAR	A. P. LAVANDE	6
31	FA/263/2002	21/09/2006	RAMA SUBHASH NAIK Adv.: MR.S.N.JOSHI	COMMUNIDADE OF USGAO Adv.:	P.V. KAKADE	7
32	FA/297/2003	01/12/06	SHRI ANANT B.S. AMONKAR AND ORS., Adv.: MS.SUSAN LINHARES	SMT. BEENA B. REDKAR,VASCO DA GAMA,GOA. Adv.:	J. N. PATEL	9
33	FA/197/2000	23/08/2006	SHRI AGNELO J.A.PINTO & ANR. Adv.: MR.R.G.RAMANI	SHRI GUSTAVO R.DE CRUZ PINTO Adv.: MR.S.G.BHOBE	P.V. KAKADE	9
37	FA/229/2006	15/11/2006	SHRI SURESH PRABHAKAR PRABHU, MUMBAI Adv.: MR. A. F. DINIZ	SHRI CONSTANCIO MENEZES AND 7 ORS., Adv.:	J. N. PATEL	4
38	FA/42/2002	19/09/2006	UMESH BONDRE Adv.: SHIVAN DESSAI	WILFRED FERNANDES Adv.: MR.D.PANGAM	P.V. KAKADE	4
39	FA/50/2006	07/07/06	SHRI VIJAYKUMAR A.LAWANDE, CHIMBEL GOA. Adv.: MS. HELEN FERNANDES	THE BANK OF BARODA THROUGH ITS GENERAL MANAGER AND ANR., Adv.: MR. R. G. RAMANI, FOR RESPONDENT NO. 1.	RANJANA DESAI	2
40	FA/193/2005	03/02/06	DEPUTY COLLECTOR AND (S.D.O.) AND ANR., Adv.: SHRI GURU SHIRODKAR	SHRI DIOGO PIEDADE INACIO FALCAO(SIN.DEC.) REP.BY HIS L.RS., Adv.:	R.M.S. KHANDEPARKAR	3
41	FA/184/2005	24/02/2006	STATE OF GOA,THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO,GA	SHRI PRABHAKAR GOVIND CHARI AND ORS., Adv.: MR. SUDIN M. S. USGAONKAR ADVOCATE FOR RESPONDENT	R.M.S. KHANDEPARKAR	4

42	FA/201/2002	03/10/06	TEJASHVINIBAI PRAKASH SINAI QUERCAR Adv.: MS.SHREYA NAIK	SHRI PRAKASH VASSANTA SINAI QUERCAR Adv.: SHRI SUDIN M.S. USGAONKAR	P.V. KAKADE	6
43	FA/64/2003	29/09/2006	STATE OF GOA AND ANR., Adv.: AG WITH AGA	FRANCISCO A.CUNHA, CANSAULIM,SALCETE-GOA & ANR., Adv.: MRS.A.A.AGNI WITH	P.V. KAKADE	7
44	FA/105/1999	13/10/2006	STATE OF GOA THR. DY. COLLECTOR/LAC OFFICER & ANR Adv.: MR.H.R.BHARNE,GA	PEDRO PAULO TOSEANO Adv.:	P.V. KAKADE	16
46	FA/213/2006	03/10/06	THE NEW INDIA ASSURANCE CO. LTD., VASCO DA GAMA, GOA. Adv.: SHRI EMERICO AFONSO	SHRI JOAO F. C. FERNANDES, CORTALIM, GOA. Adv.: MR. SHAMBHU S. KAKODKAR, FOR RESPONDENT.	P.V. KAKADE	4
47	FA/148/2002	25/08/2006	M/S GABRIEL S. RODRIGUES Adv.: MR. S.S. KANTAK	SOSE MARCUS CAETANO FERNANDES Adv.: MR. M. DE SOUZA	P.V. KAKADE	6
48	FA/51/2003	07/10/06	MR.FERNANDO PINTO ALIAS FERNANDO MANUEL PINTO &ANR Adv.: MR. J.A. LOBO	MR. DAYANAND VASSUDEV KUNDAIKAR, MUNDO,BARDEZ- GOA. Adv.: SHRI E.P.LOBO	P.V. KAKADE	5
49	FA/53/2002	18/08/2006	MRS.JOSEPHINA VAZ Adv.: MR.S.N.JOSHI	TEODOSIO FERNANDES Adv.: MR.NITIN SARDESSAI	P.V. KAKADE	5
50	FA/200/2006	22/11/2006	MR.ANTHONY D. FERNANDES,GOA VELHA, TISWADI GOA. Adv.: SHRI MAHESH AMONKAR	LAND ACQUISITION OFFICER AND ANR., Adv.:	J. N. PATEL	3

FA

53	FA/63/1994	18/08/2006	RAJARAM R.XETE PARODKAR & ORS. Adv.: MR.V. MENEZES	SUBRAIA R.XETE PARODKAR(DEC)BY LRS. Adv.: SHRI DEVIDAS PANGAM FOR R.2C(B), 2D(B),2C(A),2D(A)	P.V. KAKADE	13
54	FA/327/2005	21/09/2006	SHRI SHASHIKANT V.TELANG,DAVODLI,SALCETE GOA. Adv.: SHRI SUDESH USGAONKAR	GOVT.OF GOA THROU'THE CHIEF SECRETARY & 3 ORS., Adv.: MS. WINNIE COUTINHO, GA FOR R-1 & 2	P.V. KAKADE	3
55	FA/155/2004	09/08/06	M/S BAKHALE TYRESOLES PVT.LTD., AND 5 ORS., Adv.: SHRI NITIN SARDESSAI	BANK OF INDIA Adv.: MR. ANAND. M. REDKAR ADVOCATE FOR RESPONDENT NO.1	P.V. KAKADE	9
56	FA/96/2001	31/03/2006	ALBERTO CAETANO CARDOZO Adv.: MR.SUDIN USGAONKAR	CAETANO PIEDADE VAZ & ORS. Adv.: MR.A.D.BHOBE,R.3	A. P. LAVANDE	7
57	FA/113/2001	18/02/2006	SMT.RAMABAI S.N.GAUNEKAR & ANR. Adv.: MR.R.G.RAMANI	DY.COLLECTOR & L.A.O. PANAJI AND ANR. Adv.: AG WITH MS.W.COUTINHO,GA	PRESIDING OFFICER,LOK ADALAT	4
58	FA/250/2003	26/07/2006	MR. VITHAL SATU NAIK, MAPUSA-GOA. Adv.: SHRI A.D. BHOBE	BANK OF MAHARASHTRA AND 3 ORS., Adv.:	V.C. DAGA	8
59	FA/253/2006	17/10/2006	EZLINDA FERNANDES, DIVAR. Adv.: MR. T. GEORGE JOHN	SHRI PATROCIANO CABRAL AND 3 ORS., Adv.: ANTHONY D\SILVA FOR R 2	P.V. KAKADE	3
60	FA/101/2006	08/11/06	SHRI SATISH SHRIPAD SAUDAGAR, MAPUSA GOA. Adv.: MR. SARVADNYA D. PATIL	PETER ALVARES MEMORIAL HIGH SCHOOL AND 3 ORS., Adv.:	J. N. PATEL	2

61	FA/100/1999	06/06/06	SHRI ANTONIO J. PIMENTA & ORS. Adv.: SMT. A.A.AGNI	DY. COLLECTOR & LAND ACQ.OFFICER Adv.: AG WITH MS. L. DHARWADKAR, AGA	KSHITIJ R. VYAS, C.J. RANJANA DESAI	6
62	FA/100/2001	20/07/2006	SHRI PANUSH A.ANVEKAR Adv.: MS.SHREYA NAIK	SHRI GURUDAS A.NAIK & ORS. Adv.: MR.J.P.MULGAONKAR,R.3	V.C. DAGA	2
63	FA/69/2000	13/10/2006	ANTONIO JOSE RODRIGUES. Adv.: MR.J.A.LOBO	DY.COLLECTOR & L.A.O.PANAJI & ANR. Adv.:	P.V. KAKADE	3
65	FA/115/2002	10/10/06	NAZARIO PINTO Adv.: MR.M.S.SONAK	JOAQUIM JOAO FERNANDES Adv.: MR. A. BORKAR	P.V. KAKADE	4
66	FA/137/2002	02/09/06	STATE OF GOA AND ANR Adv.: MR. P.A.KAMAT,A.G.A	SMT. MONORINA VIEGAS E FERRAO Adv.:	PRESIDING OFFICER,LOK ADALAT	7
67	FA/326/2003	18/10/2006	SHRI ASHOK TORASKAR, MAPUSA-GOA. Adv.: SHRI GIRISH SARDESSAI	SMT. ALKA A.TORASKAR, MAPUSA-GOA. Adv.: MRS.A.A.AGNI	P.V. KAKADE	4
68	FA/133/2003	06/10/06	SHRI SAZU R.S.NADKARNI,SANGUEM-GOA. Adv.: SHRI M.S. SONAK	SPECIAL LAND ACQUISITION OFFICER(SIP),MARGAO & ANR Adv.:	P.V. KAKADE	6
69	FA/65/1997	05/06/06	DR.JOAO FILIPE DO REGO & ANR. Adv.: MR.J. GODINHO	DY. COLLECTOR(DEV.)&L.A.O.PANAJI & ANR. Adv.: AO WITH MR. R. CHODANKAR	KSHITIJ R. VYAS, C.J. RANJANA DESAI	9
70	FA/256/2003	16/12/2006	MRS. SUMEDHA S. VEREKAR,BICHOLIM-GOA. Adv.: MS. AMIRA RAZAQ	MR. CRISHNA S. MANDREKAR,CANDOLIM,BARDEZ -GOA. Adv.: SHRI VALMIKI MENEZES	PRESIDING OFFICER,LOK ADALAT	4

72	FA/224/2006	18/10/2006	MICHEAL DIAS SAPECO, ST. CRUZ, GOA. Adv.: MR. M. S. SONAK	VILLAGE PANCHAYAT ST. CRUZ, THROUGH ITS CHAIRMAN AND 4 ORS., Adv.: S.SINGHBAL FOR R-5A, 5B, 5C, 5D, & 5E	P.V. KAKADE	2
----	-------------	------------	--	---	-------------	---

54

MCA

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
24	MCA/424/2000	23/03/2006	MR.JOEL D'SOUZA AND ORS. Adv.: MR.J.P.MULGAONKAR	MRS.MICAS LUIZA DE V. ESTIBEIRO E.FERNANDES & ORS. Adv.:	A. P. LAVANDE	3
32	MCA/717/2005	23/03/2006	SMT. SUVARNA SATYAWAN BORKAR, MARGAO GOA Adv.: SHRI VIVEK L. DESAI	SHRI CUSTODIO ANTAO (SIN.DEC.) THROUGH L.RS., Adv.:	A. P. LAVANDE	3
52	MCA/57/2006	04/05/06	SHRI UDAI RAJ SINGH CHAUHAN, VASCO DA GAMA. Adv.: MR. E. O. MENDES	UNION OF INDIA THROUGH SECRETARY MINISTRY OF DEFENCE AND ANR., Adv.:	A. P. LAVANDE	3
54	MCA/65/2006	04/05/06	SHRI PRABHAKAR B. JAVKAR,SADA, MORMUGAO GOA. Adv.: MR. NITIN SHETGAOKAR	SHRI ANANDO G. KAMBLI AND ANR., Adv.:	A. P. LAVANDE	3
63	MCA/204/2005	20/04/2006	U.P. STATE ROADWAYS TRANSPORT Adv.: MR. ARUN BRAS DE SA	SHRI SIMON PEREIRA AND ORS. Adv.: SHRI S.G. BHOBE,R-1&2	A. P. LAVANDE	7
80	MCA/541/2005	31/08/2006	SHRI COSMA INACIO D'SOUZA(SIN.DEC.) REP.BY L.RS., Adv.: SHRI NITIN SARDESAI	SHRI PRAMOD N.NAIK AND ANR., Adv.: MRS. SHAMBAVI P. RAO, FOR RESPONDENT NO. 1 & 2.	P.V. KAKADE	3
97	MCA/495/2005	13/09/2006	SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.: SHRI. A. D. BHOBE	SHRI. MANOHAR PRABHU DESSAI Adv.:	REGISTRAR	4
103	MCA/900/2005	26/07/2006	SMT.KAMALA DIGAMBAR KHATKHATE AND 3 ORS., Adv.: MRS. SHUBHALAXMI S. NAIK	MADHURI P. BAOOKAR AND ORS., Adv.: MR. R. G. RAMANI, FOR RESPONDENT NO. VI (A) & (B).	V.C. DAGA	4

MCA

110	MCA/456/2005	13/11/2006	SMT. GOPIKA FONDU NAIK (SINCE. DEC.) THR. LRS. Adv.:	SHRI. TORU HONE NAIK (SINCE DEC.) THR. LRS. Adv.:	P.V. KAKADE	6
116	MCA/681/2006	10/10/06	STATE OF GOA THROUGH CHIEF SECRETARY(MINES) Adv.: MS. RAKHI M. CHODANKAR	S. KANTILAL AND CO.PVT.LTD. AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	4
118	MCA/647/2006	09/11/06	SHRI UMESH NAGARSEKAR, CANACONA GOA. Adv.: MR. MAHESH AMONKAR AND S. ABBAS	SPECIAL LAND ACQUISITION OFFICER(SOUTH GOA) AND ANR., Adv.:	J. N. PATEL	7
131	MCA/338/2006	10/07/06	STATE OF GOA THROUGH ITS SECRETARY (MINES) Adv.: MS. RAKHI CHODANKAR, AGA	UNION OF INDIA THROUGH THE SECRETARY Adv.:	RANJANA DESAI N. A. BRITTO	7
137	MCA/587/2006	23/11/2006	VHF SELVE HOUSING PVT.LTD., Adv.: MR. V. A. LAWANDE	FRANCIS XAVIER MENDES AND ANR., Adv.: SHRI A.F.DINIZ FOR R1 & 2	J. N. PATEL	4
138	MCA/775/2006	30/11/2006	SALGAONKAR MINING INDUSTRIES LIMITED, Adv.: MR. M. S. SONAK	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND 2 ORS., Adv.: MR. Y.V. NADKARNI	J. N. PATEL N. A. BRITTO	14
149	MCA/300/2006	10/10/06	TEREZINHA ARACANJELA RODRIGUES Adv.: MR. NITIN SARDESSAI	GOVT. OF GOA, DAMAN AND DIU (NOW STATE OF GOA) REP. BY THE DY. COLLECTOR (LAO) Adv.: SHRI GURU SHIRODKAR AGA FOR RESP.	DR. S. RADHAKRISHNAN N. A. BRITTO	3
159	MCA/672/2006	20/11/2006	MR. AUREO QUADROS(SIN.DEC.) THROUGH LEGAL HEIRS., Adv.: MR. ZELLER DE SOUZA	SHRI THOMAS PEREIRA AND 4 ORS., Adv.: SHRI V.P.THALI FOR R-1 & 2	P.V. KAKADE	3

MCA

160	MCA/100/2006	02/08/06	MRS. JAITUMBI SAYYAD AND 3 ORS., Adv.: MISS. RENU SINGH	MR. GEORGE FERNANDES AND 2 ORS., Adv.: MR. H.R. BHARNE, GA	V.C. DAGA	11
161	MCA/142/2006	09/10/06	MR. VENANCIO CARDOZO, MARGAO, GOA. Adv.: MR. D. N. MORATGIKAR	SHRI SURYAKANT SAWANT NAIK AND ANR., Adv.:	P.V. KAKADE	3
162	MCA/713/2006	21/12/2006	THE NEW INDIA ASSURANCE CO.LTD.REP.BY SMT. NEERA SAXENA, DIVISIONAL MANAGER, MARGAO GOA. Adv.: MR. P.K. GUDE	MS. JOLENE CAREN GONSALVES AND 2 ORS., Adv.:	J. N. PATEL	3
163	MCA/704/2006	06/11/06	SMT. DIANA E. RODRIGUES AND ANR., Adv.: MR. ARJUN NAIK	SHRI ANTONIO E. D\SOUZA AND 3 ORS., Adv.:	P.V. KAKADE	3
165	MCA/1002/2005	20/07/2006	SMT. SEBASTIAN @ LAXIMI ANDRADE AND 18 ORS., Adv.: MR. P. SADVELKAR	SHRI SHRIPAD ANANT SINARI AND 10 ORS., Adv.:	V.C. DAGA	4
166	MCA/923/2005	20/07/2006	SAPIENCIA MENEZES AND ANR., Adv.: SHRI C. MASCARENHAS	ROSARINA VIRGINIA AFONSO, CARMONA, SALCETE GOA Adv.: MR. C.A. COUTINHO	V.C. DAGA	3
194	MCA/812/2005	12/07/06	JOSE LUIS DE SANTA FILOMENA JAQUES FERNANDES Adv.:	SMT.MARIA NOEMIA GOMES Adv.: MR. J. A. LOBO	RANJANA DESAI	9
199	MCA/538/2006	19/10/2006	MR. GURUDAS MAHADEV MERKAR, SANQUELIM GOA. Adv.: MR. SUDIN M.S. USGAONKAR	STATE OF GOA THROUGH THE DY. COLLECTOR AND SPECIAL LAND ACQUISITION OFFICER AND ANR., Adv.:	P.V. KAKADE	9
226	MCA/504/2006	14/08/2006	THE ASSISTANT COLLECTOR OF CENTRAL EXCISE AND ANR., Adv.: MR. C.A. FERREIRA,ASST.SOLICITOR GENERAL OF INDIA	UNIQUE FLEXIBLE CONVERTERS BY ITS PARTNERS AND ANR., Adv.:	V.C. DAGA N. A. BRITTO	4

MCA

273	MCA/514/2005	20/01/2006	AUREA MENEZES MATHEW Adv.: SHRI. J. P. MULGAONKAR	LAND ACQUISITION OFFICEER AND ANR., Adv.: AG WITH MS. K. CHODANKAR, AGA	R.M.S. KHANDEPARKAR	8
275	MCA/344/2006	15/11/2006	ANTONIO PIRES, THROUGH HIS POWER OF ATTORNEY MR. AGNELO PIRES Adv.: MR. NITIN SARDESSAI	ESTRELINA PIRES AND ANR., Adv.:	P.V. KAKADE	2
280	MCA/317/2006	15/09/2006	CAETANO WILLIAM GONSALVES, THROUGH HIS POWER ATTORNEY MRS. ANGELINE AGUIAR Adv.: VIVEK RODRIGUES	LOUISE AMANDA HUTCHINSON AND ANR., Adv.: MS. W. COUTINHO, GA FOR R. 2	P.V. KAKADE	2
476	MCA/952/2005	03/02/06	SHRI VITHAL NILU N.GAONKAR(SIN.DEC.) REP.BY L.RS., Adv.: MR. S. DESSAI	DATTARAM DEU DESAI(SIN.DEC.) REP.,BY L.RS., Adv.:	R.M.S. KHANDEPARKAR	6
672	MCA/810/2005	03/02/06	AUGUSTINHO ALFONSO,VERNA,SALCETE GOA. Adv.: SHRI BHUPESH PRABHU	PRAVEEN R.CHINTAKAL AND 2 ORS., Adv.:	R.M.S. KHANDEPARKAR	7
679	MCA/77/2006	04/05/06	SHRI ANANT GONU KHOLKAR AND 4 ORS., Adv.: MS. KAMAXI SAMBARI	SHRI MULLA FALKAR AND 29 ORS., Adv.:	A. P. LAVANDE	7
683	MCA/666/2005	08/11/06	COMMUNIDADE DE PROVINCIA DE BALLI, QUEPEM GOA. Adv.: MS. SUSMITA S. BANDODKAR	SHRI RAM DOLO VELIP(DEC) THROU\L.RS., Adv.:	REGISTRAR	8

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	SA/135/2005	16/01/2006	SHRI ANAND LINGAPPA MURGODI,BICHOLIM GOA Adv.: SHRI D.J. PANGAM	SHRI SURESH KALANGUTKAR,CHODNA,TISWADI GOA Adv.: MS. SHREYA S. NAIK, ADVOCATE FOR RESPONDENT.	R.M.S. KHANDEPARKAR	2
2	SA/134/2005	16/01/2006	SHRI ANAND LINGAPPA MUGODI AND 2 ORS., Adv.: SHRI D.J. PANGAM	SMT.PRAMITA PANDURANG AROLKAR,BICHOLIM GOA Adv.:	R.M.S. KHANDEPARKAR	2
3	SA/149/2005	19/01/2006	MR. K. CHANDRASHEKHAR, ZUARINAGAR GOA Adv.: SHRI PREMANAND A. KHOLKAR	ZUARI AGRO CHEMICALS EMPLOYEES COOP.SOCIETY LTD. AND ANR., Adv.:	R.M.S. KHANDEPARKAR	3
4	SA/73/2004	09/01/06	SHRI VANTE B.GAUNS,THROU'HIS POWER OF ATTORNEY Adv.: SHRI S.S. KANTAK	SHRI CAMILO P. MASCARENHAS(DEC.) THROUGH L.RS., Adv.: MR.R.SARDESSAI R.1(A,C)	R.M.S. KHANDEPARKAR	5
5	SA/167/2005	10/03/06	SHRI. MAHENDRA MADEVA SHET, CANACONA, GOA. Adv.: MISS. SUDHA C. PAI KIR	SHRI. FATI MANJU SHET AND ANR., Adv.:	A. P. LAVANDE	2
6	SA/72/2004	09/01/06	SHRI VANTE B.GAUNS,THROU'HIS POWER OF ATTORNEY Adv.:	SHRI CAMILO P.MASCARENHAS(DEC.) THROUGH L.RS., Adv.: MR.R.SARDESASI,R.1(A & C)	R.M.S. KHANDEPARKAR	6
7	SA/42/2000	02/03/06	SMT.ALSABI AND ORS. Adv.: MR.S.D.LOTLIKAR	MR.ALFRED CAITANO P.R.DE SANTANA(DEC) THROUGH LRS. Adv.:	R.M.S. KHANDEPARKAR	8

SA

8	SA/107/2005	03/03/06	SHRI SHIVA MOLU FOL DESSAI, REP. BY HIS ATTORNEY SHRI SANTOSH SHIVA FOL DESSAI, QUEPEM GOA. Adv.: MR. V.A .A LAWANDE	SHRI PURNANAND SONUM AUDI(SIN.DEC.) THROUGH LEGAL REPRESENTATIVES Adv.: RESPONDENT NO. 3 IN PERSON	R.M.S. KHANDEPARKAR	2
9	SA/148/2005	24/02/2006	SANTA MONICA CONVENT, PANAJI GOA Adv.: SHRI D. P. BHISE	SHRI ANANT VITHAL KUBAL AND ANR., Adv.: MR. J. P. MULGAONKAR, ADVOCATE FOR RESPONDENT NO.	R.M.S. KHANDEPARKAR	3
10	SA/45/2002	17/03/2006	MARUTI G.HALLIKAR & ANR. Adv.: MS. KAMAXI SAMBARI	BABU Y.NAIK & ANR. Adv.: MR.J.P.MULGAONKAR	N. A. BRITTO	3
12	SA/131/2004	28/07/2006	SMT. MARIA LUCINDA JULIANA BARRETO E VIEGAS & ANR. Adv.: SHRI F.M. REIS	SMT. PILOMENA VIEGAS, VELIM GOA. Adv.: SHRI NITIN SARDESSAI	V.C. DAGA	3
14	SA/4/2006	05/06/06	SHRI CHANDRAKANT ANKUSH MANDREKAR AND 4 ORS., Adv.: SHRI V. KORGAONKAR	SHRI SURYA SAGAUN MANDREKAR (SINCE DEC.) THROUGH HIS L.RS. AND 3 ORS., Adv.:	N. A. BRITTO	2
15	SA/60/2005	23/08/2006	SHRI RAMESH SHRIPAD NAIK Adv.: S.R.RIVONKAR	SMT.TARAMATI SHRIPAD ALIAS AUDU SHRIPAD NAIK Adv.: MR. AMOL NAIK, FOR THE RESPONDENT.	P.V. KAKADE	3
19	SA/163/2005	15/06/2006	MR. PAULO MANUEL FERNANDES AND ANR., Adv.: SHRI ZELLER DE SOUZA	MR. BENEDITO FERNANDES AND 8 ORS., Adv.: MR. J. P. MULGAONKAR, ADVOCATE FOR RESPONDENT NO.	RANJANA DESAI	3

20	SA/35/2006	18/10/2006	SMT.MARIA FILOMENA SILVEIRA PINTO,MARGAO GOA Adv.: SHRI A.F. DINIZ	SHRI FRANCISCO FURTADO AND 4 ORS., Adv.: MR. MENINO PEREIRA, ADVOCATE FOR RESPONDENT NO. 5.	P.V. KAKADE	4
21	SA/173/2005	08/08/06	SMT. TECY LOURDES FIGUEIREDO DIAS, CARMONA, SALCETE GOA. Adv.: MRS. A. AGNI	SMT. SYLVIA ETELVINA FIGUEIREDO E ALMEIDA AND 4 ORS., Adv.: MS. PRIYANKA KAMAT FOR R. 1 AND 2	P.V. KAKADE	3
22	SA/116/2006	29/11/2006	SMT. MARIA ESPERANCA LUIS AND 12 ORS., Adv.: MR. SUIDN M.S. USGAONKAR	SMT. ESMEALDA REBELLO AND 6 ORS., Adv.: MR. S. KALSHAVKAR FOR R. 1 TO 6	P.V. KAKADE	3
23	SA/98/2005	26/09/2006	JUDITA VAZ AND 12 ORS., Adv.: SHRI NITIN SARDESSAI	MRS.RUFINA FURTADO AND 3 ORS., Adv.: SHRI M.S. SONAK, ADVOCATE FOR RESPONDENT NO.1	P.V. KAKADE	2
24	SA/2/2006	05/06/06	MRS.TELMA DE SOUZA GONSALVES Adv.: SHRI J.P.MULGAONKAR	SMT.SARASWATI B.CHODANKAR AND ANR., Adv.: MR. JOAQUIM GODINHO, ADVOCATE FOR RESPONDENT NO. 2	N. A. BRITTO	3
25	SA/52/2006	11/10/06	SHRI DINKAR SAVALARAM PARAB AND ANR., Adv.: MRS.A.AGNI	SHRI JOAO FRANCISCO CRUZ MENDES AND 3 ORS., Adv.: MR. JOSEPH S. VAZ, ADVOCATE FOR RESPONDENT NO. 1.	P.V. KAKADE	3
26	SA/40/2006	27/09/2006	MR.NARENDRA P.CHATIM AND ANR., Adv.: SHRI N.COSTA FRIAS	SHRI KASHINATH N.CHATIM ALIAS SHIRODKAR,CURCHOREM Adv.: MR. GURU SHIRODKAR	P.V. KAKADE	5

27	SA/143/2005	26/09/2006	SHRI SARVOTTAM SHIVRAM PRABHU DESSAI(SIN.DEC.) BY HIS HEIRS Adv.: SHRI V. P. THALI	SHRI PREMA V.P. DESSAI AND ANR., Adv.: MR. CLEOFATO ALMEIDA COUTINHO ADVOCATE FOR	P.V. KAKADE	3
28	SA/26/2006	03/10/06	SHRI LAXMIKANT ANANT GOBRE AND ANR., Adv.: MR. R. G. RAMANI	M/S D.B. BANDODKAR AND SONS LTD.,PANAJI GOA. Adv.: MR. V. KORGAONKAR	P.V. KAKADE	2
30	SA/59/2006	17/10/2006	JOAQUIM DIAGO FERNANDES AND ANR., Adv.: SHRI DAJVIP V. PATKAR	DAVID GEORGE PAUL FERNADNES, SALIGAO GOA. Adv.:	P.V. KAKADE	3
31	SA/39/2006	27/09/2006	MR.NARENDRA P.CHATIM AND ANR., Adv.: SHRI N.COSTA FRIAS	SHRI BABUSSO N.CHATIM SHIRODKAR,CURCHOREM GOA. Adv.: MR. GURU SHIRODKAR	P.V. KAKADE	5
32	SA/41/2006	27/09/2006	MR.NARENDRA P.CHATIM AND ANR., Adv.: SHRI N.COSTA FRIAS	SHRI KASHINATH N.CHATIM ALIAS SHIRODKAR,CURCHOREM Adv.: MR. GURU SHIRODKAR	P.V. KAKADE	5
33	SA/19/2006	26/09/2006	MISS ALBA SEQUEIRA AND 3 ORS., Adv.: MS. SHREYA S. NAIK	MEENAKSHI MADKAR AND 12 ORS., Adv.: PARAG S.RAO FOR RESP.NO.9 & 11	P.V. KAKADE	2
34	SA/62/2006	17/10/2006	JOAQUIM DIAGO FERNANDES AND ANR., Adv.: SHRI DAJVIP V. PATKAR	DAVID GEORGE PAUL FERNADNES, SALIGAO GOA. Adv.:	P.V. KAKADE	3
36	SA/159/2005	24/02/2006	SARLA PAES, ASSOLNA, SALCETE GOA. Adv.: SHRI J. A. LOBO	SARAT PAES AND 2 ORS., Adv.: MR. SUDIN M. S. USGAONKAR, ADVOCATE FOR RESPONDENT	R.M.S. KHANDEPARKAR	3
37	SA/140/2005	15/06/2006	SHRI BUDO Y.GAUNCAR,QUEPEM-GOA. Adv.: SHRI D.N.MORATGIKAR	SHRI PANDU Y.GAUNCAR(SIN.DEC.) AND ORS., Adv.: MR. SUDESH USGAONKAR FOR R-1(A) TO 1(J)	RANJANA DESAI	8

40	SA/99/2005	05/12/06	ANAND PHADTE AND 3 ORS., Adv.: MR. V. A. LAWANDE	CORLIM EDUCATION SOCIETY THROUGH ITS PRESIDENT OF THE MANAGING COMMITTEE AND 11 ORS., Adv.: MR. A. PALEKAR FOR R-1 TO 7	P.V. KAKADE	4
42	SA/121/2005	17/02/2006	SHRI BALWANTRAO VITHALRAO DESSAI AND ANR Adv.: SHRI J. P. MULGAONKAR	SHRI ABASAHEB VITHALRAO DESSAI AND ANR. Adv.: MR. AMRUT KANSAR, ADVOCATE FOR THE RESPONDENT NO.1	R.M.S. KHANDEPARKAR	4
43	SA/81/2005	16/02/2006	CAMILO GOMES AND ANR., Adv.: SHRI E.P.LOBO	MRS.VIRGINIA FERNANDES AND ANR., Adv.: MR. MARIO PINTO ALMEIDA ADVOCATE FOR RESPONDENT	R.M.S. KHANDEPARKAR	2
44	SA/108/2006	13/11/2006	SHRI NICOLAU ANTONIO MORAIS AND 3 ORS., Adv.: SHRI N. D. SAPECO	SMT. SUGHONTI G. NAIK AND 20 ORS., Adv.: MS. P. KAMAT FOR R. 1(A), 2 AND 21	P.V. KAKADE	3
45	SA/110/2006	06/11/06	SHRI LILADHAR YESHWANT SAIL,KARWAR,KARNATAKA. Adv.: IN PERSON	DIRECTOR OF POLICE WIRELESS AND 3 ORS., Adv.:	P.V. KAKADE	5
46	SA/84/2006	28/11/2006	SHRI GANU SHIVA FADTE(SIN.DEC.) REP.THROUGH HIS L.RS., Adv.: MR. ARUN BRAS DE SA	SHRI SUDHAKAR HARISCHANDRA NAIK AND ANR., Adv.: MR. SANDESH PADIYAR, FOR RESP. NO. 1 & 2.	P.V. KAKADE	3
47	SA/108/2005	16/01/2006	SHRI VAICUNT PURUSHOTTAM NAIK CHODANKAR Adv.: SHRI J. P. MULGAONKAR	SHRI LAMBERTA GOMES Adv.: MRS. A. A. AGNI ADVOCATE FOR RESPONDENT NO. 1.	R.M.S. KHANDEPARKAR	2

SA

48	SA/63/2006	13/11/2006	SHRI GOPAL CHARI AND ANR., Adv.: MR. S. M. CHODANKAR	SHRI TITO VAZ AND ANR., Adv.: MR. AGNELO F. DINIZ, FOR RESPONDENT NO. 1 AND 2.	P.V. KAKADE	3
49	SA/43/2005	09/01/06	SMT.RITA COTA AND ANR., Adv.: SHRI J.F. MELO	JOSE FRANCIS D'SILVA AND 3 ORS., Adv.:	R.M.S. KHANDEPARKAR	3
50	SA/16/2005	13/04/2006	SMT. JAIWANTI J.MALWANKAR AND ANR., Adv.: SHRI ARUN BRAS DE SA	SHRI ALBERT A.DE HEREDIA(SIN.DEC.) THROUGH L.RS., Adv.: MR.J.GODINHO R.1(A TO G) & 2	A. P. LAVANDE	3
51	SA/71/2002	17/02/2006	KRISHNA LAXMAN HUMRASKAR,SIOLIM,BARDEZ- GOA & ANR., Adv.: SHRI V.A. LAWANDE	PRABHAKAR DATTA MOYE, SIOLIM-GOIA AND ORS., Adv.: SHRI M.S. SONAK	N. A. BRITTO	3
52	SA/41/2005	07/11/06	SHRI JOSE PAULO FERNANDES AND ANR., Adv.: SHRI ZELLER DE SOUZA	DR.ALBERT D'SOUZA AND 6 ORS., Adv.: SHRI M.S. SONAK, R-4&7	P.V. KAKADE	3
53	SA/70/2006	07/11/06	MR. BOSCO SANTAN OSCAR WILLIAM MERGULHAO AND ANR., Adv.: MS. ARCHANA A.N. GAUNEKAR	SHRI GUSTAV AGNELO MERGULHAO AND 9 ORS., Adv.:	P.V. KAKADE	2
54	SA/78/2005	12/01/06	SHRI GABRIEL REBELLO,SALCETE GOA Adv.: MR. ROHIT BRAS DE SA	COMMUNIDADE OF CURTORIM REP.BY ITS PROCURADOR SHRI JOSE INACIO TOURENCO AND ANR., Adv.: SHRI C.A. COUTINHO, R. 1 AND 2		5

SA

55	SA/85/2005	10/02/06	SHRI GHANASHYAM G.BHENDE AND ANR., Adv.: SHRI J.P.MULGAONKAR	SHRI DATTARAM V.DHARWADKAR AND ANR., Adv.: MR. DEVIDAS PANGAM, ADVOCATE FOR RESPONDENT NO.	R.M.S. KHANDEPARKAR	2
56	SA/58/2005	19/01/2006	MR.ELDRED MASCARENHAS JR. REP.BY HIS FATHER & NATURAL GUARDIAN Adv.: MRS.A.AGNI	MR.CHURCHILL ALEMAO AND 3 ORS., Adv.: MR. SUDESH USGAONKAR ADVOCATE FOR RESPONDENT	R.M.S. KHANDEPARKAR	2
57	SA/69/2006	20/12/2006	SHRI GHURCO BISSO VELIP AND 8 ORS. Adv.: SHRI VIVEK A. DANDEKAR	XRI GRM DEU LAXMI NARAINA DE KHOLA DEVASTHAN REP BY ITS ATTORNEY G.V. PRABHU DESSAI Adv.: MR. P. WAGLE	P.V. KAKADE	2
58	SA/61/2006	13/11/2006	SHRI. YESHWANT MANDREKAR Adv.: SHRI. M. P. AMONKAR	SMT. SUNITA NAIK ALIAS SUNITA MANDREKAR AND ANR., Adv.:	P.V. KAKADE	2
59	SA/74/2006	06/12/06	ANGELO PAIS AND ANR., Adv.: MR. JOSEPH VAZ	DR. SURESH BALCHANDRA SHETYE, BARDEZ, GOA. Adv.: S. MORDEKAR FOR RESP	P.V. KAKADE	2
60	SA/13/2006	06/06/06	MR. CARMINIO CAMILO RODRIGUES AND ANR., Adv.: MR. V. G. P. DUKLE	MRS. MARIA EDVIGES IDALINA RODRIGUES ALIAS EDVIGES RODRIGUES AND ANR., Adv.:	N. A. BRITTO	4
61	SA/15/2006	13/07/2006	SHRI VISHWAMBHAR P. GAONKAR AND ANR., Adv.: MR. S. B. KARPE	SHRI VISHWANATH SINAI KHANDEPARKAR AND ANR., Adv.: MRS. SHAMBHAVI RAO, FOR RESPONDENT NO. 1 AND 2.	RANJANA DESAI	2
62	SA/46/2006	06/11/06	MRS. MARIANA D'COSTA Adv.: MR. ARUN BRAS DE SA	SHRI KRISHNA JAGANNATH DHOND Adv.:	P.V. KAKADE	4

63	SA/112/2005	17/02/2006	SMT.FILOMENA FERNANDES E TAVARES AND ANR., Adv.: SHRI SUDESH USGAONKAR	SHRI SERGIO INACIO VINCY DE SOUZA REBELLO(SIN.DEC.) THROUGH L.RS., Adv.: SHRI J. GODINHO,R-1(A),1(B),1(C)	R.M.S. KHANDEPARKAR	6
65	SA/138/2005	24/02/2006	SHRI ANIL KUNKOLIENKAR Adv.: MS.PRIYANKA P.KAMAT	SHRI VISHWASRAO DATTAJI CHOWGULE AND ANR., Adv.: MS. K. SAMBARI	R.M.S. KHANDEPARKAR	3
66	SA/29/2000	10/03/06	VILLAGE PANCHAYAT OF USGAO GANGEM Adv.: MS. K. SAMBARI	MR.LUIS FRANCISCO RODRIGUES & ORS. Adv.: MR. U.S. KOLWALKAR FOR R.1 AND 2	N. A. BRITTO	5
67	SA/16/1998	09/11/06	SHRI RAMCHANDRA V.G.NAIK BY HIS LRS. Adv.: MR. S.D. LOTLIKAR	SUBHASH V. ADARKAR & ORS. Adv.: MR.J.P.MULGAONKAR,R4TO 6	P.V. KAKADE	4
69	SA/169/2005	08/08/06	SHRI GUNU PILOO GAUNS, PANAJI GOA. Adv.: SHRI R. G. RAMANI	M/S SHIRODA INVESTMENTS PVT.LTD., AND 7 ORS., Adv.:	P.V. KAKADE	2
71	SA/170/2005	26/09/2006	SMT. CANDOLINA CONCEICAO, CARANZALEM, GOA. Adv.: MS. RAKHI CHODANKAR	SHRI PETER FRANCIS CONCEICAO AND 2 ORS., Adv.: N.K.SAWAIKAR FOR RESP. 1 & 2	P.V. KAKADE	2
72	SA/68/2005	06/11/06	DR.KASHINATH JALMI AND 3 ORS., Adv.: MS. SHREYA S. NAIK	CORLIM EDUCATION SOCIETY, THROUGH ITS PRESIDENT OF THE MANAGING COMMITTEE AND 10 ORS., Adv.: SHRI V.A.LAWANDE,R-8,9	P.V. KAKADE	5
73	SA/32/2006	05/05/06	SMT. ANA MARIA PEREIRA AND ANR., Adv.: MR. SHAMBHU S. KAKODKAR	SMT. RITA LUIS,CURTORIM, SALCETE GOA. Adv.: MR. C. A. FERREIRA, FOR THE RESPONDENT.	A. P. LAVANDE	3

74	SA/160/2005	06/07/06	M/S THE INDIAN HOTELS COMPANY LTD., MUMBAI. Adv.: MR. S. V. KAMAT	SHRI ANTONIO FLORIANO FERNANDES AND 6 ORS., Adv.:	RANJANA DESAI	3
75	SA/24/2006	07/06/06	SHRI MAHADEV BALKRISHNA RAIKAR, ALDONA, BARDEZ GOA. Adv.: MR. AMRUT KANSAR	SHRI BALKRISHNA SHANKAR NIPANIKAR, MARGAO GOA. Adv.:	N. A. BRITTO	2
76	SA/42/2005	28/06/2006	SHRI SHASHI PANJIKAR, PONDA GOA. Adv.: SHRI V.A. LAWANDE	SMT.NANDA S.PARULEKAR AND ANR., Adv.: MR. JOSEPH S. VAZ ADVOCATE FOR RESPONDENT NO.1 & 2	RANJANA DESAI	3
77	SA/147/2005	13/04/2006	SMT. ANANDI BHICARO VELUSKAR, MAPUSA GOA. Adv.: SHRI VALMIKI MENEZES	SHRI KUSTANAND VITHU VELUSKAR AND ANR., Adv.: MR. AMRUT KANSAR, ADVOCATE FOR THE RESPONDENT NO.1	A. P. LAVANDE	3
79	SA/42/1999	13/10/2006	SHAIKH M.HASHAM. Adv.: MR.SUDIN USGAONKAR	SHRI N.R.NAIK & ANR. Adv.:	P.V. KAKADE	4
80	SA/37/2006	29/11/2006	SHRI SAJO SHIVA KOTKAR AND ANR., Adv.: MR. VALMIKI MENEZES	MR. VISHRAM SHRIDHAR KOTKAR AND 9 ORS., Adv.: MR. IFTIKAR AGHA R.1 TO 10	P.V. KAKADE	3
81	SA/162/2005	13/04/2006	SHRI KUSTANAND VITHU VELUSKAR AND ANR., Adv.: SHRI R. N. NAIK	SMT. ANANDI BHICARO VELUSKAR, MAPUSA GOA Adv.: MR. VALMIKI MENEZES, ADVOCATE FOR RESPONDENT	A. P. LAVANDE	2
82	SA/14/2006	20/11/2006	SMT. TULSI SADANAND DESAI, THROUGH HER DULY CONSTITUTED ATTORNEY AND HUSBAND, SHRI SADANAND M. DESAI Adv.: MR. V. G. P. DUKLE	SMT. ANGELINA FERNANDES, CANACONA GOA. Adv.: MR. SHAMBHU S. KAKODKAR.	P.V. KAKADE	3

83	SA/10/2006	05/06/06	SHRI TUSHAR L. S. USGAONKAR AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI MALAPPA BELGAONKAR, PONDA-GOA. Adv.:	N. A. BRITTO	2
84	SA/77/2006	21/11/2006	SMT. ADELINA VAZ AND 3 ORS., Adv.: SHRI NITIN SARDESSAI	SMT. MARIA SILVIA BARRETO PEREIRA AND ANR., Adv.:	P.V. KAKADE	4
85	SA/106/2005	16/01/2006	PURSHOTTAM DEU NAIK (EXPIRED) AND ORS., Adv.: SHRI M.S. SONAK	VYANKTESH MADU POROB (EXPIRED) AND ORS., Adv.:	R.M.S. KHANDEPARKAR	4
86	SA/55/2001	07/04/06	MR.BABLI K.VAIGANKAR & ANR. Adv.: MS.R.V.THAKUR	MR.LAXMAN S.VAIGANKAR & ANR. Adv.: MR. V. A. LAWANDE	N. A. BRITTO	3
87	SA/77/2004	21/06/2006	SMT. GONGLEM SHIRODKAR (SINCE DEC. THROUGH HER L.RS.) Adv.: SHRI J.P. MULGAONKAR	SMT. SATYAWATI CALANGUTKAR AND 13 ORS., Adv.: MS. S. NAIK FOR R-1 TO 6	RANJANA DESAI	4
88	SA/66/2000	17/03/2006	SHRI INDRAKANT S. MAMBRO. Adv.: MRS.A.A. AGNI	MRS. ROSARIO FERNANDES THROUGH HER L.RS OLIVIA DIAS. Adv.: SHRI J. GODINHO	N. A. BRITTO	4
89	SA/86/2003	17/11/2006	ESSO RAGHU KHANDOLKAR AND ANR., Adv.: SHRI R.V. KAMAT	MR. SONU ESSO KHANDOLKAR AND ORS., Adv.: MRS. SHAMBHAVI DESAI FOR R.1A TO 1D	P.V. KAKADE	3
90	SA/95/2003	06/12/06	FR. ANTONIO M. GOMES, RACHOL,SALCETTE-GOA. Adv.:	DIRECTOR OF EDUCATION AND 3 ORS., Adv.: MR. S. VAHIDULLA, AGA FOR R. 1 TO 3	P.V. KAKADE	4
91	SA/102/2004	15/06/2006	SHRI RAMESH R.SIMEPURUSHKAR,CALANGUTE-GOA. Adv.: SHRI NITIN SARDESSAI	ROHIDAS R.SIMEPURUSHKAR AND 3 ORS., Adv.: MS. KAMAXI SAMBARI,R-2,3,4	RANJANA DESAI	7

SA

92	SA/46/2001	17/11/2006	SMT.VASANTI BABLI BORKAR & ANR. Adv.: MR.SUDIN USGAONKAR	SHRI KISHORE K.SHAH Adv.: MR. P.P. SINGH	P.V. KAKADE	3
93	SA/8/1998	06/07/06	SMT. LEELA YESHWANT BANDARI Adv.: MR.M.S.SONAK	SMT.ANA MARIA PEREIRA(SINCE DEC.) BY L.RS Adv.: MR. A.D. BHOBE FOR R. 4	N. A. BRITTO	3
94	SA/158/2005	05/05/06	SHRI SUBHASH BUDHO KUNDAIKAR AND ANR., Adv.: MR. J. GODINHO	SHRI KASHINATH FATCO NAIK(SIN.DEC.) THROUGH L.RS., Adv.: MR. MARIO PINTO ALMEIDA, FOR RESP. NO. 1(A-G) & 2.	A. P. LAVANDE	2
95	SA/166/2005	28/04/2006	SHRI SAVLO S.NAIK,SANGUEM GOA. Adv.: SHRI D.N.MORATGIKAR	SHRI JOAQUIM S.FERNANDES AND 3 ORS., Adv.: MR. V. P. THALI FOR R-1 TO 4	A. P. LAVANDE	4
96	SA/12/2006	07/06/06	SHRI LAVCHANDRA VENCTEXA ALVE(DEC.) THROUGH L.RS., Adv.: MR. P. P. SINGH	DR. DAMODAR DIGAMBAR ALVE(DEC.) THROUGH L.RS., Adv.:		2
97	SA/45/2006	20/11/2006	SHRI NAVLO KASTURO AND 8 ORS., Adv.: MR. N. K. SAWAIKAR	SHRI ADAM KHAN, SANGUEM GOA. Adv.: SHRI M.S.SONAK FOR RESP.	P.V. KAKADE	2
98	SA/9/2006	05/06/06	SHRI TUSHAR L. S. USGAONKAR AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI BABAJAN HUSSEIN SAB ANGDI, PONDA-GOA Adv.:	N. A. BRITTO	2
99	SA/7/2006	05/06/06	SHRI TUSHAR L. S. USGAONKAR AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI AYUB KHAN, PONDA-GOA. Adv.:	N. A. BRITTO	2

SA

100	SA/159/2004	04/05/06	SMT. DURGEM MEERABAI VITHAL SALELKAR AND 3 ORS., Adv.: SHRI IFTIKHAR AGHA	SHRI MOTHIRAM BHANDARI AND 2 ORS., Adv.:	A. P. LAVANDE	3
101	SA/145/2005	16/06/2006	MRS. MARIA LETA DAS DORES DE MENDONCA CLEMENTE Adv.: SHRI. YESHWANT TELI	SHRI. SURESH VISHNUDAS BORKAR AND 8 ORS., Adv.: MRS. A. AGNI ADVOCATE FOR RESPONDENT NO. 1-3, 6-8	N. A. BRITTO	2
103	SA/101/2003	07/12/06	SHRI NARENDRA V. RAIKAR, CANACONA-GOA. Adv.: SHRI SUDIN M.S. USGAONKAR	SHRI AMARAL PEREIRA, CANACONA-GOA. Adv.: SHRI A.D. BHOBE	P.V. KAKADE	4
104	SA/11/2006	05/06/06	SHRI TUSHAR L. S. USGAONKAR AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI DUNDAPPA SANGAPPA HADPAD, PONDA-GOA. Adv.:	N. A. BRITTO	2
105	SA/8/2006	05/06/06	SHRI TUSHAR L. S. USGAONKAR AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI KUTUBUDIN KASSIM SHAIKH, PONDA-GOA. Adv.:	N. A. BRITTO	2
106	SA/97/2004	23/06/2006	MR. ADOLF OLEGARIO NAZARETH AND 7 ORS., Adv.: SHRI VALMIKI MENEZES	MRS. MARIA ALBERTINA DE SOUZA AND ANR., Adv.:	N. A. BRITTO	5
107	SA/7/2003	28/11/2006	SHRI DEU KRISHNA MANDREKAR, MAYEM, GOA. Adv.: MS. S. RAO	SHRI VISHNU KRISHNA HOBLE, MAYEM, GOA AND ANR., Adv.: SHRI J.A. LOBO, R.1	P.V. KAKADE	4
108	SA/47/2002	17/11/2006	MR. LAXIMAN GAUNS AND ORS Adv.: MS. SHREYA NAIK	MR. DEEPU P. KUNCOLIENKAR AND ORS Adv.: MR. J. LOBO FOR 1(A,B,C), 2	P.V. KAKADE	5
109	SA/161/2005	31/08/2006	NARAYAN JOSHI, SATTARI GOA. Adv.: SHRI OSWALDO DE ALAIDE	SHRI VINAYAK BALKRISHNA JOSHI AND 5 ORS., Adv.:	P.V. KAKADE	2

SA

110	SA/6/2006	06/06/06	SHRI PURSHOTTAM ANANT GAUDE, PONDA GOA. Adv.: MR. M. S. SONAK	SMT. PARVATI GUNO NAIK, PONDA GOA. Adv.:	N. A. BRITTO	2
112	SA/52/2000	03/03/06	SHRI GOVIND A.GOLTEKAR Adv.: MR.M.S.SONAK	SHRI DASHARATH D.GOLTEKAR Adv.: MR.SUDIN M.S.USGAONKAR	N. A. BRITTO	6
114	SA/88/2004	29/06/2006	SHRI VINCENTE PALHA ALIAS V.PALKE(SIN.DEC.)THRU' Adv.: SHRI DEVIDAS PANGAM	MR. JEFFREY FERNANDES,SALIGAO-GOA. Adv.: SHRI N.N. SARDESSAI	N. A. BRITTO	5
115	SA/56/2006	24/11/2006	SHRI GURUDAS VISHRAM PAGUI AND 3 ORS., Adv.: MR. RODOLFO CASTRO	SHRI VENKATESH VITHAL PAI(DEC.) BY HIS LEGAL HEIRS Adv.: SHRI SUDESH USGAONKAR FOR R-1A, TO 1C	P.V. KAKADE	4
116	SA/108/2004	13/04/2006	SHRI PEDRO ANTONIO FERNANDES AND ORS., Adv.: MISS. SHREYA S.NAIK	SMT. ROSADA FERNANDES(PRESENTLY DEC.) THROU'L.RS., Adv.: SHRI SUDIN M.S. USGAONKAR, R. 2, 7 AND LR OF R.1	A. P. LAVANDE	3
117	SA/51/2002	29/06/2006	FRANCISCO JESUS HILARIO D`CRUZ Adv.: MR.M.B.DA COSTA	LILIA PEREIRA E COUTINHO(DEC) AND ORS. Adv.:	N. A. BRITTO	8
118	SA/146/2005	19/09/2006	SIMAO MORAES, QUEPEM GOA. Adv.: SHRI J. A. LOBO	GOVIND SITARAM PATKAR(SIN.DEC.) REP. BY L.RS., Adv.: MS. AMIRA A. RAZAQ, LR\`S OF R1.	P.V. KAKADE	2
119	SA/23/1998	27/11/2006	SHRI SUBHASH P. USGAONKAR Adv.: MR. N. SARDESSAI	SHRI SAVLO G. CHARI(DEC.) BY HIS LRS. Adv.: MR.R.G. RAMANI	P.V. KAKADE	3

STM

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	STM/2384/2006	20/11/2006	SHRI DEVENDRA KENKRE, CORTALIM, MORMUGAO GOA. Adv.: IN PERSON	SHRI MANOHAR PARRIKAR AND ANR., Adv.:	J. N. PATEL N. A. BRITTO	3
2	STM/929/2006	04/05/06	SHRI MANGAL RAI, VASCO-DA- GAMA, GOA. Adv.: MR. P. P. SINGH	SHRI R. M. P. SINGH, VASCO Adv.:	REGISTRAR	4
3	STM/844/2006	04/05/06	COMMUNIDADE OF LOUTOLIM, LOUTOLIM, THROUGH ITS ATTORNEY SHRI FRANKY MONTEIRO, SALCETE GOA. Adv.: MR. E.O. MENDES	SHRI BENJAMIN FERNADNES REP. BY HIS WIFE AND ATTORNEY SMT. CATARINA EDVIGES FERNANDES Adv.:	REGISTRAR	1
4	STM/1380/2006	28/07/2006	ASHOK BALE AND ANR., Adv.: MR. SUDIN M. S. USGAONKAR	MR. AGNELO JOSE AUGUSTO PINTO AND 66 ORS., Adv.:	REGISTRAR	1
5	STM/1102/2006	20/10/2006	SHRI DAMODAR ALIA RAMAKANT (SIN.DEC.) THROUGH L.RS., Adv.: MR. P.A. KHOLKAR	SHRI ALVARO JOAQUIM SANTANA GOMES AND 4 ORS., Adv.:	REGISTRAR	5
6	STM/1849/2006	20/10/2006	ICICI BANK LIMITED, VASCO DA GAMA, GOA. Adv.: MR. NEELESH A. TAKKEKAR	BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND 6 ORS., Adv.:	REGISTRAR	2
7	STM/2241/2006	16/10/2006	SHRI AVELINE J. PINTO, MAPUSA GOA. Adv.: IN PERSON	STATE OF GOA THROUGH CID POLICE AT PANJIM Adv.:		1
9	STM/813/2006	27/04/2006	SHRI JOAO MANUEL FERNANDES AND 2 ORS., Adv.: MR. MARIO DE LOYOLA FURTADO	SHRI MARTIN TRAVASSO AND ANR., Adv.:	REGISTRAR	1

STM

10	STM/787/2006	04/05/06	SMT. IDALINA DIAS THROUGH HER DULY CONSTITUTED ATTORNEY MR. ALFREDO GUSTOVAO PEREIRA Adv.: MR. E.O. MENDES	EMILIA DIAS ALIAS EMILIA FERNANDES E BARRETO, MARGAO GOA. Adv.:	REGISTRAR	2
----	--------------	----------	--	--	-----------	---

9

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
8	STA/442/2006	20/04/2006	SMT. SANYOGITA RANE AND 4 ORS., Adv.: MR. S. G. BHOBE	SMT. MANORAMABAI RAUJI RANE (SINCE DEC.) THROUGH LRS. Adv.:	REGISTRAR	1
9	STA/749/2006	20/04/2006	FRANCISCO X. JACQUES. Adv.: MR. M.P. AMONKAR/ S.ABBAS	DIRECTOR OF PANCHAYATS & ORS. Adv.:	REGISTRAR	1
10	STA/734/2006	06/04/06	SMT. JANI HARISCHANDRA NAIK KHANDEPARKAR AND 5 ORS., Adv.: MS. KAMAXI SAMBARI	MR. RAJARAM ANANT AMONKAR AND 15 ORS., Adv.:		1
13	STA/3111/2006	08/12/06	MRS. DELIA CARVALHO AND ANR., Adv.: MR. J. VALES	MR. ALEX FERNANDES AND 4 ORS., Adv.:	REGISTRAR	4

4

STM

STM

5

TXA

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	TXA/27/2006	31/07/2006	THE COMMISSIONER OF INCOME TAX,(CENTRAL), BANGALORE. Adv.: MR. S.R. RIVONKAR	M/S AGRAWAL MINERALS GOA PVT.LTD.,MARGAO GOA. Adv.:	V.C. DAGA N. A. BRITTO	3
2	TXA/24/2006	31/07/2006	AVERINA INTERNATIONAL RESORTS LTD., MARGAO, GOA. Adv.: MR. SUDIN M. S. USGAONKAR /MELWYN AGUIAR	ASST. COMMISSIONER OF INCOME TAX, MARGAO, GOA. Adv.:	V.C. DAGA N. A. BRITTO	3
4	TXA/20/2006	31/07/2006	PRAVIN SHANTILAL MINTRADE PVT.LTD.,MARGAO GOA. Adv.: MRS. AMINA PHADTE	THE DEPUTY COMMISSIONER OF INCOME-TAX(INV)., PANJIM GOA. Adv.: MR. S.R. RIVONKAR	V.C. DAGA N. A. BRITTO	3
5	TXA/55/2006	09/10/06	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	M/S. BHASKAR METALS, PONDA, GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
6	TXA/30/2006	26/09/2006	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA Adv.: MR. S. R. RIVANKAR	SHRI GOURISH ANANT NAIK, MARGAO Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
7	TXA/12/2006	03/10/06	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	M/S. BHASKAR METALS, PONDA, GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
8	TXA/10/2006	03/10/06	THE COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.: MR. S.R. RIVONKAR	M/S BHASKAR METALS, PONDA GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
9	TXA/23/2006	31/07/2006	AVERINA INTERNATIONAL RESORTS LTD., MARGAO, GOA. Adv.: MR. SUDIN M. S. USGAONKAR /MELWYN AGUIAR	ASST. COMMISSIONER OF INCOME TAX, MARGAO, GOA. Adv.:	V.C. DAGA N. A. BRITTO	3

TXA

10	TXA/22/2006	31/07/2006	AVERINA INTERNATIONAL RESORTS LTD., MARGAO, GOA. Adv.: MR. SUDIN M. S. USGAONKAR /MELWYN AGUIAR	ASST. COMMISSIONER OF INCOME TAX, MARGAO, GOA. Adv.:	V.C. DAGA N. A. BRITTO	3
11	TXA/21/2006	31/07/2006	M/S. ANANT V. SARMALKAR, VASCO-DA-GAMA Adv.: MRS. AMINA PHADTE	ASSISTANT COMMISSIONER OF INCOME TAX, MARGAO-GOA. Adv.:	V.C. DAGA N. A. BRITTO	3
12	TXA/31/2006	26/09/2006	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA Adv.: MR. S. R. RIVANKAR	MRS. SEEMA GOURISH NAIK, MARGAO Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
13	TXA/37/2006	26/09/2006	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	M/S. A. N. NAIK ASSOCIATES, MARGAO Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
14	TXA/52/2006	26/09/2006	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	M/S. NARCINVA DAMODAR NAIK, MARGAO Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
16	TXA/71/2006	27/11/2006	THE COMMISSIONER OF INCOME TAX (CENTRAL CIRCLE), BANGLORE Adv.: MR. S. R. RIVANKAR	FOMENTO RESORTS AND HOTELS LTD., Adv.: SHRI SUDIN USGAONKAR FOR RESP.	J. N. PATEL N. A. BRITTO	3
17	TXA/59/2006	13/11/2006	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	M/S. SALGAOCAR MINING INDUSTRIES LTD., MARGAO-GOA. Adv.:	J. N. PATEL N. A. BRITTO	3
20	TXA/56/2006	28/11/2006	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	VINOD S. GOSALIA, MARGAO Adv.: MR. A.N.S. NADKARNI	J. N. PATEL N. A. BRITTO	3
22	TXA/57/2006	27/11/2006	THE COMMISSIONER OF INCOME TAX, PANAJI-GOA. Adv.: MR. S. R. RIVANKAR	M/S. SESA KEMBLA COKE CO. LTD., Adv.: MR. R.G. RAMANI	J. N. PATEL N. A. BRITTO	3
23	TXA/41/2006	10/10/06	M/S. ORCHID BIOMEDICAL SYSTEM, BAMBOLIM, GOA. Adv.: MR. S. G. BHOBE	THE ASST. COMMISSIONER OF INCOME TAX, PANAJI, GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3

TXA

24	TXA/42/2006	10/10/06	M/S. SHAIL FOODS AND PACKAGING PVT. LTD., VERNA, SALCETE, GOA Adv.: MR. S. G. BHOBE	THE INCOME TAX OFFICER, MARGAO Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
25	TXA/40/2006	10/10/06	M/S. SHAIL FOODS AND PACKAGING PVT. LTD., VERNA, SALCETE, GOA Adv.: MR. S. G. BHOBE	JOINT COMMISSIONER OF INCOME TAX, MARGAO Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
26	TXA/34/2006	10/10/06	M/S HIMFORM, KUNDAIM GOA. Adv.: MR. S.G. BHOBE	THE ASST. COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
27	TXA/43/2006	10/10/06	M/S. HIMFORM, KUNDAIM, GOA. Adv.: MR. S. G. BHOBE	THE ASST. COMMISSIONER OF INCOME TAX, PANAJI, GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
28	TXA/35/2006	10/10/06	M/S KUNDIL ROLLING MILLS PVT.LTD., KUNDAIM GOA. Adv.: MR. S.G. BHOBE	THE ASST. COMMISSIONER OF INCOME TAX, PANAJI GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
2	WP/355/2005	09/01/06	E.D.C.LTD., PANAJI GOA Adv.: MISS.POOJA BHARNE	CORPORATION OF CITY OF PANAJI THROUGH ITS COMMISSIONER AND 2 ORS., Adv.: SHRI A.F. DINIZ, FOR R.1	R.M.S. KHANDEPARKAR N. A. BRITTO	3
3	WP/4/2006	13/01/2006	NANU ENGINEERS PVT.LTD. AND ANR., Adv.: MR. H. D. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.:	R.M.S. KHANDEPARKAR N. A. BRITTO	3
4	WP/6/2006	13/01/2006	CRUZ CARDOZO, CAVELOSSIM, SALCETE GOA. Adv.: MR. A. D. BHOBE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. G. BHONSULE, AGA FOR R-1 & 2	R.M.S. KHANDEPARKAR N. A. BRITTO	3
5	WP/5/2006	13/01/2006	MARIO CARDOZO, CAVELOSSIM, SALCETE GOA. Adv.: MR. A. D. BHOBE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. G. BHONSULE, AGA FOR R-1 & 2	R.M.S. KHANDEPARKAR N. A. BRITTO	3
8	WP/20/2006	30/01/2006	SHRI MOHAMMAD YUSUF A. SHAIKH, VASCO DA GAMA. Adv.: MR. D.P. BHISE/K.V. DIVKER	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.:	R.M.S. KHANDEPARKAR N. A. BRITTO	3
9	WP/335/2005	27/01/2006	M/S AARNAV EXPORTS PVT.LTD., AND 2 ORS., Adv.: SHRI ARUN BRAS DE SA	THE ECONOMIC DEVELOPMENT CORPORATION LTD., AND ANR., Adv.: MR. MAHESH SONAK ADVOCATE FOR RESPONDENT NO.1	R.M.S. KHANDEPARKAR	3
10	WP/161/2005	27/01/2006	SHRI MEHAR KHAN Adv.: SHRI V.A.LAWANDE	SHAIKH ALI USMAN AND 3 ORS., Adv.: MR. ANTHONY D\SILVA ADVOCATE FOR RESPONDENT NO. 2	R.M.S. KHANDEPARKAR	2

WP

11	WP/279/2005	27/01/2006	JOSE FILIPE MIILAGRES SILVA Adv.: MR. J. ABREU LOBO	CRISTINA LUCY GONSALVES SILVA Adv.: SHRI NOEL AFONSO	R.M.S. KHANDEPARKAR	2
12	WP/135/2003	20/01/2006	SHRI TUKARAM BABAJI HALARNKAR, PONDA-GOA. Adv.: SHRI M.S. SONAK WITH	DR. SHASHIKANT TRIVIKRAM SHIRSAT, PONDA-GOA & ANR. Adv.:	R.M.S. KHANDEPARKAR	3
13	WP/120/1999	23/01/2006	JOSE L.COELHO VELHO Adv.: MR.V.K.BODKE	THE STATE OF GOA & ANR. Adv.: AG ON NOTICE.	R.M.S. KHANDEPARKAR N. A. BRITTO	6
14	WP/471/2005	06/02/06	SHRI NAGUESH GAWAS, BAMBOLIM GOA. Adv.: MR. V. L. DESAI	THE STATE OF GOA REP.TO ITS CHIEF SECRETARY AND 4 ORS., Adv.: MR. GURU SHIRODKAR ADDL. GOVERNMENT ADVOCATE FOR	R.M.S. KHANDEPARKAR N. A. BRITTO	5
15	WP/23/2006	06/02/06	MR. PRAKASH CHAND,DABOLIM AIRPORT, GOA. Adv.: MR. G. VIJAYCHANDRAN	UNION OF INDIA THROUGH SECRETARY DEFENCE AND 4 ORS., Adv.: MR. C.A. FERREIRA, ASST. S.G. FOR R.1	R.M.S. KHANDEPARKAR N. A. BRITTO	2
16	WP/29/2006	02/02/06	MR. ARNOLD BRAGANZA, MAPUSA-GOA AND 2 ORS., Adv.: MR. V. KORGAONKAR	SMT. KAMLABAI PANDURANG CHANEKAR, MAPUSA GOA. Adv.:	R.M.S. KHANDEPARKAR	2
17	WP/200/2005	27/01/2006	SHRI TUKARAM SHANKAR ARONDEKAR AND 2 ORS., Adv.: SHAIKH VAHIDULLA	SHRI RAMA SAJULO GAD AND ANR., Adv.: SHRI S.R. RIVONKAR FOR R.1 & 2	R.M.S. KHANDEPARKAR	5
18	WP/161/2004	06/02/06	SHRI SURESH PARVATKAR, PILERNA,BARDEZ-GOA. Adv.: MR.A.V.NIGALYE WITH	THE STATE OF GOA REP.ITS CHIEF SECRETARY & 4 ORS., Adv.: MS.W.COUTINHO,GA R.1 TO 4	R.M.S. KHANDEPARKAR N. A. BRITTO	6

WP

19	WP/344/2004	02/02/06	MR. RAPHAEL FONSECA,TIVIM-GOA. Adv.: MS. S. SAMANT	MR. SANTAN C.FONSECA AND ORS., Adv.: MR.PARAG S. RAO R.1,2(A)	R.M.S. KHANDEPARKAR	3
21	WP/25/2006	20/02/2006	THE INDIAN INSTITUTE OF ARCHITECTS, GOA CHAPTER, AND 6 ORS., Adv.: MR. V. A. LAWANDE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 5 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA	R.M.S. KHANDEPARKAR N. A. BRITTO	3
22	WP/44/2006	20/02/2006	SMT.ARCANJ FERNANDES ALIAS MANDREKAR THROUGH HER POWER OF ATTORNEY HOLDER MR.DAMIAO A.FERNANDES Adv.: MR. NIGEL DA COSTA FRIAS	THE DEPUTY COLLECTOR AND SDO OF PERNEM AND 3 ORS., Adv.: AG WITH MS. K.CHODANKAR, AGA FOR R-1, 3 & 4	R.M.S. KHANDEPARKAR N. A. BRITTO	3
23	WP/394/2005	02/02/06	SMT. SUVARNA SATYAWAN BORKAR, MARGAO GOA Adv.: SHRI VIVEK L. DESAI	COMMISIONER FOR WORKMENT\ 'S COMPENSATION AND 3 ORS., Adv.: MS. G. BHONSULE, AGA FOR R-1	R.M.S. KHANDEPARKAR	2
24	WP/42/2006	16/02/2006	SHRI ANANT NAGUESH KHEDEKAR AND 11 ORS., Adv.: MR. NITIN SARDESSAI	SHRI VASUDEV PANDURANG SAWANT AND 15 ORS., Adv.:	R.M.S. KHANDEPARKAR	2
25	WP/338/2005	15/02/2006	SHRI LAXMAN B.KANHEKAR,VASCO DA GAMA,GOA. Adv.: SHRI BHUPESH PRABHU	UNION OF INDIA THROUGH THE SECRETARY AND ANR., Adv.:	R.M.S. KHANDEPARKAR N. A. BRITTO	5
26	WP/147/2005	16/02/2006	SHRI PREMSHEKAR ALIAS MILIND NAIK AND ANR., Adv.: MR. GURU SHIRODKAR	SMT. JULIA NAZARE AND ANR., Adv.: MR. J. P. MULGAONKAR	R.M.S. KHANDEPARKAR	4

WP

27	WP/399/2005	13/02/2006	SHRI JAIMINI MEHTA, ST. CRUZ, BAMBOLIM GOA. Adv.: SHRI H. D. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA	R.M.S. KHANDEPARKAR N. A. BRITTO	3
28	WP/24/2006	20/02/2006	MR. SUDIN BHAGWANT NAIK AND 7 ORS., Adv.: MR. SUDESH USGAONKAR	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MS. W. COUTINHO, GA FOR THE STATE	R.M.S. KHANDEPARKAR N. A. BRITTO	3
29	WP/428/2005	10/02/06	SHRI HEROLINO DORES PEREIRA AND ANR., Adv.: SHRI F. M. REIS	SHRI SALAZAR CONCEICAO PEREIRA AND ANR., Adv.:	R.M.S. KHANDEPARKAR	2
30	WP/40/2006	02/03/06	THE ST. XAVIER URBAN CO-OP. CREDIT SOCIETY LTD., THROU\ ITS CHAIRMAN SHRI RAMESH V. NAIK AND ANR., Adv.: MR. R. G. RAMANI	THE DEPUTY REGISTRAR OF CO-OPERATIVE SOCIETIES AND 3 ORS., Adv.: MR. S. VAHIDULLA, ADDL. GOVERNMENT ADVOCATE FOR	R.M.S. KHANDEPARKAR	2
31	WP/439/2005	02/03/06	VITHAL KAPILESHWARKAR, PONDA GOA. Adv.: SHRI R. G. RAMANI	SMT. TAE SONU NAIK AND 4 ORS., Adv.:	R.M.S. KHANDEPARKAR	2
32	WP/37/2006	27/02/2006	SHRI SURESH GURUDAS NAIK AND 43 ORS., Adv.: MR. J. F. MELO	UNION OF INDIA THROUGH ITS SECRETARY(LABOUR) AND ANR., Adv.: MR. J. CARDOZO FOR R-2	R.M.S. KHANDEPARKAR N. A. BRITTO	3
33	WP/391/2005	23/02/2006	SHRI RAGHUVIR N.NAIK AND ANR., Adv.: SHRI D.J. PANGAM	SHRI TUKARAM NAUSO AMBRE,PERNEM GOA Adv.: MS. KAMAXI SAMBARI ADVOCATE FOR RESPONDENT NO. 1	R.M.S. KHANDEPARKAR	2
34	WP/466/2005	27/01/2006	SHRI CURIO GANESH GAONKAR AND ANR., Adv.: MR. J. P. MULGAONKAR	SHRI CHANDRU SUKTO VELIP AND 4 ORS., Adv.: MR. R. G. RAMANI, ADVOCATE FOR RESPONDENT NO. 1-4,	R.M.S. KHANDEPARKAR	2

WP

35	WP/14/2006	06/02/06	SHRI U. S. PUJARI AND ANR., Adv.: MR. M. S. SONAK	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: AG WIT MR. M. SALKAR, AGA FOR STATE	R.M.S. KHANDEPARKAR N. A. BRITTO	3
36	WP/202/2005	19/01/2006	SMT.SHOBHA GURUDAS GADEKAR, MAPUSA GOA Adv.: SHRI NITIN SARDESSAI	MAPUSA PLANNING AND DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 2 ORS., Adv.: MR. S. VAHIDULLA ADDL. GOVERNMENT ADVOCATE FOR	R.M.S. KHANDEPARKAR	2
37	WP/415/2005	23/02/2006	SHRI NARAYAN R.BANDEKAR AND 8 ORS., Adv.: SHRI A. F. DINIZ	SHRI LAXMAN RAJARAM BANDEKAR(SIN.DEC.) BY HIS L.RS., Adv.: MR. V. KORGAONKAR FOR R-1(A) & (B)	R.M.S. KHANDEPARKAR	2
38	WP/51/2006	02/03/06	SMT. KAMAL PEREIRA AND 3 ORS., Adv.: MR. ROHIT BRAS DE SA	SHRI LAXMIKANT VASSUDEV SINARI AND 10 ORS., Adv.: MR. J. ABREU LOBO, ADVOCATE FOR RESPONDENT NOS 1	R.M.S. KHANDEPARKAR	2
39	WP/435/2005	02/03/06	MR. JOHN C. ZUZARTE(SIN.DEC.) THROUGH L.RS., Adv.: SHRI S. KARPE	MR. K. VENKATESH PAI AND 2 ORS., Adv.: MR. SUDIN M. S. USGAONKAR, ADVOCATE FOR RESPONDENT	R.M.S. KHANDEPARKAR	2
40	WP/76/2006	27/02/2006	THE ELECON CONSTRUCTION PVT.LTD.THROUGH ITS DIRECTOR SHRI JOSEPH MATHEW, MARGAO GOA. Adv.: MR. V.P. THALI	THE STATE OF GOA THROUGH ITS SECRETARY(POWER) AND 3 ORS., Adv.:	R.M.S. KHANDEPARKAR N. A. BRITTO	3

WP

41	WP/341/2005	02/03/06	SMT. LAURENA PEDRINA COLACO Adv.: SHRI NITIN SARDESSAI	SMT. SOFIA ANA RITA FERNANDES AND 2 ORS. Adv.: MR. F. M. REIS ADVOCATE FOR RESPONDENT NO. 2	R.M.S. KHANDEPARKAR	2
42	WP/34/2006	02/03/06	MR. JOSE SALDANHA, PARRA, BARDEZ GOA. Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.:	R.M.S. KHANDEPARKAR	3
44	WP/402/2005	24/01/2006	M/S BHAGYANAGAR METALS LTD.,REP.BY ITS GENERAL MANAGER(COMMERCIAL) MR. SACHIN BORA, PILERNE-GOA Adv.: SHRI A. D. BHOBE	UNION OF INDIA,REP.BY ITS SECRETARY AND 3 ORS., Adv.: MR. J. S. VAZ, CEN.GOV. STNG.COUNSEL	R.M.S. KHANDEPARKAR N. A. BRITTO	5
45	WP/224/2001	01/02/06	GOMANTAK MAZDOOR SANGH Adv.: MR.GIRISH SARDESSAI	MORMUGAO PORT TRUST & ORS. Adv.: MR.Y.V.NADKARNI,R.1	R.M.S. KHANDEPARKAR N. A. BRITTO	5
46	WP/119/2006	22/03/2006	SHRI VIJAYKUMAR GHALE, PRESENTLY LODGED IN JUDICIAL LOCK-UP, PANAJI-GOA AND ANR., Adv.: MR. G. PHADTE	THE DIRECTOR OF FOOD AND DRUGS AND ANR., Adv.:	A. P. LAVANDE N. A. BRITTO	3
47	WP/195/2005	16/02/2006	SHRI A.B.MENEZES AND ANR., Adv.: SHRI A.F.DINIZ	SHRI ROSARINHO D\COSTA AND 3 ORS., Adv.: MR. N.N.SARDESSAI	R.M.S. KHANDEPARKAR	3
48	WP/464/2005	20/03/2006	SHRI J. COLACO, CURCHOREM GOA. Adv.: MR. A. BRAS DE SA	THE CHIEF OFFICER AND ANR., Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR R-2	A. P. LAVANDE N. A. BRITTO	3
49	WP/347/2005	09/03/06	SHRI VIJAYNATH A.AMERKAR,VASCO DA GAMA. Adv.: SHRI J.P.MULGAONKAR	SHRI NELSON GONSALVES,VASCO DA GAMA,GOA Adv.:	A. P. LAVANDE	2

WP

50	WP/122/2000	16/03/2006	SANKHALI URBAN CO-OP.CREDIT S.LTD. Adv.: MR.M.S.SONAK/MR.D.PANGAM	REGISTRAR,CO.OP.SOCIETIES & ORS. Adv.: AG WITH MR.S.R.RIVONKAR,GA R.1 TO 3	A. P. LAVANDE	2
51	WP/125/2001	07/03/06	GOA TOURISM DEVELOPMENT CORP. EMPLOYEES UNION Adv.: MR.D.PANGAM	GOA TOURISM DEVELOPMENT CORP. Adv.: MS.SHREYA NAIK FOR R-1	A. P. LAVANDE N. A. BRITTO	3
52	WP/344/2000	22/03/2006	SHRI SHRIKANT M.DESAI Adv.: MR. D. P. BHISE	STATE OF GOA & ORS. Adv.: AG WITH MS.W.COUTINHO,GA R.1 TO 3		17
53	WP/152/2000	03/03/06	SHRI SUSHANT T.KARWARKAR Adv.: MR.E.DIAS	MORMUGAO PORT TRUST & ANR. Adv.: SHRI Y.V.NADKARNI,R.1	R.M.S. KHANDEPARKAR N. A. BRITTO	20
54	WP/460/2005	04/04/06	SHRI VITHAL SHANKER KERKAR,CHODAN,TISWADI GOA Adv.: SHRI S.S.DHOND	THE REGISTRAR AND 3 ORS., Adv.: MRS A. A. AGNI ADVOCATE FOR RESPONDENT NO. 1	A. P. LAVANDE N. A. BRITTO	3
55	WP/294/2005	03/04/06	M/S RAGHURAI TAMBA, PANAJI GOA Adv.: SHRI S.D.PADIYAR	RESERVE BANK OF INDIA AND 3 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA	A. P. LAVANDE N. A. BRITTO	5
58	WP/12/2006	07/04/06	RAMESH S. VOLVOIKAR, TIVIM, BARDEZ GOA. Adv.: MR. P. A. KHOLKAR	SHRI PREMNATH MAULINKAR AND 2 ORS., Adv.:	A. P. LAVANDE	2
59	WP/265/2001	05/04/06	SMT.YVONNE MARIA D` SOUZA Adv.: MR.J.GODINHO	STATE OF GOA & ORS. Adv.: MR.S.VAHIDULLA,AGA R,1 AND 2	A. P. LAVANDE N. A. BRITTO	3
60	WP/251/2005	17/03/2006	SMT.MOGARE MAHABLESHWAR DESSAI,KARWAR Adv.: SHRI NITIN SARDESSAI	SMT.TULSHI SANVLO GAONKAR AND 48 ORS., Adv.:	A. P. LAVANDE	2

62	WP/455/2004	02/02/06	COLLECTOR OF GOA AND ANR., Adv.: AG WITH MS. L. DHARWADKAR, AGA	SMT. VINODINI V. JOSHI AND ANR., Adv.: MR. A. J. KENKRE ADVOCATE FOR RESPONDENT NO.1 & 2	R.M.S. KHANDEPARKAR	2
63	WP/454/2004	02/02/06	COLLECTOR OF GOA AND ANR., Adv.: AG WITH MS. L. DHARWADKAR, AGA	SMT. VINODINI V.JOSHI AND ANR., Adv.: MR. A. J. KENKRE ADVOCATE FOR RESPONDENT NO.1 & 2	R.M.S. KHANDEPARKAR	2
64	WP/11/2006	23/02/2006	SHRI GUNO VINAYAK GAUDE, PONDA GOA. Adv.: MR. S. D. PADIYAR	GOVT. OF GOA THROUGH ITS SECRETARY(PANCHAYATS) AND 4 ORS., Adv.: MS. L. DHARWADKAR, AGA FOR R-1, 2 & 5	R.M.S. KHANDEPARKAR	2
65	WP/69/2006	27/02/2006	SHRI GURUDAS ZILA KAUTHANKAR,SOCORRO,BARDEZ GOA. Adv.: MR. D.J. PANGAM	THE DEPUTY COLLECTOR AND ANR., Adv.: MR. GURU SHIRODKAR, ADDL. GOVERNMENT ADVOCATE FOR	R.M.S. KHANDEPARKAR N. A. BRITTO	3
66	WP/447/2005	16/02/2006	SHRI RANJIT SATARDEKAR, PANAJI GOA AND ANR., Adv.: MR. R. V. KAMAT	SHRI JOE MATHIAS AND 13 ORS., Adv.: MR. J. CARDOZO FOR R-1	R.M.S. KHANDEPARKAR	2
67	WP/425/2005	17/02/2006	SHRI GANGARAM M. SAWANT AND 3 ORS., Adv.: SHRI ARUN BRAS DE SA	SHRI BARKELO M. SAWANT AND 5 ORS., Adv.: MR. N. K. SAWAIKAR FOR R-1 TO 3	R.M.S. KHANDEPARKAR	2
68	WP/242/2005	16/02/2006	SHRI. JOAQUIM JOAO FERNANDES Adv.: MR. A. BORKAR	SHRI. NAZARIO PINTO Adv.:	R.M.S. KHANDEPARKAR	2

WP

69	WP/207/2005	10/02/06	SHRI SHARAD H.LOTLIKAR,PONDA GOA Adv.: SHRI MAHESH AMONKAR	GOVT.OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: SHRI GURU SHIRODKAR AGA FOR R. 1, 2, AND 3	R.M.S. KHANDEPARKAR	2
70	WP/206/2005	10/02/06	SMT.LAXMI ANANT PEDNEKAR,SANGUEM GOA. Adv.: SHRI MAHESH AMONKAR	GOVT.OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: SHRI GURU SHIRODKAR AGA FOR R. 1, 2, AND 3	R.M.S. KHANDEPARKAR	2
71	WP/266/2005	27/01/2006	MRS.ALDA VALEZIA TEREZA MERGULHAO E LOBO AND ANR., Adv.: SHRI F.M.REIS	MR.JOAQUIM JERONIMO DE ALMEIDA AND 4 ORS., Adv.: MR. BERNARD F. D\`SOUZA ADVOCATE FOR RESPONDENT NO	R.M.S. KHANDEPARKAR	2
72	WP/50/2006	23/02/2006	SHRI SHAIKH YACUB MUZAWAR(SIN.DEC.) THROUGH L.RS., Adv.: MR. ROHIT BRAS DE SA	SHRI SHRINIVAS RAMNATH PAI(SIN.DEC.) THROUGH L.RS., Adv.:	R.M.S. KHANDEPARKAR	2
73	WP/58/2006	19/04/2006	M/S KURTARKAR TRADERS THROUGH ITS PROPRIETOR SHRI PRASHANT S. KURTARKAR Adv.: MR. MAHESH AMONKAR	UNION OF INDIA THROUGH THE SECRETARY TO THE GOVT.OF INDIA DEPARTMENT OF AGRICULTURE AND 3 ORS., Adv.: MR. C.A.FERREIRA, ASST.SOLICITOR GEN. FOR R-1	A. P. LAVANDE N. A. BRITTO	5
74	WP/115/2006	10/04/06	GOMANTAK MAZDOOR SANGH REP.BY ITS SECRETARY SHRI ASHOK KAULEKAR, PONDA GOA. Adv.: MR. HRUDAYNATH SHIRODKAR	THE ASSISTANT LABOUR COMMISSIONER(CENTRAL) AND 4 ORS., Adv.: MR. JOSEPH S. VAZ, ST. COUNSEL FOR RESPONDENT 1 &	A. P. LAVANDE N. A. BRITTO	3

76	WP/457/2005	14/02/2006	M/S HIND INDUSTRIES LTD. NEW DELHI. Adv.: MR. P.K. SHAHAPURKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: AG WITH MS. R.CHODANKAR,AGA	R.M.S. KHANDEPARKAR N. A. BRITTO	3
77	WP/7/2006	02/03/06	SHRI NAMDEV SHIVA SHETGAONKAR, PERNEM GOA. Adv.: MR. E. DIAS	SHRI VISHNU VASU SHETGAONKAR AND 2 ORS., Adv.: MR. GURU SHIRODKAR, ADVOCATE FOR RESPONDENT NO. 1.	R.M.S. KHANDEPARKAR	2
78	WP/47/2006	27/02/2006	SHRI BALAJI ROLLINGS PVT.LTD.REP.HEREIN BY ITS DIRECTOR, MR. SUMIT SINGLA Adv.: MR. Y.V. NADKARNI	UNION OF INDIA THROUGH THE SECRETARY AND 3 ORS., Adv.: MR. JOSEPH S. VAZ, STANDING COUNSEL FOR RESPONDENT	R.M.S. KHANDEPARKAR N. A. BRITTO	3
79	WP/35/2006	27/02/2006	M/S RUKMINIRAMA STEEL ROLLINGS PVT.LTD.REP.BY ITS GENERAL MANAGER, MR.B.A. RAVI Adv.: MR. Y. V. NADKARNI	UNION OF INDIA THROUGH THE SECRETARY AND 2 ORS., Adv.: MR. JOSEPH S. VAZ STANDING COUNSEL FOR RESPONDENT	R.M.S. KHANDEPARKAR N. A. BRITTO	3
80	WP/3/2006	27/02/2006	MISS. GEETA SHANTILAL BANASTARKAR, PANAJI-GOA. Adv.: MRS. A. AGNI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 6 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R-1 & 2	R.M.S. KHANDEPARKAR N. A. BRITTO	5
81	WP/353/2005	02/03/06	UMESH RAUT AND 89 ORS., Adv.: SHRI VALMIKI MENEZES	PHIL CORPORATION LTD., MAPUSA GOA Adv.:	R.M.S. KHANDEPARKAR	3
82	WP/26/2006	27/02/2006	SHRI MUKUND M. KUNKOLKAR, BICHOLIM GOA. Adv.: MR. P. A. KHOLKAR	THE STATE OF GOA REP.BY THE CHIEF SECRETARY AND 6 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR STATE	R.M.S. KHANDEPARKAR N. A. BRITTO	5

WP

83	WP/87/2006	03/03/06	SHRI DAOMODAR VINAYAK SHIRODKAR @ KAKODKAR AND 5 ORS., Adv.: MR. SHIVAM DESAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.:	R.M.S. KHANDEPARKAR	2
84	WP/401/2005	24/02/2006	PONDA MUNICIPAL COUNCIL REP.BY ITS CHIEF OFFICER, PONDA GOA Adv.: SHRI NITIN SARDESSAI	THE VILLAGE PANCHAYAT OF CURTI-KHANDEPAR REP.BY ITS SECRETARY AND 3 ORS., Adv.: MISS K. SAMBARI ADVOCATE FOR RESPONDENT NO.1 & 2.	N. A. BRITTO	2
85	WP/454/2005	02/03/06	MRS. LOURDES SILVA LOBO AND ANR., Adv.: MR. MARVIN D\SOUZA	MRS. VILENA D\SILVA AND ANR., Adv.: MR. NITIN SARDESSAI, ADVOCATE FOR RESPONDENT NO. 1	R.M.S. KHANDEPARKAR	2
86	WP/414/2005	10/02/06	MOHANDAS DATTA NAIK AND 3 ORS., Adv.: SHRI A. F. DINIZ	SMT. LAXMI NARAYAN NAIK AND 29 ORS., Adv.: MISS KAMAXI SAMBARI ADVOCATE FOR RESPONDENT NO.	R.M.S. KHANDEPARKAR	2
87	WP/110/2005	10/02/06	MRS.MARIA SONIA ELVIRA A.VIEGAS E LEMOS,CANDOLIM. Adv.: SHRI VALMIKI MENEZES	MR.NICOLAU L.SERVERINO PEREIRA AND 8 ORS., Adv.: MS. K. SAMBARI FOR R-1 TO 8	R.M.S. KHANDEPARKAR	2
88	WP/262/2005	10/02/06	ATCHUT UPENDRA RAIKAR,MARGAO GOA Adv.: MS. K. SAMBARI	SURYA UPENDRA RAIKAR(SIN.DEC.) THROUGH HIS LEGAL REPRESENTATIVES Adv.: MR. SUDIN M. S. USGAONKAR ADVOCATE FOR RESPONDENT	R.M.S. KHANDEPARKAR	2
89	WP/1/2006	04/01/06	SHRI VIJAY MALI Adv.: MR. D. P. BHISE	THE DIRECTOR GENERAL AND 4 ORS., Adv.:	N. A. BRITTO	3

WP

90	WP/413/2005	10/02/06	MOHANDAS DATTA NAIK AND 2 ORS., Adv.: SHRI A. F. DINIZ	SMT. LAXMI NARAYAN NAIK AND 12 ORS., Adv.: MISS KAMAXI SAMBARI ADVOCATE FOR RESPONDENT NO.	R.M.S. KHANDEPARKAR	2
91	WP/354/2005	27/01/2006	MRS.EUGENIA PALHA AND ANR., Adv.: SHRI MELVIN A.VIEGAS	MR.SHRINIVAS RAMNATH CAMOTIN BAMOLKAR ALIAS SHRINIVAS KAMAT BAMOLKAR AND 7 ORS., Adv.: MR. M. P. MULGAONKAR ADVOCATE FOR RESPONDENT NOS	R.M.S. KHANDEPARKAR	2
92	WP/111/1998	13/01/2006	MR.JULIO FERNANDES Adv.: MR.M.S.SONAK/MR.D.PANGAM	THE ADMINISTRATIVE TRIBUNAL OF GOA AND ORS. Adv.: MR. GURU SHIRODKAR, AGA FOR RESP. NO. 4.	R.M.S. KHANDEPARKAR	3
93	WP/121/2006	26/04/2006	SHRI MAHESH DAMAYE, THROUGH HIS FATHER AND NATURAL GUARDIAN, SHRI LAL BAHADUR DAMAYE Adv.: MR. SHIVAN DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 5 ORS., Adv.: MR. PREMANAND A. KHOLKAR FOR R-4 & 5.	A. P. LAVANDE N. A. BRITTO	3
94	WP/114/2006	31/03/2006	VASUDEO SHIVRAM RAIKAR, CARANZALEM GOA. Adv.: MR. R.V. KAMAT	V,G, QUENIM AND 2 ORS., Adv.:	N. A. BRITTO	2
95	WP/456/2005	02/02/06	SMT. SHIRMATI ARJUN GHATWAL(EXPIRED), AND 21 ORS., Adv.: MR. V. BRAGANZA	GANESH ARJUN GHATWAL(SIN.DEC.) BY L.RS., Adv.: MS. KAMAXI SAMBARI, ADVOCATE FOR RESPONDENT NO.	R.M.S. KHANDEPARKAR	2

WP

96	WP/476/2005	02/02/06	MR. C. P. AUDICHYA, BAINA GOA. Adv.: MR. ROHIT BRAS DE SA	UNION OF INDIA THROUGH THE MINISTRY OF LABOUR AND ANR., Adv.: MR. E.P.BHADRINARAYAN, CEN. GOVT. STMG. COUNSEL	R.M.S. KHANDEPARKAR	2
97	WP/168/2001	03/02/06	GUNA GAONKAR & ANR. Adv.: MS.S.NAIK	ADMN. TRIBUNAL OF GOA & ORS. Adv.: GOVT. ADCOVATE R2	R.M.S. KHANDEPARKAR	5
98	WP/64/2006	08/03/06	SHRI PRAMOD A.GAONKAR,ST.CRUIZ, GOA. Adv.: MR. M.S. SONAK	KADAMBA TRANSPORT CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.:	A. P. LAVANDE N. A. BRITTO	3
99	WP/567/2004	13/01/2006	SMT.MARIA EMILIA BARRETO MASCARENHAS AND 4 ORS., Adv.: SHRI IFTIKHAR AGHA	SMT. SUSHMA RUZAR FERNANDES AND 2 ORS., Adv.:	R.M.S. KHANDEPARKAR	2
100	WP/493/2005	17/04/2006	SHRI GAURISH R. SAWANT AND 4 ORS., Adv.: MR. M. S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA	A. P. LAVANDE N. A. BRITTO	5
101	WP/359/2005	27/01/2006	SHRI OBERLINO CIRILO SANCHES AND 2 ORS., Adv.: SHRI A.F. DINIZ	SHRI MOMENTO VAZ AND ANR., Adv.: MR. MARCELINO C. FERNANDES ADVOCATE FOR RESPONDENT	R.M.S. KHANDEPARKAR	2
102	WP/77/2006	02/03/06	SHRI GAJANAN V. NAVELKAR, PERNEM GOA. Adv.: MRS. A. A. AGNI	THE SECRETARY/SARPANCH,VILLAGE PANCHAYAT OF VIRNODA AND 4 ORS., Adv.: MR. M. SALKAR, AGA FOR R-3 TO 5	R.M.S. KHANDEPARKAR	2

WP

103	WP/32/2006	10/03/06	SHRI AMARDEEP G. MADKAIKAR, PONDA GOA. Adv.: MR. ARUN BRAS DE SA	STATE OF GOA THROUGH THE SECRETARY(IWT) AND 3 ORS., Adv.: MS. WINNIE COUTINHO, GA	A. P. LAVANDE	2
104	WP/71/2004	19/01/2006	MR. JOAO SANTAN DIAS(DEC.) THROUGH L.RS., Adv.: SHRI A.F. DINIZ	ADMINISTRATIVE TRIBUNAL BY ITS CHAIRMAN AND ORS., Adv.: SHRI M.P. ALMEIDA FOR 3(B) TO 3(I), 3(F) TO 3(N),	R.M.S. KHANDEPARKAR	2
105	WP/258/2001	08/02/06	DIOCESAN SOCIETY OF EDUCATION & ORS. Adv.: MR.J.GODINHO	UNIVERSITY OF GOA & ORS. Adv.: MRS.A.A.AGNI,R.1	R.M.S. KHANDEPARKAR N. A. BRITTO	3
106	WP/8/2006	16/02/2006	GANESH TOLU GAUKAR(SIN.DEC.) THROUGH HIS L.RS. AND 6 ORS., Adv.: MR. S.. S. KAKODKAR	SHRI RAMCRISHNA GOVIND DESSAI AND 3 ORS., Adv.: MS. R. CHODANKAR, AGA FOR R-2 & 3	R.M.S. KHANDEPARKAR	2
107	WP/30/2006	01/02/06	SHRI VIJAY MALI, VASCO DA GAMA. Adv.: MR. D.P. BHISE/ K.V. DIVKER	THE DIRECTOR GENERAL AND 5 ORS., Adv.:	R.M.S. KHANDEPARKAR N. A. BRITTO	3
108	WP/430/2005	02/02/06	SHRI MENINO FERNANDES, QUEPEM GOA. Adv.: SHRI A. F. DINIZ	SHRI GABRIEL FERNANDES AND ANR., Adv.: MR. IFTIKHAR A. AGHA, ADVOCATE FOR RESPONDENT NO.	R.M.S. KHANDEPARKAR	2
109	WP/492/2005	18/03/2006	SMT. SUKHADA KUDKE, MADKAI GOA. Adv.: MR. D. PANGAM	THE DIRECTOR OF PANCHAYATS AND ANR., Adv.: AG WITH MRS. L.DHARWADKAR, AGA FOR R-1	A. P. LAVANDE	2
110	WP/473/2005	09/03/06	GANAPATI DNYANU JAGADALE,REP.BY HIS POWER OF ATTORNEY Adv.: MR. P. A. KHOLKAR	RAJARAM RAU PATIL AND 2 ORS., Adv.: MR. M. S. SONAK, ADVOCATE FOR RESPONDENT NO. 1 &	A. P. LAVANDE	2

WP

111	WP/408/2005	30/01/2006	SHRI KANHOBHA VISHNU RAUL, PERNEM GOA. Adv.: SHRI S. Y. THALY	STATE OF GOA, THROUGH SECRETARY AND 2 ORS., Adv.: MR. VILAS P. THALI ADVOCATE FOR RESPONDENT NO.2	R.M.S. KHANDEPARKAR N. A. BRITTO	3
112	WP/445/2005	27/01/2006	SMT. RAJARAM S.GOVEKAR(SIN.DEC.) REP.BY HER LEGAL HEIRS AND 18 ORS., Adv.: SHRI A. D. BHOBE	ULHAS RAJARAM KARPE, SANQUELIM GOA. Adv.: MR R. G. RAMANI ADVOCATE FOR RESPONDENT NO.1	R.M.S. KHANDEPARKAR	2
114	WP/474/2005	09/03/06	GANAPATI DNYANU JAGADALE,REP.BY HIS POWER OF ATTORNEY Adv.: MR. P. A. KHOLKAR	RAJARAM RAU PATIL AND 2 ORS., Adv.: MR. M. S. SONAK, ADVOCATE FOR RESPONDENT NO. 1 &	A. P. LAVANDE	2
116	WP/173/2006	25/04/2006	KUNDANKUMAR A. SHETYE, MAPUSA GOA. Adv.: MR. R.V. KAMAT	THE GOA STATE CO-OPERATIVE BANK LTD., AND 2 ORS., Adv.: MR. S. R. RIVANKAR, FOR RESPONDENT NO.1.	A. P. LAVANDE N. A. BRITTO	3
117	WP/19/2001	10/04/06	ANTONY C.MONTEIRO Adv.: MR.SUDIN USGAONKAR	GOVT.OF GOA Adv.: AG WITH MR.M.S.JOSHI, GA	A. P. LAVANDE N. A. BRITTO	5
118	WP/119/2002	23/03/2006	SHRI VASSUDEV PANDURANG NAIK & ANR. Adv.: MR.S.S.KANTAK	SHRI KRISHNA VITHOBA XETE TILVE & 2 ORS. Adv.: MR.P.A.KHOLKAR,R.1 & 2	A. P. LAVANDE	10
120	WP/303/2005	28/04/2006	SHRI SHAIKH ABDUL REHMAN AND 8 ORS., Adv.: SHRI P.P.SINGH	SHRI SHAIKH AFSAL AND 14 ORS., Adv.: MR. V. A. LAWANDE, FOR RESPONDENT NO. 1 TO 14.	A. P. LAVANDE	3

WP

121	WP/16/2006	05/05/06	MISS. AQUILA DE SOUZA, BARDEZ, GOA. Adv.: MR. S. B. KARPE	GOA STATE CO-OP BANK LTD., AND 3 ORS., Adv.: MR. S. R. RIVANKAR ADVOCATE FOR RESPONDENT NO. 1 &	A. P. LAVANDE	2
122	WP/232/2006	17/05/2006	GURUDAS BALKRISHNA PEDNEKAR, PANAJI GOA Adv.: IN PERSON	MR. A. FERNANDES, DY. COLLECTOR, PANAJI Adv.: MR. GURU SHIRODKAR, ADDL. GOVT ADV. FOR RESPONDENT	V. G. PALSHIKAR	2
123	WP/130/2006	05/05/06	MR. TIMOTIM PASCOAL RODRIGUES AND ANR., Adv.: MR. SOMNATH B. KARPE	MRS. FATIMA RODRIGUES E MENEZES AND 3 ORS., Adv.: MR. P. P. SINGH, FOR RESPONDENT NO. 1 & 2.	A. P. LAVANDE	2
124	WP/302/2005	28/04/2006	SHRI SHAIKH ABDUL REHMAN AND 8 ORS., Adv.: SHRI P.P.SINGH	SHRI SHAIKH AFSAL AND 14 ORS. Adv.: MR. V. A. LAWANDE, FOR RESPONDENT NO. 1 TO 14.	A. P. LAVANDE	3
125	WP/59/2006	28/04/2006	SMT. RADHIKA RAJENDRA KAREKAR, TALEIGAO GOA. Adv.: MR. NIGEL DA COSTA FRIAS	SHRI SANJAY ALIAS VASTUPAL D. KHORJUVEKAR AND 2 ORS., Adv.: MS. KAMAXI SAMBARI, ADVOCATE FOR RESPONDENT NO. 1	A. P. LAVANDE	3
129	WP/319/2006	31/07/2006	PONDA MUNICIPAL COUNCIL REP. BY ITS CHIEF OFFICER, PONDA GOA. Adv.: MR. NITIN SARDESSAI	THE VILLAGE PANCHAYAT OF CURTI-KHANDEPAR, CURTI, KHANDEPAR GOA AND 2 ORS., Adv.: MR. GURU SHIRODKAR, AGA FOR RESP. NO. 2 & 3.	V.C. DAGA N. A. BRITTO	3
130	WP/331/2006	27/07/2006	SHRI CARLOS TAVORA, PANAJI, GOA. Adv.: MR. VALMIKI MENEZES	MR. FREDRICK D'SOUZA AND ANR., Adv.:	V.C. DAGA	2

WP

132	WP/96/2006	21/07/2006	SHRI RASIKLAL MOHANLAL GANGANI, PANAJI GOA. Adv.: MISS. DEEPALI MAHESH BODKE	MRS. CRISTINE HEREDIANA D'SOUZA AND 3 ORS., Adv.: MR. A. D. BHOBE, FOR RESP. NO. 1.	V.C. DAGA	2
133	WP/113/2001	23/06/2006	DR.RAJENDRA R.SINAI SAKHARDANDE Adv.: MS.S DESSAI	THE ADMINISTRATIVE TRIBUNAL & ORS. Adv.: MR. S. USGAONKAR R2 TO 11	RANJANA DESAI	2
134	WP/241/2006	02/08/06	SMT. TRINIDADE REBELLO QUADROS, COLVA, SALCETE, GOA. Adv.: MR. S. G. BHOBE	SMT. SANTANA VAZ AND 2 ORS., Adv.:	V.C. DAGA	2
135	WP/227/2006	01/08/06	SHRI PRADEEP DATTA NAIK, CURCHOREM GOA. Adv.: MR. VIVEK L. DESAI	CURCHOREM CACORA MUNICIPAL COUNCIL AND 3 ORS., Adv.: MR. MAHESH S. SONAK, FOR RESP. NO. 3 & 4.	V.C. DAGA N. A. BRITTO	5
137	WP/263/2006	03/08/06	M/S AL-NAFEES FROZEN FOOD EXPORTS PVT.LTD., NEW DELHI. Adv.: MR. YOGESH NADKARNI	GOA MEAT COMPLEX LTD.,THROUGH ITS MANAGING DIRECTOR, PANJIM GOA. Adv.:	V.C. DAGA	2
138	WP/36/2006	02/08/06	MR. NICOLAU JOAO REBELLO AND ANR., Adv.: MR. M. S. SONAK	MRS. RODOLFINA BARRETO E REBELLO AND 18 ORS., Adv.: MR. C. A. FERREIRA, FOR RESP. NO. 1 & 2.	V.C. DAGA	2
139	WP/273/2006	02/08/06	M/S. JOHNSON'S INTERIORS, REP. BY ITS PROP. SHRI ALLOYSIUS JOHNSON PEREIRA Adv.: MR. SANJAY M. CHODANKAR	SHRI NEVES ADRIAO REBELLO AND 2 ORS., Adv.:		3

WP

140	WP/317/2006	03/08/06	SHRI BHIKU BABI GAONKAR AND ANR., Adv.: MR. SANJAY M. CHODANKAR	SHRI VASUDEV SHANTARAM KURDIKAR AND ANR., Adv.:	V.C. DAGA	5
141	WP/385/2005	13/06/2006	NARAYAN DATTA NAIK AND ANR., Adv.: SHRI OSWALDO DE ATAIDE	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 16 ORS., Adv.: AG WITH MS. R.CHODANKAR, AGA FOR R-1	RANJANA DESAI N. A. BRITTO	11
142	WP/380/2005	08/06/06	V. A. KAMAT, ST. INEZ, PANAJI. Adv.: SHRI. ARUN BRAZ DE SA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 5 ORS., Adv.: ADV. N.N. SARDESSAI FOR RESP. NO. 6	KSHITIJ R. VYAS, C.J. RANJANA DESAI	11
143	WP/489/2005	07/08/06	SHRI IVO GUIA FURTADO, PANAJI GOA. Adv.: MR. M. S. SONAK	MARMAGOA PLANNING AND DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 3 ORS., Adv.: MR.S.D.PADIYAR FOR R-1,MR.V.A.LAWANDE FOR R-3	V.C. DAGA N. A. BRITTO	3
144	WP/311/2002	22/06/2006	SHRI KRISHNA DATTARAM SSALGAONKAR,TUEM,PERNEM AN Adv.: MR.P.A.KHOLKAR	SHRI SUBHASH KESHAV SALGAONKAR,PERNEM AND ORS., Adv.: MR.SUDIN USGAONKAR		3
145	WP/205/2006	09/08/06	SMT. PARVATI RAJARAM GAUNS, THROUGH L.RS., Adv.: MR. VIVEK DANDEKAR	SHRI RAMA SHIRVOIKAR(SIN.DEC.) THROUGH L.RS., Adv.:	V.C. DAGA	2
146	WP/324/2006	28/07/2006	JOAO ANTONIO FERNANDES AND ANR., Adv.: MR. SANDESH G. SHIGAONKAR	MR. FRANCISCO MANUEL DA VIEGA COUTINHO AND ANR., Adv.:	V.C. DAGA	2

WP

147	WP/147/2006	07/08/06	RADHAKRISHNA N. NARVEKAR,NAVELIM GOA. Adv.: MR. A.D. BHOBE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: MS. W. COUTINHO, FOR R. 1 AND 2	V.C. DAGA N. A. BRITTO	3
148	WP/379/2006	30/08/2006	SHRI ASHOK JAGANNATH CHODANKAR AND ANR., Adv.: MR. T. GEORGE JOHN	SMT. MEDHA MADAN CHODANKAR AND 4 ORS., Adv.:	P.V. KAKADE	2
149	WP/381/2002	24/08/2006	1.SHRI DESMOND NUNES, MAPUSA-GOA AND ANR., Adv.: MR.ROHIT BRAS DE SA	MISS. MARIA D. PEREIRA, MAPUSA-GOA Adv.: MR.R.G. RAMANI FOR RESP.	V.C. DAGA	3
150	WP/91/2006	23/08/2006	SHRI RAGHUVIR RAMA KHORJUNKAR, CHAPORA, BARDEZ GOA. Adv.: MR. ARJUN NAIK	SHRI HARI MORTO NARVENKAR(SIN.DEC.) REP.BY L.RS., Adv.:	V.C. DAGA	2
151	WP/208/2006	23/08/2006	SMT. SHARAYU ARMANDO PEREIRA, THROUGH HER POWER OF ATTORNEY GAURISH PEREIRA, PANAJI GOA. Adv.: MR. M.S. SONAK	VISHNU YESHWANT SAWANT AND ANR., Adv.:	V.C. DAGA	2
152	WP/264/2006	25/07/2006	SHRI GAJENDRANATH USGAONKAR, PORVORIM, BARDEZ, GOA. Adv.: MR. SHIVAN DESSAI	THE CHIEF SECRETARY, STATE OF GOA AND 3 ORS., Adv.:	V.C. DAGA N. A. BRITTO	3
153	WP/364/2006	21/08/2006	MADKAI REFINING PVT.LTD.,PANAJI GOA. Adv.: MR. J.P. MULGAONKAR	STATE OF GOA THROUGH SECRETARY AND ANR., Adv.:	V.C. DAGA N. A. BRITTO	3
155	WP/304/2006	14/08/2006	SHRI S. SUGUNAN, CHICALIM, GOA. Adv.: MR. G. VIJAYCHANDRAN	THE UNION OF INDIA THROUGH THE SECRETARY Adv.:	V.C. DAGA N. A. BRITTO	5

WP

156	WP/372/2006	16/08/2006	SMT. KESAR BABUSO GAONKAR AND 17 ORS., Adv.: MR. IFTIKHAR AGHA	SHRI GAJANAN MUKUND GAUDE AND 27 ORS., Adv.:	V.C. DAGA	2
157	WP/363/2006	23/08/2006	SHRI PANDURANG SUKDO GAUDE, PONDA GOA. Adv.: MR. M.P. AMONKAR AND POOJA KAVLEKAR	DR. JANARDHAN UPENDRA NAIQUE COUNTO AND ANR., Adv.:	V.C. DAGA	2
158	WP/285/2006	08/08/06	GURUDAS B. PEDNEKAR, PANAJI-GOA. Adv.: MR. T. GEORGE JOHN, U/LAS	MR. S. A. DESHPRABHU AND 2 ORS., Adv.: MR. SUDESH USGAONKAR, FOR RESP. NO. 3.	V.C. DAGA N. A. BRITTO	5
159	WP/285/2005	20/01/2006	M/S PENTHOUSE BUILDERS, REP. BY ITS PARTNER SHRI JOEY ALIAS JOSEPH DE SOUZA, MARGAO GOA Adv.: SHRI F.M. REIS	SHRI VALERIANO LEO DE SOUZA, MARGAO GOA Adv.:	R.M.S. KHANDEPARKAR	3
160	WP/215/2006	07/08/06	SHRI VITHAL DATTARAM MALVANKAR, SHAPORA, BARDEZ GOA. Adv.: MR. S.Y. THALY	MORMUGAO PORT TRUST AND ANR., Adv.: MR. YOGESH V. NADKARNI, FOR RESPONDENT NO. 1.	V.C. DAGA N. A. BRITTO	3
162	WP/54/2006	22/08/2006	SHRI VASSUDEV D. SHIRODKAR AND 2 ORS., Adv.: MR. VLEDSON BRAGANZA	STATE OF GOA THROUGH THE UNDER SECRETARY(REVENUE) AND 6 ORS., Adv.: AG WITH MS. R.CHODANKAR,AGA FOR STATE R-1,2 & 5	V.C. DAGA N. A. BRITTO	5
163	WP/111/2006	12/07/06	MISS. MILAGRINA D'SOUZA, MAPUSA, BARDEZ, GOA. Adv.: MR. SUDIN M. S. USGAONKAR	SHRI VASANT V. NAGVEKAR, MAPUSA, BARDEZ, GOA. Adv.: MR. J. P. MULGAONKAR, FOR RESPONDENT.	RANJANA DESAI	2

WP

164	WP/155/2006	13/07/2006	VILLAGE PANCHAYAT OF CORTALIM-QUELOSSIM REP.BY ITS SARPANCH, MORMUGAO GOA. Adv.: MR. H.V. BHATKULY	SMT. MARIANINHA BARRETO AND ANR., Adv.: MS. W. COUTINHO, GA FOR R. 2	RANJANA DESAI	2
166	WP/109/2006	07/06/06	SMT. RITA CABRAL, SIRIDAO, TISWADI GOA. Adv.: MR. ROHIT BRAS DE SA	THE SECRETARY/SARPANCH,VILLAGE PANCHAYAT OF SIRIDAO AND 2 ORS., Adv.: AG WITH MS. G. BHONSULE FOR THE STATE	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
167	WP/446/2005	27/07/2006	GOA CARBONIC INDUSTRIES PVT. LTD., ZUARINAGAR GOA. Adv.: SHRI AGNELO F. DINIZ	BHARAT PUMPS AND COMPRESSORS LTD., ALLAHABAD Adv.: MR. SHAILENDRA G. BHOBE, ADVOCATE FOR RESPONDENT	V.C. DAGA	2
168	WP/225/2006	13/06/2006	MR. EDGAR FRANCISCO DIAS VALLES, THROUGH HIS ATTORNEY MR. ALLAN EDMONDO DIAS Adv.: MR. J. ABREU LOBO	STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.:	RANJANA DESAI N. A. BRITTO	3
170	WP/165/2006	24/08/2006	MR. ANTONIO PINTO AND 12 ORS., Adv.: MR. V.P. THALI	MRS. MARIA AIDA ESTRELINA MARQUES AFONSO E SOUZA AND ANR., Adv.: MRS. SHAMBHAVI RAO, FOR RESPONDENT NO. 1 & 2.	V.C. DAGA	4
172	WP/125/2006	11/09/06	M/S KARUNYAM HYDRO TECH SERVICES REP.BY MR.K.A.THOMAS ARUL Adv.: MR. PRASANNA C.CHAWDIKAR	THE ASSISTANT PROVIDENT FUND COMMISSIONER AND ANR., Adv.: MR. P.P. SINGH, ADVOCATE FOR RESPONDENT NO.1.	DR. S. RADHAKRISHNAN N. A. BRITTO	10

WP

174	WP/51/2003	24/08/2006	1.SMT.MARIA SACRAMENTA TEREZA CARVALHO & 1 ANR., Adv.: MR.F.M.REIS	1.SMT. ADELIADÉ ANTAO,MARGAO-GOÀ & 5 ORS. Adv.: MR.SUDIN USGAONKAR R.1 TO 4	V.C. DAGA	5
175	WP/60/2003	24/08/2006	1.SMT.AUTILIA IDUBAR ARCANGELA RITA CARVALHO & ANR Adv.: MR.J.A.LOBO	SMT.ADELAIDE ANTAO,MARGAO AND 3 ORS., Adv.: MR.SUDIN USGAONKAR R.1 TO 4	V.C. DAGA	6
176	WP/491/2005	20/04/2006	SHRI PORO KUSTA NEVEKAR, CANACONA. Adv.: MR. R. G. RAMANI	SHRI CALU BHISSO VELIP AND 8 ORS., Adv.: MR. P. A. KAMAT, FOR RESPONDENT NO. 1 TO 4, 6 TO 9	A. P. LAVANDE	2
177	WP/262/2006	28/06/2006	SHRI SANJAY ALIAS VASTUPAL DATTA KHORJUVEKAR, SIOLIM, BARDEZ GOA Adv.: MR. S.Y. THALY	SHRI RAJENDRA NARAYAN KAREKAR AND ANR., Adv.: MR. ASHWIN D. BHOBE, FOR RESPONDENT NO. 1.	RANJANA DESAI	2
178	WP/404/2001	11/07/06	SESA GOA LTD. Adv.: MR.R.G.RAMANI	THE DY.COMMISSIONER OF INCOME TAX Adv.: MR.S.R.RIVONKAR	RANJANA DESAI N. A. BRITTO	3
180	WP/239/2006	02/06/06	SHRI DURGESH NAIK AND 3 ORS., Adv.: MR. NIKHIL VAZE	THE GOA UNIVERSITY, THROUGH ITS REGISTRAR AND ANR., Adv.: MRS. A.A. AGNI, FOR R. 1	A. P. LAVANDE	3
181	WP/181/2006	28/04/2006	SHRI DINESH BHIKU GAONKAR AND 11 ORS., Adv.: MR. V. P. THALI	THE GOA FOREST DEPT. CORPORATION LTD., THROUGH ITS MANAGER, AND ANR., Adv.:	A. P. LAVANDE	2
182	WP/494/2005	05/06/06	SHAIKH MUKHTAR, MARGAO GOA Adv.: MR. SHIVAN DESAI	DISTRICT MAGISTRATE AND 3 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R-1 & 2	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3

WP

183	WP/110/2006	19/04/2006	MRS. SHARADA BHANDARI,VASCO DA GAMA-GOA. Adv.: MRS. A.A. AGNI/MRS.N. NARVEKAR	UNION OF INDIA REP.BY ITS SECRETARY AND 3 ORS., Adv.: MR. JOSEPH S. VAZ, ST. COUNSEL ADVOCATE FOR	A. P. LAVANDE N. A. BRITTO	4
184	WP/177/2006	28/04/2006	SHRI VIDHYANAND BHANDARI AND 11 ORS., Adv.: MR. V. P. THALI	THE GOA FOREST DEPT. CORPORATION LTD., THROUGH ITS MANAGER, MR. VINAYAK A. NAIK Adv.:	A. P. LAVANDE	2
185	WP/178/2006	03/08/06	SHRI CHANDRAKANT SIDDHU BHATIKAR AND 11 ORS., Adv.: MR. V. P. THALI	THE GOA FOREST DEPT. CORPORATION LTD., THROUGH ITS MANAGER, MR. VINAYAK A. NAIK Adv.:	V.C. DAGA	2
186	WP/179/2006	28/04/2006	SHRI KRISHNANATH BHANDARI AND 16 ORS., Adv.: MR. V. P. THALI	THE GOA FOREST DEPT. CORPORATION LTD., THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.:	A. P. LAVANDE	2
187	WP/142/2006	28/04/2006	SMT. YASHODA YESHWANT GAUDO AMBESHIKAR AND 6 ORS., Adv.: MR. D.J. PANGAM	SHRI JANA SHANKAR GAUDO AND 2 ORS., Adv.: MR. VISHNUPRASAD A. LAWANDE, FOR RESPONDENTS.	A. P. LAVANDE	2
189	WP/200/2006	17/08/2006	SHRI SHREEDHAR SHANBHAG, CARANZALEM GOA. Adv.: MR. NITIN SARDESSAI	DR.(MRS.) JYOTSHANA NAYAK, CARANZALEM GOA. Adv.:	V.C. DAGA	2
191	WP/110/2004	11/08/06	SHRI BABUSO P.PARVATKAR,NEURA-GOA. Adv.: SHRI RANJIT SATARDEKAR	SHRI KESHAVNATH S.NAIK,NEURA-GOA. Adv.: SHRI SUBODH S. KANTAK	V.C. DAGA	3

WP

192	WP/283/2001	11/07/06	SESA GOA LIMITED Adv.: MR.R.G.RAMANI	THE JT.COMMISSIONER OF I.T. (ASSESSMENT) & ORS. Adv.: MR.S.R.RIVONKAR,R.1 & 2	RANJANA DESAI N. A. BRITTO	3
193	WP/55/2006	20/03/2006	SHRI MUKUND P. MORAJKAR, MAPUSA GOA. Adv.: MR. V. A. LAWANDE	STATE OF GOA THROUGH ITS CHIEF SECRETARY, PORVORIM GOA. Adv.: AG WITH MS. R.CHODANKAR,AGA	A. P. LAVANDE N. A. BRITTO	3
194	WP/193/2005	30/08/2006	SHRI SANTAN SILVEIRA AND ANR., Adv.:	SHRI COLLIN XAVIER GONSALVES AND 13 ORS., Adv.: MR. S. KARPE, ADVOCATE FOR RESPONDENT NO. 1 & 2	P.V. KAKADE	4
195	WP/406/2005	06/04/06	MISS MILAGRINA D'SOUZA, CARRASWADDO, BARDEZ GOA Adv.: SHRI SUDIN M. S. USGAONKAR	M/S GOLDEN HERITAGE PVT.LTD., AND 3 ORS., Adv.:	A. P. LAVANDE	2
196	WP/240/2006	26/06/2006	MR. DIGAMBER DTTU DESSAI, QUEPEM TALUKA, GOA. Adv.: MR. A.F. DINIZ	STATE OF GOA BY ITS SECRETARY(REVENUE) AND 2 ORS., Adv.: AG WITH MS. CHODANKAR	RANJANA DESAI N. A. BRITTO	3
197	WP/180/2006	28/04/2006	SHRI SURYAJI NARU NAIK AND 11 ORS., Adv.: MR. V. P. THALI	THE GOA FOREST DEPT. CORPORATION LTD., THROUGH ITS MANAGER, MR. VINAYAK A. NAIK AND ANR., Adv.:	A. P. LAVANDE	2
198	WP/61/2006	21/03/2006	ANUSUYA BUILDERS AND ANR., Adv.: MR. P.A. KHOLKAR	THE NORTH GOA ZILLA PANCHAYAT AND 2 ORS., Adv.: MS. G. BHONSULE, AGA FOR R-2	A. P. LAVANDE N. A. BRITTO	3

WP

199	WP/53/2006	20/03/2006	SMT. SUMITRA C. HAVANUR, RIBANDAR GOA. Adv.:	THE COLLECTOR/DISTRICT MAGISTRATE AND 2 ORS., Adv.: MS. WINNIE COUTINHO, GA	A. P. LAVANDE N. A. BRITTO	3
201	WP/86/2006	21/04/2006	SHRI MARIO COTTA PEREIRA, MARGAO GOA Adv.: MISS. SHREYA S. NAIK	GORAKSHWADI SHANTINAGAR GRAM VIKAS SAMITTEE REP., BY CONVENOR AND ANR., Adv.: MR. V. R. TAMBA, ADVOCATE FOR RESPONDENT NO. 1.	A. P. LAVANDE	2
202	WP/366/2006	16/08/2006	XANTARAM VITOBA XETE AND ANR., Adv.: MS. SUKANT M. VOLVOIKAR	RAMA SUBRAYA VERNEKAR AND 20 ORS., Adv.:	V.C. DAGA	2
203	WP/105/2006	21/03/2006	SMT. SHANTI DEVI REP.BY HER CONSTITUTED ATTORNEY AND HUSBAND SHRI F.B. SINGH Adv.: MR. S.Y. THALY	UNION OF INDIA THROUGH SECRETARY AND ANR., Adv.:	A. P. LAVANDE N. A. BRITTO	3
205	WP/395/2003	11/08/06	SMT. SUNITA SHYAM NAIK AND 2 ORS., Adv.: SHRI MANDAR SHIRODKAR	SHRI ABHINAY J. DESAI AND ANR., Adv.:	V.C. DAGA	5
206	WP/140/2003	11/08/06	SHRI RAJARAM RAU PATIL,SANGUEM-GOA. Adv.: MR.M.S.SONAK/MR.D.PANGAM	SHRI MARCEL DE PIEDADE BRAGANZA, MARGAO AND ORS., Adv.: MR.SUDESH USGAONKAR,R.4	V.C. DAGA	2
207	WP/467/2003	11/08/06	MRS.MARIA JOSEFA AGUIAR D'SOUZA AND 9 ORS., Adv.: SHRI R.G. RAMANI	ANKUSH RAJARAM NAIK, PANAJI- GOA. Adv.:	V.C. DAGA	2
208	WP/521/2004	10/08/06	JOSE ARNALDO FRANCISCO AFONSO PRAZARES DA COSTA Adv.: SHRI DAJVIP V.PATKAR	ANTHONY FRANCIS DE SOUZA AND 2 ORS., Adv.:	V.C. DAGA	4

WP

209	WP/194/2005	30/08/2006	SHRI SANTAN SILVEIRA AND ANR., Adv.:	SHRI COLLIN XAVIER GONSALVES AND 13 ORS., Adv.:	P.V. KAKADE	4
210	WP/358/2005	22/06/2006	SMT. AQUINA MORAES Adv.: MR. V.G.PAI DUKLE	SMT. BETTY LOBO E MORAES Adv.:	RANJANA DESAI	3
211	WP/332/2006	27/07/2006	SHRI CARLOS TAVORA, PANAJI, GOA. Adv.: MR. VALMIKI MENEZES	MR. PETER PRABHU AND ANR., Adv.:	V.C. DAGA	2
212	WP/409/2006	08/09/06	AGNELO BARRETO AND ANR., Adv.: MS. RAKHI M. CHODANKAR	MR. XAVIER FERNANDES AND ANR., Adv.:	R.M.S. KHANDEPARKAR	2
214	WP/293/2006	03/08/06	SHRI VINAY H. PRABHU VERLEKAR, MAPUSA GOA. Adv.: MR. SUDIN M.S. USGAONKAR	NISHIT M. PRABHU VERLEKAR AND 2 ORS., Adv.: MR. M. S. JOSHI R.2	V.C. DAGA	2
215	WP/224/2006	09/08/06	SAPANA GARDEN CO-OPERATIVE HOUSING SOCIETY LTD. AND 3 ORS., Adv.: MISS. MINAL N. NAIK	STATE OF GOA REP. THROUGH ITS CHIEF SECRETARY, PANAJI GOA AND 3 ORS., Adv.:	V.C. DAGA	2
216	WP/275/2006	04/07/06	MRS. VASANTI S.NAIK ALIAS NISHA CHODANKAR, BICHOLIM GOA. Adv.: MR. SHIVAN DESAI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR., Adv.: AG WITH MS. L. DHARWADKAR FOR R. 1 AND 2	RANJANA DESAI N. A. BRITTO	3
217	WP/3/2001	04/07/06	SHRI ANAND S. VERENKAR Adv.: MR.M.S. SONAK	STATE OF GOA AND ORS. Adv.: AG WITH MS.R. CHODANKAR, AGA FOR R.1	RANJANA DESAI N. A. BRITTO	9
219	WP/26/2003	11/07/06	ORIENT(GOA) PVT. LTD.,PANAJI-GOA. Adv.: MS.SWATI S.KAMAT	JT.C.I.T.(ASSESSMENT) SPECIAL RANGE,PANAJI & ORS., Adv.: MR.S.R.RIVONKAR,R.1 & 2	RANJANA DESAI N. A. BRITTO	3
220	WP/56/2003	11/07/06	D.B. BANDODKAR & SONS PVT.LTD.,PANAJI-GOA. Adv.: MISS. SWATI S. KAMAT	1.THE DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 1, Adv.: MR.S.R.RIVONKAR	RANJANA DESAI N. A. BRITTO	3

WP

221	WP/393/2006	14/09/2006	M/S HEERA CONSTRUCTIONS COMPANY, PANJIM GOA. Adv.: MR. C. MASCARENHAS	STATE OF GOA REP.BY CHIEF SECRETARY, PANJIM GOA. Adv.:	DR. S. RADHAKRISHNAN	2
222	WP/220/2000	30/06/2006	MUMBAI MAZDOOR SABHA Adv.: MR.VALMIKI MENEZES	THE COMM. OF LABOUR & EX.OFFICIO JT.SEC. & ORS. Adv.: AG WITH GA -R.1&R.3	RANJANA DESAI	2
223	WP/482/2005	21/06/2006	SHRI VASSANT GUNO GAUDO, PONDA GOA. Adv.: MR. M. AMONKAR	SHRI JENARDANA UPENDRA NAIQUE COUNTO(SIN.DEC.) THROUGH HIS CABECA DE CASAL/L.RS. AND 2 ORS., Adv.: AG WITH MS. K. CHODANKAR, AGA FOR R-2 & 3	RANJANA DESAI	2
224	WP/151/2006	08/06/06	SHRI V.M. RAO, PANAJI GOA. Adv.: MR. V.A. LAWANDE	BANK OF INDIA,REP.HEREIN THROUGH ITS ZONAL MANAGER Adv.: MR. SANDESH PADIYAR, FOR RESPONDENT NO. 1.	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
225	WP/164/2006	12/06/06	MR. DATTA S. MADKAIKER, USGAON GOA. Adv.: MR. ARUN BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 7 ORS., Adv.:	RANJANA DESAI N. A. BRITTO	3
226	WP/266/2006	26/06/2006	SHRI PRAMOD A. GAONKAR, ST.CRUIZ, TISWADI GOA. Adv.: MR. M.S. SONAK	KADAMBA TRANSPORT CORPORATION LTD.THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: MR. SHIVAN S. DESAI, FOR RESP. NO. 1.	RANJANA DESAI N. A. BRITTO	3
227	WP/461/2005	01/05/06	SHRI ANANT M.GAWADE,BETKI GOA. Adv.: SHRI S.S.DHOND	THE REGISTRAR AND 3 ORS., Adv.: MRS A. A. AGNI ADVOCATE FOR RESPONDENT NO. 1	A. P. LAVANDE N. A. BRITTO	3

WP

229	WP/256/2006	16/06/2006	SHRI JOSE SANTANA COSTA (DECEASED) THROUGH HEIRS Adv.: MR. SHAMBU S. KAKODKAR	SHRI EDMUNDO EGIDIO LAURENTA DE PIEDADE (DECEASED) THROUGH HIS HEIRS Adv.:	RANJANA DESAI	3
230	WP/168/2006	24/04/2006	SHRI HANUMAN H. GOKARNKAR AND ANR., Adv.: MR. VIVEK L. DESAI	THE COMMISSIONER FOR LABOUR AND 2 ORS., Adv.: MR. S. VAHIDULLA, AGA FOR RESP. 1 & 3.	A. P. LAVANDE N. A. BRITTO	3
231	WP/82/2006	02/05/06	MR. MANGALDAS K. DESSAI, PANAJI GOA. Adv.: MR. A.D. BHOBE	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR R-1& 2	A. P. LAVANDE N. A. BRITTO	3
232	WP/483/2005	12/07/06	MRS. MARIANINHA FERNANDES VAZ, CARANZALEM GOA. Adv.: MR. ARJUN NAIK	MR. PETER FERNANDES AND ANR., Adv.: MR. D. PANGAM	RANJANA DESAI	4
233	WP/46/2006	19/06/2006	SHRI MICHAEL PEREIRA, PONDA, GOA. Adv.: MR. AMEY KAKODKER	GOA INDUSTRIAL DEVELOPMENT CORPORATION LTD., THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: MR. MAHESH NAIK IN PERSON	RANJANA DESAI N. A. BRITTO	3
235	WP/146/2006	19/06/2006	SHRI MADHUKAR NARAYAN JOSHI, PONDA GOA. Adv.: MR. VIVEK L. DESAI	EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS., Adv.: MR. P. P. SINGH FOR R-1 & 2	RANJANA DESAI N. A. BRITTO	3
236	WP/27/2006	19/04/2006	MISS MANISHA NAIK, RIBANDAR GOA. Adv.: MR. M. S. SONAK	THE DIRECTOR OF PRINTING PRESS AND STATIONERY AND 2 ORS., Adv.: AG WITH MS. R.CHODANKAR, AGA FOR STATE FOR R-1 & 2	A. P. LAVANDE N. A. BRITTO	4

WP

237	WP/316/2006	20/09/2006	SHRI VASSUDEV G. QUENIM, PANAJI-GOA. Adv.: MR. Y. V. NADKARNI	BANDEKAR BROTHERS PVT LTD., AND ANR., Adv.: G.S.KABUL FOR R 2	DR. S. RADHAKRISHNAN	2
238	WP/259/2006	03/07/06	SHRI VITHOBA DESAI, PONDA, GOA. Adv.: MR. D. J. PANGAM	THE REGISTRAR OF CO.OP SOCIETIES AND 8 ORS., Adv.: AG WITH MS. R. CHODANKAR	RANJANA DESAI N. A. BRITTO	3
239	WP/233/2006	20/06/2006	MR. SANDEEP BANDEKAR, BICHOLIM-GOA. Adv.: MR. S. Y. THALY	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R-1,2 &3	RANJANA DESAI N. A. BRITTO	3
240	WP/81/2006	02/08/06	SHRI ASHOK K. BHONSLE AND 4 ORS., Adv.: MR. M.G.S. KHANDEPARKAR	SHRI VISHNU KAMLAKANT BHONSLE AND 4 ORS., Adv.:	V.C. DAGA	2
241	WP/13/2006	27/07/2006	SHRI MORESHWAR N. P. NAVELKAR, PANAJI GOA. Adv.: MR. V. R. TAMBA	SHRI GOKULDAS JANARDHAN SHET TALAULIKAR AND 2 ORS., Adv.:	V.C. DAGA	2
242	WP/128/2006	27/07/2006	SHRI UNNI KRISHNAN MENON, ASSNORA GOA. Adv.: MR. M.S. JOSHI	SMT. ROBERTINA VAZ, ASSNORA GOA. Adv.:	V.C. DAGA	2
243	WP/100/2006	14/03/2006	SOUTH GOA MECHANISED BOAT OWNERS CO-OPERATIVE AND MARKETING SOCIETY LTD AND ANR., Adv.: MR. M.S. SONAK/P.S. RAO	VILLAGE PANCHAYAT OF VELIM, SALCETE GOA. Adv.: MR. H. D. NAIK, ADVOCATE FOR RESPONDENT NO. 1.	A. P. LAVANDE N. A. BRITTO	3

244	WP/282/2006	12/07/06	SHRI SURESH ANANT PARADKAR THROUGH HIS ATTORNEY SMT. SUPRIYA SURESH PARADKAR, VASCO DA GAMA, GOA. Adv.: MR. AMRUT KANSAR	D.B. BANDODKAR AND SONS PVT.LTD.THROUGH ITS DIRECTOR MRS. SHASHIKALA G. KAKODKAR, PANAJI GOA. Adv.: MR. S. KARPE, FOR RESPONDENT.	RANJANA DESAI	2
245	WP/338/2006	28/07/2006	PRADEEP J. KHAUNTE, ALTO PROVORIM BARDEZ GOA. Adv.: MR. R. CASTRO	REGISTRAR OF CO-OPERATIVE SOCIETY GOA AND 3 ORS., Adv.: MR. S. R. RIVANKAR, FOR RESP. NO. 3.	V.C. DAGA	2
246	WP/328/2006	07/08/06	KUM. KAVITA M. GADEKAR, MAPUSA, BARDEZ GOA. Adv.: MR. M.S. SONAK	DIRECTOR OF TECHNICAL EDUCATION AND 3 ORS., Adv.: MR. MARVIN D\ 'SOUZA, FOR RESP. NO. 4.	V.C. DAGA N. A. BRITTO	3
247	WP/203/2006	21/06/2006	CARMINA MASCARENHAS AND 4 ORS., Adv.: MR. J. P. MULGAONKAR	PREMAVATI BABOL SAKHALKAR AND 2 ORS., Adv.: MR. SOMNATH KARPE	RANJANA DESAI	2
248	WP/241/2005	21/06/2006	M/S. SILVA PEREIRA Adv.: MR. S.G. BHOBE	SHRI NAROTTAM JADHAVJI THAKKAR AND ANR Adv.: MR. P.A. KAMAT, FOR R. 1	RANJANA DESAI	2
249	WP/163/2006	09/08/06	M/S RAYALASEEMA CONCRETE SLEEPERS PVT.LTD.,NAVELIM GOA. Adv.: MR. H.D. NAIK	THE ASSISTANT COMMISSIONER OF SALES TAX AND 3 ORS., Adv.:	V.C. DAGA	2
250	WP/406/2006	19/09/2006	MISS THRUPTA VEERE GOWDA AND 2 ORS., Adv.: MR. AMEY KAKODKER	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 14 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
251	WP/382/2006	13/09/2006	MR. T. RAVISHANKAR, VASCO-DA-GAMA, GOA. Adv.: MR. G. VIJAYCHANDARAN	UNION OF INDIA THROUGH CHIEF ENGINEER (NAVY) Adv.: MR. E. P. BADRI NARAYANAN, CGC FOR RESPONDENT.	DR. S. RADHAKRISHNAN	3

WP

252	WP/330/2006	04/08/06	ALBANO VESPAZIANO JOSE VAZ AND ANR., Adv.: MR. S.B. KARPE	JOANA FRANCISCA ERRIC BERNARDETE GOMES E BARRETO AND 8 ORS., Adv.: MR. VALMIKI MENEZES FOR R. 1 TO 5/CAVEATOR	V.C. DAGA	2
253	WP/31/2004	11/08/06	MARINE PRODUCTS EXPORT DEVELOP. AUTHORITY,PANAJI. Adv.: SHRI N.K. SAWAIKAR	MRS. GLORIA T.M.MELITA DE MENEZES COLACO E LOBO Adv.:	V.C. DAGA	3
255	WP/22/2006	21/07/2006	GE CAPITAL SERVICES INDIA,REP.HEREIN BY ITS DULY AUTHORIZED REPRESENTATIVE MR. KINSHUK AGGARWAL Adv.: MS. RAKHI M. CHODANKAR	SUNSET RESORT LTD., Adv.:	V.C. DAGA	5
256	WP/509/2003	10/08/06	MR.V.G. QUENIM, PANJIM-GOA. Adv.: SHRI Y.V. NADKARNI	SOCIEDADE TIMBLO IRMAOS LTD., AND ANR., Adv.: SHRI SUDESH USGAONKAR, R.1	V.C. DAGA	2
258	WP/329/1999	11/10/06	GOA BOARD,SEC.& H.SEC. EDU. Adv.: MR.J.P. MULGAONKAR	MS.ATIKA MODASSIR & ANR. Adv.: MR.S.N. JOSHI	DR. S. RADHAKRISHNAN	2
259	WP/213/2001	27/09/2006	VILLAGE PANCHAYAT OF ST. ESTEVAM Adv.: MR.AMRUT KANSAR	DIRECTOR, DIRECTORATE OF PANCHAYATS & ORS. Adv.: GOVT. ADVOCATE R.1 & 2	DR. S. RADHAKRISHNAN	2
260	WP/150/2006	23/06/2006	ANA PRAXEDES DA PIEDADE PINTO ALIAS ANITA PINTO, VERNA GOA. Adv.: MR. A. F. DINIZ	SHRI JOAQUIM FILIPE AFONSO ALIAS FELIX AFONSO AND ANR., Adv.: MR. SHIVAN DESAI, FOR RESPONDENT NO. 1 & 2.	A. P. LAVANDE	2
261	WP/219/2001	27/09/2006	HANUMANT GOVENKAR Adv.: MR.M.S.SONAK	VILLAGE PANCHAYAT OF ANJUNA Adv.: MR.S.G. BHOBE, R1	DR. S. RADHAKRISHNAN	2
262	WP/240/2001	04/10/06	ABELARDO TEODOSIO F.R.HEDEIROS Adv.: MR.ROHIT BRAS DE SA	THE DIRECTOR OF PANCHAYATS & ORS. Adv.: MR.M.J.RANE,AGA,R.1	DR. S. RADHAKRISHNAN	3

WP

263	WP/430/2006	09/10/06	SHRI S. SUGUNAN, CHICALIM, GOA. Adv.: MR. G. VIJAYCHANDRAN	THE UNION OF INDIA THROUGH THE SECRETARY Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	5
265	WP/231/2000	04/10/06	THOMAS E.P.VAZ Adv.: MR. C.A.COUTINHO	MR. LICURGO JACQUES Adv.: MR. R.V.KAMAT	DR. S. RADHAKRISHNAN	2
268	WP/250/2006	03/07/06	MISS. JANE RODRIGUES, BY HER MOTHER AND NEXT FRIEND MRS. NINETA RODRIGUES, RIBANDAR, GOA. Adv.: MR. AIRES RODRIGUES	STATE OF GOA BY CHIEF SECRETARY AND 2 ORS., Adv.: MR. S.R. RIVONKAR, GA	RANJANA DESAI N. A. BRITTO	3
269	WP/349/2006	27/09/2006	MRS. CATARINA REBELLO AND 5 ORS., Adv.: MS. SUSAN LINHARES	MR. ARNALDO CORDEIRO AND 8 ORS., Adv.: VALMIKI MENEZES FOR R3 TO R9	DR. S. RADHAKRISHNAN	2
270	WP/480/2003	29/09/2006	SHRI NORMAN ALBUQUERQUE, PORVORIM-GOA. Adv.:	SHRI SANDEEP VERNEKAR, ARPORA,BARDEZ-GOA. Adv.: SHRI GURU SHIRODKAR		4
271	WP/417/2006	09/10/06	SHRI PRADEEP KHAUNTEE, PORVORIM GOA. Adv.: MR. S.M. WALWAIKAR	SHRI LADU GAONKAR AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
272	WP/388/2003	12/10/06	SHRI S.MALIK,VASCO-DA-GAMA,GOA. Adv.: SHRI M.S.SONAK	SHRI RAJESHKUMAR AGARWAL,VASCO DA GAMA,GOA. Adv.: MR.A.F.DINIZ	DR. S. RADHAKRISHNAN	3
273	WP/221/2006	03/10/06	SMT. MEERA S. KANEKAR, PALE GOA. Adv.: MR. M.S. SONAK	SHRI NAVDURGA HIGH SCHOOL AND 2 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
274	WP/156/2001	07/10/06	RAMDAS NANU NAIK Adv.: MR.U.S.KOLWALKAR	DIRECTOR OF PANCHAYAT & ORS. Adv.: MS.W.COUTINIHO,GA R-1	DR. S. RADHAKRISHNAN	3

275	WP/281/2002	07/09/06	SHRI MAHABALESHWAR FADTE,PONDA-GOA. Adv.: MR.R.V.KAMAT	SHRI BABURAO TUKARAM MANGALE,PONDA & ANR., Adv.: SHRI PREMANAND KHOLKAR ON BEHALF OF R.2	R.M.S. KHANDEPARKAR	2
276	WP/395/2004	14/09/2006	MRS. ASPULQUETA RODRIGUES FERNANDES AND ANR., Adv.: MR.AIRES RODRIGUES	SHAIKH NOOR MOHAMED AND 3 ORS., Adv.: MR.A.R.S.NETRAVALKAR,R.4	DR. S. RADHAKRISHNAN	2
277	WP/400/2006	16/10/2006	SHRI MAHESH NAVELKAR, RIBANDAR , TISWADI GOA. Adv.: MRS. SUKANT M.T. VOLVOIKAR	MR. LADU RAYU GAONKAR AND 5 ORS., Adv.: MR. E. P. BADRI NARAYANAN, CGC R.6	DR. S. RADHAKRISHNAN N. A. BRITTO	3
278	WP/193/2000	13/10/2006	VIVIDHA URBAN CO-OP. CREDIT SOCIETY LTD.,& ORS. Adv.: SHRI M.S.SONAK	THE REG. OF CO-OP. SOCS.& EX- OFFICIO JT.SEC.& ORS. Adv.: MR.N.K.SAWAIKAR R.3	DR. S. RADHAKRISHNAN	2
279	WP/498/2004	05/06/06	MS. SHERYL S. VAS, ALTO PORVORIM-GOA. Adv.: SHRI S.G. BHOBE	THE STATE OF GOA THROUGH THE DIRECTORATE OF INDUSTRIES Adv.: AG WITH MS. L. DHARWADKAR, AGA	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
280	WP/329/2006	31/07/2006	SHRI GONPOT V. KAMBLE, MARGAO GOA. Adv.: MR. M.S. SONAK	THE HON'BLE DISTRICT AND SESSIONS JUDGE AND ANR., Adv.:	V.C. DAGA N. A. BRITTO	2
281	WP/169/2006	27/07/2006	MR. SRIRAM MALIK, VASCO-DA- GAMA, GOA. Adv.: MS. MARYLIN PEREIRA	SANJAY PUSHPASHEEL NAGESHKAR, KOLHAPUR Adv.: MR. MAHESH AMONKAR, FOR RESPONDENT.	V.C. DAGA	2
282	WP/211/2005	04/08/06	SMT.MARIA JULIET VAZ E QUADROS,AQUEM GOA. Adv.: SHRI ROHIT BRAD DE SA	SHRI SHRIKANT DALAL AND 4 ORS., Adv.: MR. IFTIKHAR A. AGHA, ADVOCATE FOR RESPONDENT NO.1	V.C. DAGA	2

WP

283	WP/292/2005	04/08/06	SHRI SHRIKANT DALAL, MARGAO GOA Adv.: MR. IFTIKHAR A. AGHA, ADVOCATE FOR PETITIONER.	THE SARPANCH, AND 5 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA FOR R-6	V.C. DAGA	2
284	WP/300/2006	02/08/06	BABASAHEB KRISHNARAO RANE SARDESSAI AND 5 ORS., Adv.: MR. D.J. PANGAM	SPL. LAND ACQUISITION OFFICER(N) AND ANR., Adv.: MR. GURU SHIRODKAR, AGA FOR RESPONDENTS.	V.C. DAGA	2
285	WP/418/2005	07/08/06	MRS. AGNES D`SILVA, CALANGUTE GOA Adv.: SHRI ROHIT BRAS DE SA	VILLAGE PANCHAYAT OF CALANGUTE THROUGH ITS SARPANCH, CALANGUTE GOA Adv.: MR. H. D. NAIK, ADVOCATE FOR RESPONDENT.	V.C. DAGA N. A. BRITTO	3
286	WP/212/2006	28/07/2006	SHRI SHARADCHANDRA SURYA POROB NAVELKAR (SINCE DEC.) REP. BY L.RS. Adv.: MR. MANDAR G. S. KHANDEPARKAR	SHRI MORESHWAR NAGENDRA POROB NAVELKAR AND 3 ORS., Adv.:	V.C. DAGA	2
288	WP/31/2002	04/05/06	THE GOMANTAK MAZDOOR SANGH Adv.: G.K. SARDESSAI	I.N.S. HANSA AND ORS. Adv.: MR.E.P.BADRINARAYAN, ADDL.CG SC R.1 & 3	A. P. LAVANDE	3
289	WP/364/2001	05/06/06	MS.KALPANA D. KARWARKAR. Adv.: MR.V. MENEZES	GOVT. OF GOA & ORS. Adv.: AG WITH MS.L.DHARWADKAR, AGA, R.1 TO 3	A. P. LAVANDE N. A. BRITTO	3
291	WP/191/2006	05/05/06	PRABHODA EDUCATION SOCIETY AND ANR., Adv.: MR. S.Y. THALY	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	A. P. LAVANDE N. A. BRITTO	3
292	WP/447/2002	27/09/2006	SHRI LAXMAN ATTAM, BETIM, BARDEZ-GOA. Adv.: MR. IFTIKHAR AGHA	SHRI ARUN HIRU POTNIS, BETIM, BARDEZ-GOA. Adv.: MRS. SHAMBHAVI RAO	DR. S. RADHAKRISHNAN	2

WP

293	WP/360/2000	04/10/06	MR. MAHATMA A. GAWDE Adv.: MR. P.A.KHOLKAR	THE TELECOM DISTRICT MANAGER & ORS. Adv.: CENTRAL GOVT ST. COUNSEL R.1 & 2	DR. S. RADHAKRISHNAN	3
294	WP/403/2006	17/10/2006	RAVINDRA C. P. NAVELKAR, PORVORIM, BARDEZ, GOA. Adv.: MR. S. R. VERNEKAR	THE RECOVERY OFFICER AND 4 ORS., Adv.: SHRI GURU SHIRODKAR FOR R 5	DR. S. RADHAKRISHNAN N. A. BRITTO	3
295	WP/6/2003	29/09/2006	MR.FRANCIS JOHN DIAS,ASSAGAO-BARDEZ,GOA. Adv.: MR.VALMIKI MENEZES	MRS.MARIA ARLETTE D'LIMA FERNANDES ATHAIDE & ORS. Adv.:	DR. S. RADHAKRISHNAN	3
296	WP/310/2006	27/09/2006	MRS. CRISTINA LUCY GONSALVES SILVA, DIVAR GOA. Adv.: MRS. A.A. AGNI	MR. JOSE FILIPE MILAGRES SILVA, ST. ESTEVAO, ILHAS GOA. Adv.: MR. J. ABREU LOBO, FOR RESPONDENT.	DR. S. RADHAKRISHNAN	2
297	WP/413/2006	06/10/06	SHRI JAGANATH BABUSO BENE AND 7 ORS., Adv.: MR. GAURISH M. KUDCHADKAR	SHRI ANAND SESHGIRI BENE AND 6 ORS., Adv.: C.A.COUTINHO FOR R 1 TO 7	DR. S. RADHAKRISHNAN	3
298	WP/16/2000	19/10/2006	MANAGING DIRECTOR ECOMOMIC DEV.CORP. Adv.: MR. R.V. KAMAT	DR. J.C. ALMEIDA & ANR. Adv.:	DR. S. RADHAKRISHNAN	2
299	WP/247/2006	26/06/2006	G. V. ELECTRICALS PVT. LTD., THROUGH ITS DIRECTOR, SHRI GIRISH A. RAJWADE Adv.: MR. V. P. THALI	THE GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.:	RANJANA DESAI N. A. BRITTO	5

WP

300	WP/166/2006	08/06/06	VASANT R. DESSAI, SANGUEM GOA. Adv.: MR. ASHWIN BHOBE	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 8 ORS., Adv.: MR. N. K. SAWAIKAR FOR R-5 TO 8	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
301	WP/481/2005	06/06/06	GOA SHIPYARD STORES STAFF ASSOCIATION, THROUGH ITS PRESIDENT/SECRETARY VISHWAS D. HONAVARKAR, VASCO Adv.: MR. V. A. LAWANDE	GOA SHIPYARD LTD., THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR AND ANR., Adv.: MR. SUDESH USGAONKAR, ADVOCATE FOR RESPONDENT NO.	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
302	WP/297/2005	26/09/2006	SHRI SAIROJ B. DESSAI, CANACONA GOA Adv.: SHRI D. PANGAM	THE DIRECTOR OF EDUCATION AND 27 ORS., Adv.: AG WITH MS. R. CHODANKAR	DR. S. RADHAKRISHNAN N. A. BRITTO	5
304	WP/219/2005	26/09/2006	SHRI DAYANAND N. CHAWDIKAR, SANQUELIM GOA. Adv.: SHRI D.J. PANGAM	THE DIRECTOR OF EDUCATION AND 30 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA	DR. S. RADHAKRISHNAN N. A. BRITTO	9
305	WP/278/2006	11/10/06	SMT. MOGARE MAHABLESHWAR DESSAI, KARWAR. Adv.: MR. NITIN SARDESSAI	SMT. TULSHI SANVLO GAONKAR AND 48 ORS., Adv.:	DR. S. RADHAKRISHNAN	3
306	WP/18/2006	12/10/06	SHRI VASUDEV B. PRABHU VERLEKAR AND 7 ORS., Adv.:	THE CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. G. BHONSULE, AGA FOR R. 1 AND 2	DR. S. RADHAKRISHNAN P.V. KAKADE	9
308	WP/309/2002	30/06/2006	VILLAGE PANCHAYAT OF MAJORDA, MAJORDA-GOA. Adv.: MR. A.F. DINIZ	EASTERN INTERNATIONAL HOTELS LTD. MUMBAI & ANR., Adv.: MR. S. KARPE, R.1	RANJANA DESAI	2

WP

309	WP/248/2006	16/06/2006	SHRI BOSCO CAETANO CARDOSO FERNANDES AND ANR., Adv.: MR. ZELLER DE SOUZA	SHRI SATERI DEVALAYA SAUNSTHAN AND 15 ORS., Adv.: MR. M. KHANDEPARKAR, FOR RESPONDENTS.	RANJANA DESAI	3
310	WP/214/2006	27/06/2006	SMT. SAPNA M. GAZINKAR, ALTO-PORVORIM, BARDEZ, GOA. Adv.: MR. S. D. PADIYAR /G. AGNI	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MRS. W. COUTINHO, GA FOR THE RESPTS.	RANJANA DESAI N. A. BRITTO	5
312	WP/41/2006	07/06/06	SHRI NITIN KUDAV, PERNEM GOA. Adv.: MR. M. S. SONAK	GOA COASTAL ZONE MANAGEMENT AUTHORITY AND ANR., Adv.:	N. A. BRITTO	2
313	WP/159/2006	10/07/06	UNITY INFRAPROJECTS LTD. AND ANR., Adv.: MR. H.D. NAIK	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MRS. L.DHARWADKAR,AGA FOR R-1	RANJANA DESAI N. A. BRITTO	5
314	WP/343/2005	13/06/2006	MISS KAKU MANI KATAKY Adv.: SHRI T. GEORGE JOHN	STATE OF GOA AND 5 ORS. Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R-1 TO 3	RANJANA DESAI N. A. BRITTO	3
315	WP/2/2006	12/06/06	COUNTRYWIDE PROJECTS PVT. LTD., AND ANR., Adv.: MR. Y. V. NADKARNI	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R-1 & 2	RANJANA DESAI N. A. BRITTO	2
316	WP/223/2006	12/06/06	SHREE SAI LABOUR CONTRACT CO.OP. SOCIETY LTD. AND ANR., Adv.: MR. P.A. KAMAT	GOA SHIPYARD LTD. AND 3 ORS., Adv.:	RANJANA DESAI N. A. BRITTO	3

WP

318	WP/230/2005	04/08/06	SHRI RATNAKAR RAM POROBO THROUGH POWER OF ATTORNEY ANIL RATNAKAR PRABHU DESSAI, CURCHOREM GOA Adv.: SHRI NITIN SARDESSAI	SHRI SHAMBHU PUNDALIK PRABHU DESSAI AND 5 ORS., Adv.: MR. R. G. RAMANI FOR R.6	V.C. DAGA	3
319	WP/556/2004	30/06/2006	M/S CHOWGULE & CO.LTD.,MORMUGAO HARBOUR,GOA. Adv.: SHRI G.K. SARDESSAI	THE GOA MINES WORKERS UNION AND ANR., Adv.: MR. L. SALKAR FOR R-1	RANJANA DESAI	4
321	WP/231/2005	04/08/06	SMT.TARA @ KUSHAWATI VITHAL PRABHU DESSAI AND 3 ORS., Adv.: SHRI NITIN SARDESSAI	SHRI SHAMBHU PUNDALIK PRABHU DESSAI AND 7 ORS., Adv.: MR. R. G. RAMANI FOR R.6	V.C. DAGA	3
325	WP/458/2006	11/12/06	SHRI P. PUNDALIK KAMATH, MARGAO GOA. Adv.: MR. J.P. MULGAONKAR	MADGAUM URBAN COOPERATIVE BANK LTD. THROUGH ITS CHAIRMAN AND 2 ORS., Adv.: SHRI SHIVAN DESSAI FOR R-1	J. N. PATEL N. A. BRITTO	3
327	WP/350/2006	13/11/2006	MR. RAMESH KUMAR, INAS Adv.: MR. G. VIJAYCHANDRAN	UNION OF INDIA THROUGH THE SECRETARY AND 2 ORS., Adv.:	J. N. PATEL N. A. BRITTO	5
328	WP/475/2006	28/11/2006	M/S P.K. HOSPITALITY SERVICES PVT.LTD., MUMBAI. Adv.: MR. E.O. MENDES	AIRPORT AUTHORITY OF INDIA. Adv.:	J. N. PATEL N. A. BRITTO	3
329	WP/419/2006	28/11/2006	DR. SIDDHARTHA S. BANAUlikAR, SIOLIM, BARDEZ GOA. Adv.: MR. NITIN SARDESSAI	GOA UNIVERSITY THROUGH ITS VICE CHANCELLOR AND 2 ORS., Adv.:	J. N. PATEL N. A. BRITTO	3

WP

330	WP/437/2006	06/11/06	SHRI RODRIGUES ANTHONY SALVADOR, ST ESTEVAM, ILHAS GOA. Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.:	J. N. PATEL N. A. BRITTO	3
331	WP/479/2006	17/10/2006	ULTRACON CONSTRUCTIONS PVT.LTD.,REP.BY ITS MANAGING DIRECTOR SHRI MANOJ S. PAI DUKLE AND ANR., Adv.: MR. SUDESH USGAONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
332	WP/531/2006	12/12/06	SHRI TRIFONIO D\COSTA AND 4 ORS., Adv.: MR. NITIN SARDESSAI	THE DEPARTMENT OF TOURISM THROUGH ITS DIRECTOR AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA	J. N. PATEL N. A. BRITTO	3
333	WP/217/2006	15/06/2006	SANJITA UDAISING RANE SARDESSAI AND ANR., Adv.: MR. C. MASCARENHAS	ARUNA DEVI N. GAIKWAD AND 5 ORS., Adv.:	RANJANA DESAI	2
334	WP/391/2001	04/10/06	M/S. MEERA CONSTRUCTION & 2 ORS. Adv.: MR.G.G.KAMAT	ASST. REG. OF CO-OP. SOCIETIES & 2 ORS. Adv.: MR.J.P.MULGAONKAR,R.3	DR. S. RADHAKRISHNAN	2
338	WP/347/2006	13/11/2006	SHRI BALAJI SHRIDHAR PAI, MARGAO GOA. Adv.: MR. NIGEL COSTA FRIAS, U/LAS	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. K. CHODANKAR, AGA FOR THE STATE	J. N. PATEL N. A. BRITTO	3
340	WP/469/2006	17/10/2006	MRS. BERNADETTE MARIA ALBA RODRIGUES E REBELLO, COLVA, SALCETE GOA. Adv.: MR. VALMIKI MENEZES	GOVT. OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
341	WP/407/2006	18/09/2006	M/S GOA TECHNOSYS PVT.LTD.AND ANR., Adv.: MR. AIRES RODRIGUES	GOVT.OF GOA BY ITS CHIEF SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3

WP

342	WP/267/2006	05/07/06	MR. DHANANJAY NAIK, CURCA, ILHAS GOA. Adv.: MRS. A.A. AGNI	SMT. MILAN NAIK,VASCO DA GAMA,GOA. Adv.:	RANJANA DESAI	2
343	WP/176/2006	25/07/2006	COSME ROMALDO SILVEIRA, VASCO DA GAMA Adv.: MR. SUDIN M. S. USGAONKAR	VILLAGE PANCHAYAT OF CHICALIM THROUGH ITS SECRETARY Adv.: MR. ZELLER DE SOUSA, FOR RESPONDENT.	V.C. DAGA N. A. BRITTO	3
344	WP/123/2006	27/06/2006	MR. SADANAND VISHNU SHIRGAOKAR, MARGAO GOA. Adv.: MR. S.Y. THALY	STATE OF GOA THROUGH THE SECRETARY(REVENUE) AND 3 ORS., Adv.: AG WITH MS. R.CHODANKAR, AGA FOR R-1 TO 3	RANJANA DESAI N. A. BRITTO	3
345	WP/575/2006	30/11/2006	MRS. AUGUSTA LOPES AND 2 ORS., Adv.: MR. GAURISH KUDCHODKAR	SHRI. GANPAT KOLVEKAR AND ANR., Adv.:	J. N. PATEL	2
346	WP/24/1992	05/06/06	GOA FOUNDATION Adv.: MRS. NORMA ALVARES	FOMENTO RESORTS & HOTELS LTC. & ANR. Adv.: SHRI S.USGAONKAR,R-1 & 2	KSHITIJ R. VYAS, C.J. RANJANA DESAI	19
347	WP/483/2006	13/11/2006	LAWRENCE REMEDIOUS GOMES, CANSULIM GOA. Adv.: MR. HRUDAYNATH SHIRODKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	J. N. PATEL N. A. BRITTO	5
348	WP/465/2005	20/04/2006	SMT. ESPERANCE MASCARENHAS AND ANR., Adv.: MR. D. N. MORATGIKAR	MRS. BLANCHE DIAS E MIRANDA(DEC) BY THEIR L.RS., Adv.:	A. P. LAVANDE	3
349	WP/216/2006	16/06/2006	MRS. CELINA DIAS, MARGAO GOA. Adv.: MR. V.P. THALI	MR. ROQUE ANTONIO SEQUEIRA, MARGAO GOA. Adv.: MR. SHIVANAND M. SINGBAL FOR RESPONDENT.	RANJANA DESAI	2

WP

350	WP/457/2006	23/11/2006	VIJAYKUMAR ANAND LAWANDE, RIBANDAR, ILHAS GOA. Adv.: MS. HELENA FERNANDES	ANDHRA BANK, REP.BY ITS CHIEF MANAGER, PANAJI GOA. Adv.: SHRI MUKUND V.PAI	J. N. PATEL	2
351	WP/513/2006	06/11/06	JOSE JACOME SALDANHA, PARRA, BARDEZ GOA. Adv.: MR. ROHIT BRAS DE SA	STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS., Adv.:	J. N. PATEL N. A. BRITTO	3
353	WP/340/2006	07/11/06	SHRI MR. NICHOLAS LIMA AND 2 ORS., Adv.: MR. D.P. BHISE/T. GEORGE JOHN	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	J. N. PATEL N. A. BRITTO	3
354	WP/218/2006	13/07/2006	SHRI RAFAEL FERNANDES(SIN.DEC.) THROUGH LEGAL REPRESENTATIVES Adv.: MR. N.K. SAWAIKAR	SMT. TEREZINA RODRIGUES AND 12 ORS., Adv.:	N. A. BRITTO	3
355	WP/132/2006	21/06/2006	SHRI BRUNO JOSE DIAS REP.BY HIS ATTORNEY MR. BABACIER DIAS,ST.CRUZ,GOA. Adv.: MR. A.D. BHOBE	CONFRARIAS FUNDO REUNIDO DE IGREJA DE S.PEDRO AND 2 ORS., Adv.: MS. G. BHONSULE, AGA FOR R. 3	RANJANA DESAI	2
356	WP/242/2006	28/06/2006	M/S. KESHAV SINAI KUNDE AND CO., SALCETE, GOA. Adv.: MR. GAURISH M. KUDCHADKAR	SHRI ANTONIO WILTON CAMARA AND ANR., Adv.:	RANJANA DESAI	2
357	WP/154/2006	26/06/2006	SMNT. YAMINI SAWANT, CURCA,TISWADI GOA. Adv.: MR. NIGEL DA COSTA FRIAS	THE ASSISTANT ENGINEER AND 2 ORS., Adv.: AG WITH MR. M.D. SALKAR AGA FOR R. 1 AND 2	RANJANA DESAI N. A. BRITTO	3
358	WP/162/2006	13/07/2006	SHRI KUSHALI GANESH VELIP AND 8 ORS., Adv.: MR. ANTHONY D\SILVA	SHRI ASHOK BODCO DEVIDAS, QUEPEM TALUKA. Adv.: MR. R. G. RAMANI.	RANJANA DESAI	2

WP

359	WP/174/2006	12/07/06	SMT. VIJAYA BUKKAM THROUGH HER DULY CONSTITUTED ATTORNEY MRS. MHANANDA T.BUKAM Adv.: MS. SHREYA S. NAIK	THE ADDITIONAL DIRECTOR OF PANCHAYATS-I AND ANR., Adv.: MR. S. VAHIDULLA, AGA. FOR RESPONDENT NO. 1.	RANJANA DESAI	2
360	WP/66/2006	22/06/2006	SHRI TULSHIDAS V. PEDNEKAR, BICHOLIM GOA. Adv.: MR. R. S. PARSHEKAR	CUSTODIAN OF EVACUEE PROPERTY, PANAJI GOA. Adv.: MR. GURU SHIRODKAR, ADDL. GOVT ADV. FOR RESP.	RANJANA DESAI	2
361	WP/290/2006	27/07/2006	MR. AGNELO BARRETO AND ANR., Adv.: MS. RAKHI M. CHODANKAR	MR. XAVIER FERNANDES AND ANR., Adv.: MR. AJIT R. KANTAK, FOR RESP. NO. 1 & 2.	V.C. DAGA	2
362	WP/405/2001	11/07/06	SESA GOA LTD. Adv.: MR.R.G.RAMANI	THE DY. COMMISSIONER OF INCOME TAX AND ORS. Adv.: MR.S.R.RIVONKAR	RANJANA DESAI N. A. BRITTO	3
363	WP/173/2003	13/10/2006	MRS.PRATIBHA VIDYADHAR SALGAONKAR,VEREM & 3 ORS., Adv.: SHRI M.S. SONAK	SHRI VASSANT DATTA AMONKAR,VEREM AND 6 ORS., Adv.: SHRI JOSEPH VAZ R-1	DR. S. RADHAKRISHNAN	2
364	WP/394/2006	20/11/2006	SHRI ILARIO AGOSTINHO MENEZES THROUGH DULY CONSTITUTED ATTORNEY MRS. VIRGINIA RODRIGUES, SALCETE GOA Adv.: MR. M.S. SONAK	STATE OF GOA,THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	J. N. PATEL N. A. BRITTO	3
365	WP/606/2006	18/12/2006	MR. KAMLAKANT KUNDAIKAR Adv.: RYAN MENEZES	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS. Adv.:	J. N. PATEL N. A. BRITTO	3

367	WP/530/2006	12/12/06	SHRI NICOLAU JASMITO BARRETO AND 5 ORS., Adv.: MR. NITIN SARDESSAI	THE DEPARTMENT OF TOURISM THROUGH ITS DIRECTOR AND ANR., Adv.: AG WITH MS. R. CHODANKAR, AGA	J. N. PATEL N. A. BRITTO	3
368	WP/529/2006	14/11/2006	JAMES ELECTRICALS THROUGH ITS PROPRIETOR SHRI JAMES ANDRADE PANAJI GOA. Adv.: MR. V. RODRIGUES	GOA STATE URBAN DEVELOPMENT AGENCY THROUGH ITS MEMBER SECRETARY AND 2 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA	J. N. PATEL N. A. BRITTO	3
369	WP/307/2001	14/06/2006	BHARAT SANCHAR NAGAM LTD. Adv.: MR. JOSEPH VAZ	THE SARPANCH & ORS. Adv.: AG WITH MR. S. VAHIDULLA, AGA R.2 & 3	RANJANA DESAI N. A. BRITTO	3
370	WP/88/2005	02/05/06	SHRI GAURAV DESAI, MARGAO GOA. Adv.: MR. M. S. SONAK	THE GOA UNIVERSITY AND 4 ORS., Adv.: MRS. A. A. AGNI, FOR R.1	R. M. S. KHANDEPARKAR N. A. BRITTO	5
371	WP/141/2002	14/09/2006	POLYNOVA INDUSTRIES LIMITED Adv.: MR. M. S. SONAK	REGIONAL PROVIDENT FUND COMMISSIONER & ANR. Adv.: MR. J. VAZ, ADDL. CENTRAL	DR. S. RADHAKRISHNAN	2
372	WP/211/2006	27/11/2006	MAHALSA FOODS THROUGH ITS PROPRIETOR SHRI PRADEEP SHET, PONDA GOA. Adv.: MR. H. D. NAIK	GOA INDUSTRIAL DEVELOPMENT CORPORATION THROUGH ITS MANAGING DIRECTOR AND ANR., Adv.: MR. M. S. SONAK, FOR R. 1	J. N. PATEL N. A. BRITTO	3
373	WP/167/2002	27/09/2006	SHRI SHRIDHAR GOLTEKAR Adv.: MR. D. P. BHISE	M/S PHOTOPHONE INDUSTRIES LTD. Adv.: MR. M. S. SONAK R.1	DR. S. RADHAKRISHNAN	2
374	WP/55/2002	14/12/2006	SHRI ESTEVON D'SOUZA Adv.: MR. S. N. SARDESAI.	UNION OF INDIA AND ORS Adv.: MR. J. S. VAZ, C.G.S.C. FOR R.1 TO 3	J. N. PATEL	9

WP

375	WP/324/2001	04/10/06	DR.SHRI JOSE F.MARTINS Adv.: MR.E.O.MENDES	THE COLLECTOR (NORTH GOA)DISTRICT OF N.GOA & ORS. Adv.: AG WITH GA FOR R. 1 AND 2	DR. S. RADHAKRISHNAN	2
376	WP/585/2006	06/12/06	MR. MARUTI GANGAPPA HARLIKAR AND ANR Adv.: MS. S. RAO	MR. BABU YESSU NAIK AND ANR Adv.:	J. N. PATEL	2
377	WP/503/2006	20/12/2006	PIEDADE AFONSO AND 2 ORS., Adv.: MR. ARJUN F. NAIK	VISHNU GOVIND NAIK PANVELKAR(SIN.DEC.) THROUGH HIS LEGAL HEIRS Adv.: SHRI V.K. BODKE FOR RESPS.	J. N. PATEL	2
378	WP/373/2006	31/08/2006	MRS. HELENA MASCARENHAS E SOUZA TICLO AND ANR., Adv.: MR. VLEDSON L. BRAGANZA	MR. VISHWAS Y. VAIGAINKAR AND 2 ORS., Adv.:	P.V. KAKADE	2
379	WP/432/2006	10/10/06	SOFIA COUTINHO E PAES, CUNCOLIM, GOA. Adv.: MR. VIVEK RODRIGUES	SHIVANAND GAUNDALKAR AND 3 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
380	WP/8/2004	23/08/2006	SMT. INDIRA V.SAWANT AND 4 ORS., Adv.: MS.SHREYA NAIK	MR. VIJAYENDRA U. SHETH & 2 ORS., Adv.: SHRI EMERICO AFONSO R- 3	V.C. DAGA	2
381	WP/471/2003	23/08/2006	SMT. SANTANA D'SILVA AND 4 ORS., Adv.: SHRI VALMIKI MENEZES	SHRI EDUARDO TRAVASSO AND 7 ORS., Adv.: SHRI M.S. SONAK, R. 1 TO 8	V.C. DAGA	3
382	WP/219/1999	11/09/06	SHRI R.G. RAO & ORS. Adv.: MR.M.S.SONAK	STATE OF GOA & ANR. Adv.: AG WITH MS.R. CHODANKAR,AGA FOR RESPS	R.M.S. KHANDEPARKAR N. A. BRITTO	5

WP

383	WP/212/2003	23/08/2006	KUM.INEZ LUDOVINA DA COSTA,CURCHOREM-GOA. Adv.: SHRI VALMIKI MENEZES	SHRI JANARDHANA R.SINAI KUDCHADKAR(DEC) BY L.RS. Adv.: MR.S.G.BHOBE R.2 TO 13 & 24	V.C. DAGA	3
384	WP/186/2006	09/08/06	SMT. FRANSKIN FERNANDES AND 2 ORS., Adv.: MRS. A. A. AGNI	SHRI VITHU M. MORAJKAR AND ANR., Adv.: MR. ZELLER D\SOUZA FOR R. 1 AND 2	V.C. DAGA	3
385	WP/471/2006	06/11/06	SHRI JOHN B. BRAGANZA, DONA PAULA, GOA. Adv.: MR. M.S. JOSHI	THE CHIEF SECRETARY AND 3 ORS., Adv.:	J. N. PATEL N. A. BRITTO	3
386	WP/430/1998	20/09/2006	SHRI JOSE FERNANDES Adv.: MS.S.NAIK	THE DIRECTOR OF PANCHAYATS & ORS. Adv.: MR.GURU SHIRODKAR,AGA R.1 & 2	DR. S. RADHAKRISHNAN	3
387	WP/397/2006	18/12/2006	GAJANAN S. PARAB, PRESENTLY POSTED AT JUDICIAL LOCK UP, MARGAO GOA. Adv.: MRS. ASHA DESAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MR. S. VAHIDULLA, AGA FOR R. 1 AND 2	J. N. PATEL N. A. BRITTO	3
391	WP/94/2005	20/06/2006	JOSE CARLOS DA VIEGA GRACIAS,MARGAO GOA. Adv.: IN PERSON	STATE OF GOA,THROU'THE CHIEF SECRETARY & ANR., Adv.: SHRI SANDESH PADIYAR FOR R.3	RANJANA DESAI N. A. BRITTO	3
392	WP/438/2002	27/09/2006	SMT.MUMTAJ BI,KARASWADO,TIVIM,BARDEZ-GOA. Adv.: MR.M.S.SONAK	SHRI PANDURANG S.TORASKAR,TIVIM,BARDEZ-GOA & ORS. Adv.: MR.A.R. KANTAK, R.1 & 2.	DR. S. RADHAKRISHNAN	5
393	WP/197/2006	25/09/2006	MR. AGNELO FERNANDES, MERCES, ILHAS-GOA. Adv.: MR. ASHWIN D. BHOBE.	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: AG WITH MS. L. DHARWADKAR AGA FOR R. 1 TO 3	DR. S. RADHAKRISHNAN N. A. BRITTO	5

WP

394	WP/582/2006	01/12/06	M/S. ASIATIC ESTATE DEVELOPMENTS AND ANR Adv.: SUSAN LINHARES	MRS. PHILOMENA D' SOUZA AND 10 ORS. Adv.:	J. N. PATEL	2
395	WP/625/2006	27/12/2006	PROF. MARIA ELSA NORONHA WOLFANGO DE SILVA (DECEASED) THROUGH HER LEGAL HEIR MR. ANTONIO SEQUEIRA Adv.: MR. JOEL D' SOUZA	MRS. RICARDINA EMILIA GUEDES DE ALMEIDA DE SILVA NORONHA (DECEASED) THROUGH HIS LEGAL HEIRS AND ORS Adv.:	J. N. PATEL	2
397	WP/453/2005	30/06/2006	RELIANCE INFOCOM LTD., REP. BY ITS AUTHORIZED SIGNATORY, MR. SURAJ LOTLIKAR Adv.: MS. KAMAXI SAMBARI	SHRI MARCUS GRACIAS FLOR AND 6 ORS., Adv.: MR. MARIO PINTO ALMEIDA, ADVOCATE FOR RESPONDENT	RANJANA DESAI	2
398	WP/68/2004	13/10/2006	NAUMANN M. BRAGANCA, MAPUSA, BARDEZ-GOA. Adv.: SHRI DAJVIP V. PATKAR	OSWALD CORDEIRO ALIAS OSEY CORDEIRO, MOIRA-GOA. Adv.: MR. P. A. KHOLKAR	DR. S. RADHAKRISHNAN	3
399	WP/391/2003	20/10/2006	SHRI PANDURANG ALIAS SHASHI DESSAI, SALCETE, GOA Adv.: MR. SUDESH USGAONKAR	KUM. BERARDIN TAVARES, SALCETE, GOA Adv.: MR. VALMIKI MENEZES	DR. S. RADHAKRISHNAN	2
400	WP/478/2006	10/10/06	MR. SILVESTRE D' SOUZA AND 4 ORS., Adv.: MR. H. D. NAIK	THE STATE OF GOA THROUGH CHIEF SECRETARY AND 4 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
401	WP/94/2006	02/05/06	THE COMMITTEE OF THE CHAPEL OF ST. ANTHONY THROUGH IT'S PRESIDENT, TIVIM GOA. Adv.: MR. NIGEL DA COSTA FRIAS	VILLAGE PANCHAYAT OF TIVIM THROUGH IT'S SARPANCH, TIVIM GOA. Adv.:	A. P. LAVANDE N. A. BRITTO	3

WP

402	WP/209/2006	31/07/2006	MISS DEBBIE FERNANDES,CANSAULIM,SALCETE GOA. Adv.: MR. NITIN SARDESSAI	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.: SHRI M. SALKAR, AGA FOR STATE	V.C. DAGA N. A. BRITTO	3
403	WP/302/2001	29/09/2006	SHRI JOSEPH MASCARENHAS Adv.: MR.S.G.BHOBE	INDUSTRIAL TRIBUNAL & ORS. Adv.: MR.ABAY NACHNOLKAR R.3	DR. S. RADHAKRISHNAN	2
404	WP/368/2002	29/09/2006	1)CLAUDIO FRANCISCO REMEDIOS MARQUES AND ANR. Adv.: MRS. SHAMBHAVI RAO	SHIVAJI NARAYAN GAONKAR,PORVORIM-GOA. Adv.: MR.J.P.MULGAONKAR	DR. S. RADHAKRISHNAN	2
405	WP/450/2006	19/10/2006	MRS. CONNIE GRACIAS ALIAS CONNIE MIRANDA, MARGAO GOA. Adv.: MR. SHIVANAND SINGBAL	SHRI ANTONIO GRACIAS, VARCA, SALCETE GOA. Adv.: MR. IFTIKHAR AGA FOR RESP.	DR. S. RADHAKRISHNAN	2
406	WP/571/2006	18/12/2006	M/S. MAX HOTELS PVT, LTD. Adv.: MS. SUSAN LINHARES	THE GENERAL MANAGER, EDC LTD. Adv.:	J. N. PATEL N. A. BRITTO	3
407	WP/421/2006	23/11/2006	SHRI CHANDRAKANT KRISHNA SHIRODKAR AND ANR., Adv.: MR. S.Y. THALY	SHRI SHIVNATH CHANDU AMONKAR AND 5 ORS., Adv.: SHRI F.E. NORONHA FOR R-1	J. N. PATEL	2
408	WP/252/2006	01/08/06	SHRI MARIO PEREIRA Adv.: SHRI P.A.KHOLKAR	THE DIRECTOR OF EDUCATION AND 2 ORS Adv.: MR. S.R. RIVONKAR, AGA FOR STATE	V.C. DAGA N. A. BRITTO	3
409	WP/344/2006	31/08/2006	M/S PRATIBHA INDUSTRIES LTD.,THROUGH ITS DIRECTOR SHRI VINAYAK B.KULKARNI AND ANR., Adv.: MR. NEELESH A.TAKKEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	V.C. DAGA N. A. BRITTO	3

WP

410	WP/287/2006	23/08/2006	SHRI PANDURANG PURSO BANDODKAR, BICHOLIM, GOA. Adv.: MR. J. P. MULGAONKAR	SESA INDUSTRIES LTD., THROUGH ITS MANAGER, H.R.D., MR. ABDULLAH M. KHAN Adv.: MR. R. G. RAMANI, FOR RESPONDENT.	V.C. DAGA	2
411	WP/384/2006	25/08/2006	SMT. VASSANTI VINAYAK ASNODKAR, PORVORIM, BARDEZ GOA. Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MR. GURU SHIRODKAR, AGA FOR RESPONDENTS.	V.C. DAGA	2
412	WP/399/2006	18/09/2006	SHRI SANJEEV ALIAS GABBA VISHWANATH MANGUESHKAR Adv.: MR. SHIVAN DESSAI/ SIDDHARTH KALSHAVKAR	DISTRICT MAGISTRATE (NORTH GOA) AND 2 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
413	WP/473/2006	28/11/2006	SUBHASH K. GAWAS, SATTARI, GOA Adv.: MR. V. P. THALI	THE CHAIRMAN, SCHOOL MANAGING COMMITTEE AND ANR., Adv.:	J. N. PATEL N. A. BRITTO	3
414	WP/416/2006	04/10/06	MR. NARENDRA P. CHATIM AND ANR., Adv.: MR. N. COSTA FRIAS	SHRI MADHUKAR BALKRISHNA CHATIM AND 4 ORS., Adv.: F.E. NORONHA FOR RESP 3 & 4	DR. S. RADHAKRISHNAN	3
415	WP/320/2006	10/08/06	SHRI SUBHASH PANDURANG SATERDEKAR, USGAO GOA. Adv.: MR. J. GODINHO	SMT. PARVATI PANDURANG MADVAL ALIAS USGAONKAR AND 3 ORS., Adv.: MR. IFTIKHAR A. AGHA, FOR RESP. NO. 1 TO 4.	V.C. DAGA	2
416	WP/170/2006	25/09/2006	VISHAL GOMANTAK SHIPPING COMPANY PVT.LTD.,MARGAO GOA. Adv.: MR. M.S. SONAK	ASSISTANT PROVIDENT FUND COMMISSIONER AND ANR., Adv.: MR. P. P. SINGH, FOR RESPONDENT NO. 1.	DR. S. RADHAKRISHNAN N. A. BRITTO	3
417	WP/351/2006	20/09/2006	SHRI SHARAD TALANKAR AND ANR., Adv.: MR. A. V. NIGALYE	M/S. KADAMBA TRANSPORT CORPORATION LTD., AND ANR., Adv.: SHIVAM DESAI FOR R 1	DR. S. RADHAKRISHNAN	2

418	WP/360/2006	09/08/06	SMT. SANYOGITA KASHINATH SHETYE, RIBANDAR-GOA. Adv.: MR. A.F. DINIZ	LOCAL(HEALTH) AUTHORITY CUM LICENCING AUTHORITY, PANAJI GOA. Adv.: SHRI A.D,BHOBE FOR R-1	V.C. DAGA	3
420	WP/138/2006	09/10/06	MRS. JULIA SOUZA MUKHERJEE AND ANR., Adv.: MR. M.S. SONAK	MARMAGOA PLANNING AND DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY AND 2 ORS., Adv.: AG WITH MS. K. CHODANKAR, AGA FOR R. 2	DR. S. RADHAKRISHNAN N. A. BRITTO	3
421	WP/268/2004	24/08/2006	MRS. MERLIN D'COSTA AND 2 ORS., Adv.: SHRI JOSE FILIPE MELO	FR.ASSUNCAO DE SILVA,NAVELIM-GOA. Adv.:	V.C. DAGA	2
422	WP/222/2006	05/06/06	MR. PRAKASH CHAND, VASCO-DA-GAMA, GOA. Adv.: MR. G. VIJAYCHANDRAN	UNION OF INDIA THROUGH SECRETARY DEFENCE AND 4 ORS., Adv.: MR. E. P. BADRI NARAYANAN, CGC FOR RESPONDENTS.	KSHITIJ R. VYAS, C.J. RANJANA DESAI	5
424	WP/45/2006	05/06/06	NANU ENGINEERS PVT. LTD., AND ANR., Adv.: MR. H. D. NAIK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS., Adv.: AG WITH MS. CHODANKAR, AGA FOR R-1 TO 4	A. P. LAVANDE N. A. BRITTO	3
425	WP/286/2006	24/08/2006	SHRI TULSHIDAS SAJRO NAIQUE SIMEPURUSHKAR AND ANR., Adv.: MS. SHAMBHAVI RAO	SHRI RAMCHANDRA BHALCHANDRA NAIK, BARDEZ, GOA. Adv.: MR. DAJVIP V. PATKAR, FOR RESPONDENT.	V.C. DAGA	2
426	WP/334/2003	19/10/2006	SHRI TULIDAS SOIRU LAD,CURCHOREM-GOA. Adv.: SHRI A.F. DINIZ	SHRI SAUDE V. RODRIGUES AND 2 ANR., Adv.: SHRI M.S. SONAK FOR RESPS	DR. S. RADHAKRISHNAN	2

WP

427	WP/305/2004	24/08/2006	MR. ANTONIO COLACO,NAVELIM-GOA. Adv.: SHRI C.A. COUTINHO	MR.VAZIR NARANGI AND 2 ORS., Adv.: MR.J.P.MULGAONKAR, R.3	V.C. DAGA	2
428	WP/431/2006	18/10/2006	SALGAOCAR MINING INDUSTRIES LTD., MARGAO GOA. Adv.: MR. M.S. SONAK	SHRI ROGHUVIR RAJARAM PAINGANKAR (SIN. DEC.) BY LEGAL REPRESENTATIVES AND ANR., Adv.: SHRI V.MENEZES FOR R-1A TO 1D	DR. S. RADHAKRISHNAN	2
429	WP/418/2000	07/09/06	SHRI GANASHYAM AROLKAR & ORS. Adv.:	MAMLATDAR OF MORMUGAO & ORS. Adv.: SHRI GURU SHIRODKAR ADDL. G.A. FOR R.1 & 2	R.M.S. KHANDEPARKAR	3
430	WP/180/2001	10/11/06	MR OTTO J.H.P.DE SOUZA & ANR. Adv.: MR. V. KORGAONKAR	ADMINISTRATIVE TRIBUNAL & ORS. Adv.: MR. D.P.BHISE,R.3.	J. N. PATEL	3
433	WP/230/2006	05/06/06	SHRI RAMAKANT SOIRU ANGLE, MARGAO GOA. Adv.: MR. SHIVAN DESSAI	SHRI R. MIHIR VARDHAN AND ANR., Adv.: AG WITH MS. L. DHARWADKAR	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
434	WP/423/2006	19/09/2006	SHRI VITHOBA DESSAI, PONDA GOA. Adv.: MR. M.S. SONAK	THE REGISTRAR OF COOPERATIVE SOCIETIES, PANAJI GOA. Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
435	WP/390/2002	30/06/2006	SMT.CHITRAKALA FAL DESSAI,CANACONA-GOA. Adv.: MR.SUDIN USGAONKAR WITH	SHRI BALU MARATHE ALIAS MANE,CANACONA-GOA. Adv.: SHRI C.A. FERREIRA	RANJANA DESAI	3
436	WP/90/2006	16/08/2006	SINE FINE ADVERTISING PVT.LTD. REP.BY ITS MANAGER SHRI PRAMOD FATARPEKAR, PORVORIM GOA. Adv.: MR. ROHIT BRAS DE SA	VILLAGE PANCHAYAT OF PENHA-DE-FRANCA THROUGH ITS SECRETARY AND ANR., Adv.: MR. VISHNUPRASAD A. LAWANDE, FOR RESP. NO. 2.	V.C. DAGA	2

WP

437	WP/82/2004	04/10/06	SMT. ASHA A.VAIDYA, MUMBAI. Adv.: SHRI U.S. KOLWALKAR	STATE OF GOA, THROUGH THE CIVIL-CUM-SUB-REGISTRAR Adv.:	DR. S. RADHAKRISHNAN	2
438	WP/67/2006	06/07/06	SHRI EKNATH S.KANOLKAR, PERNEM GOA. Adv.: MR. M. S. SONAK	GOA COASTAL ZONE MANAGEMENT AUTHORITY(GCZMA) THROUGH ITS MEMBER SECRETARY Adv.: MS. L. DHARWADKAR, AGA	RANJANA DESAI	2
439	WP/74/2006	27/07/2006	MRS. MARIA LETICIA CANDIDA RODRIGUES E MARTINS, VARCA- GOA AND 2 ORS., Adv.: MR. VIVEK RODRIGUES	SHRI ELIAS INACIO CAETANO D\COSTA, VARCA-GOA. Adv.: MR. SUDESH USGAONKAR, FOR RESPONDENT.	V.C. DAGA	2
440	WP/388/2006	25/09/2006	FILOMENA FATIMA BARCA, PANAJI GOA. Adv.: MR. EDWIN FURTADO	THE ADJUDICATING AUTHORITY JOINT COMMISSIONER OF CUSTOMS AND CENTRAL EXCISE AND 4 ORS., Adv.: MR. C.A. FERREIRA, ASST. S.G. FOR RESPONDENTS	DR. S. RADHAKRISHNAN N. A. BRITTO	3
441	WP/392/2006	06/09/06	SHRI CASMIRO JAMES ALBUQUERQUE, ANJUNA, BARDEZ GOA. Adv.: MR. ROHIT BRAS DE SA	THE ADMINISTRATOR OF COMUNIDADE OF NORTH ZONE AND ANR., Adv.: MR. M. J. RANE, FOR RESP. NO. 1.	R.M.S. KHANDEPARKAR	2
442	WP/79/2006	07/08/06	M/S PRESTIGE HOLIDAY RESORTS PVT.LTD.,CAVELOSSIM,SALCETTE GOA. Adv.: MR. F.M. REIS	THE CHIEF TOWN PLANNER AND 15 ORS., Adv.: MR. MAHESH S. SONAK, FOR RESP. NO. 5-7,9-12,14-16.	V.C. DAGA N. A. BRITTO	9

WP

443	WP/396/2006	19/09/2006	GAJANAN S. PARAB, PRESENTLY POSTED AT JUDICIAL LOCK-UP, MARGAO-GOA. Adv.: MRS. ASHA A. DESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
444	WP/187/1999	13/04/2006	THE GOA TOURISM DEV CORP. LTD. Adv.: MR. NITIN SARDESSAI	MRS. SUNITA C. PALYENKAR (SIN. DEC. BY L.RS.) & ORS. Adv.:	A. P. LAVANDE	5
446	WP/371/2006	06/09/06	MR. ALWYN D\CUNHA, AGACAIM, TISWADI GOA. Adv.: MR. NIGEL COSTA FRIAS	VILLAGE PANCHAYAT OF ST. LAWRENCE-AGACAIM AND 2 ORS., Adv.: MR. AMIT PALEKAR, FOR RESP. NO. 1.	R.M.S. KHANDEPARKAR	2
447	WP/97/2006	06/10/06	MRS. PADMAJA ALIAS RANJANA BHAKTA, MAPUSA GOA. Adv.: MR. V. BRAGANZA	MR. RAMESH DAMODAR BHAKTA, ALTO DE PORVORIM, BARDEZ GOA. Adv.: MR. IFTIKHAR A. AGHA, FOR RESPONDENT.	DR. S. RADHAKRISHNAN	3
448	WP/411/2006	18/09/2006	M/S. ZANTYE AND CO. PVT. LTD. AND ANR., Adv.: MR. M. S. SONAK	THE CIVIL REGISTRAR-CUM-SUB REGISTRAR AND 2 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
449	WP/439/2006	16/11/2006	SMT. NEETA BHALCHANDRA KALGHATGI AND 9 ORS., Adv.: MR. SUDESH USGAONKAR	SHRI NILCONTA G.S. AMONKAR AND 3 ORS., Adv.: SHRI N.N.SARDESSAI FOR R-1	J. N. PATEL	2
451	WP/505/2006	17/10/2006	SHREE BALAJI ROLLINGS PVT.LTD., CUNCOLIM GOA. Adv.: MR. RESSANO NORONHA	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
452	WP/506/2006	17/10/2006	M/S MAA DURGA ENTERPRISES(P) LTD., CUNCOLIM GOA. Adv.: MR. RESSANO NORONHA	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3

WP

453	WP/509/2006	17/10/2006	M/S SUNRISE ZINC LTD., CUNCOLIM GOA. Adv.: MR. RESSANO NORONHA	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
454	WP/112/2006	08/06/06	DATTA K. KUDCHADKAR, CURCHOREM GOA. Adv.: MR. N. COSTA FRIAS	THE INSPECTOR GENERAL OF PRISONS AND 2 ORS., Adv.: AG WITH MS. R.CHODNAKAR, AGA	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3
455	WP/510/2006	17/10/2006	M/S KARTIK ALLOYS LTD., CUNCOLIM GOA. Adv.: MR. RESSANO NORONHA	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
456	WP/188/2006	12/06/06	SHRI RATNAKAR KHANDEPARKAR, BORDEM BICHOLIM GOA. Adv.: MR. T. GEORGE JOHN	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. L. DHARWADKAR, AGA	RANJANA DESAI N. A. BRITTO	3
457	WP/511/2006	29/11/2006	MR. MARTIRES DIAS, CUNCOLIM, SALCETTE GOA. Adv.: MR. ROHIT BRAS DE SA	THE CHIEF OFFICER, CUNCOLIM MUNICIPAL COUNCIL AND ANR., Adv.: SHRI SANJAY M. CHODANKAR FOR R-2	J. N. PATEL	2
458	WP/194/2006	19/09/2006	DR. (MRS.) SHUBHANGI LOTLIKAR, VASCO-DA-GAMA, GOA. Adv.: MS. SHREYA S. NAIK	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	5
459	WP/261/2006	20/07/2006	M/S ASIATIC ESTATE DEVELOPMENTS Adv.: MS SUSAN LINHARES	MRS. PHILOMENA D' SOUZA AND 10 ORS. Adv.: MR. DAJVIP V. PATKAR, FOR RESP. NO. 1-11.	V.C. DAGA	2
460	WP/269/2006	03/10/06	SHRI JOSEPH A. MENDONCA, BARDEZ, GOA. Adv.: MR. JOHN LOBO, U/LAS	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MR. GURU SHIRODKAR, AGA FOR RESP. 1,2 & 3.	DR. S. RADHAKRISHNAN N. A. BRITTO	3

WP

461	WP/289/2006	27/07/2006	SHRI PRAMOD RANE, THROUGH LAWFUL ATTORNEY MR. PAUL SEQUIRA Adv.: MS. RAKHI M. CHODANKAR	SHRI RAGHOBA @ APPA ARJUN SHETGAONKAR Adv.:	V.C. DAGA	2
462	WP/234/2006	14/09/2006	MS. ANGELA NINETTE OLIVEIRA FERNANDES AND 3 ORS., Adv.:	MR. CESAR REGO FERNANDES AND 2 ORS., Adv.: MS. GANDHALI PEDNEKAR, ADVOCATE FOR R. 1 TO 3.	DR. S. RADHAKRISHNAN	2
464	WP/342/2006	16/08/2006	MRS. MARIA EUGENIA JOSEFA FRIAS PINTO AND 4 ORS., Adv.: MR. S. M. SINGBAL	MRS. URSULA PINTO AND ANR., Adv.:	V.C. DAGA	2
465	WP/357/2006	27/09/2006	RAGHUVIR RAJARAM PAINGANKAR(SIN.DEC.) BY HIS HEIRS., Adv.: MR. C. MASCARENHAS	SALGAONKAR MINING INDUSTRIES LTD. AND 4 ORS., Adv.: MR. VALMIKI MENEZES, FOR RESP. NO. 2 TO 5.	DR. S. RADHAKRISHNAN	4
467	WP/361/2006	27/09/2006	SMT. APARNA SAPRA, MARGAO GOA. Adv.: MR. P.P. SINGH	SMT. URMILA DAMODAR AJGAONKAR AND 3 ORS., Adv.: K. .PATIL FOR RESP.2 AND 4	DR. S. RADHAKRISHNAN	3
469	WP/546/2006	23/11/2006	MRS. DELIA CARVALHO AND ANR., Adv.: MR. S. VAHIDULLA AND MR. S. VALES	MR. ALEX FERNANDES AND 4 ORS., Adv.:	J. N. PATEL	4
470	WP/158/2006	23/08/2006	M/S DEVCHAND CONSTRUCTIONS, MANGLORE,KARNATAKA. Adv.: MR. NITIN SARDESSAI	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO AND ANR., Adv.: MR. Y.V. NADKARNI	V.C. DAGA	2

WP

471	WP/139/2006	24/08/2006	SHRI DEUS REVOLNATA PANCHISTA, SANVORDEM, SANGUEM, DULY REP. BY ITS MANAGING COMMITTEE Adv.: MS. SHREYA S. NAIK	SHRI BHAURAO VITHAL GHASIAS (SIN. DEC.) THROUGH L.RS. AND ANR., Adv.: MR. J. P. MULGAONKAR, FOR RESP. NO. 2.	V.C. DAGA	2
473	WP/33/2003	24/08/2006	M/S CHOWGULE AND COMPANY PVT. LTD.,MARMAGAO. Adv.: MS.KAMAKXI SAMBARI	RAMESH MARTOBA DALVI, PONDA-GOIA AND ORS., Adv.: SHRI S.USGAONKAR FOR R.1,2,4,3C,6,5A,B,C,11A,11B	V.C. DAGA	2
474	WP/17/2006	23/08/2006	SHRI MANGUESH UTTAM NAIK AND 2 ORS., Adv.: MR. J. P. MULGAONKAR	SHRI KASHINATH UTTAM NAIK, PERNEM GOA. Adv.: MR. SHARADKUMAR S. RAO, FOR RESPONDENT.	V.C. DAGA	2
475	WP/435/2003	23/08/2006	THE REGISTRAR OF CO-OPERATIVE SOCIETIES,PANAJI GOA Adv.: SHRI GURU SHIRODKAR,AGA	MR. RUI A.E. FERREIRA, PANAJI-GOIA. Adv.:	V.C. DAGA	3
477	WP/328/2005	17/03/2006	SHRI GOVIND BHUDHA KANULKAR AND ANR., Adv.: SHRI D.J. PANGAM	MRS. SURANGI ROHIDAS HARMALKAR AND 5 ORS., Adv.:	A. P. LAVANDE	4
478	WP/207/2006	06/12/06	M/S SOUTHERN INDIA TRANSPORT SERVICES, MUMBAI-1. Adv.: MRS. SHAMBHAVI RAO	SHRI ARUN NARAYANDAS AND ANR., Adv.: MR. DATTAPRASAD LAWANDE, FOR RESPONDENT NO. 1.	J. N. PATEL	2
479	WP/468/2006	17/10/2006	S. KANTILAL AND COMPANY PVT.LTD. AND ANR., Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS SECRETARY(MINES) AND ANR., Adv.: SHRI JOSEPH S. VAZ STANDING COUNSEL FOR R-2	DR. S. RADHAKRISHNAN N. A. BRITTO	3

WP

480	WP/467/2006	17/10/2006	SHANTILAL KHUSHALDAS AND BROS.PVT.LTD. AND ANR., Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS SECRETARY(MINES) AND ANR., Adv.: SHRI JOSEPH S. VAZ STANDING COUNSEL FOR R-2	DR. S. RADHAKRISHNAN N. A. BRITTO	3
481	WP/24/2001	15/12/2006	UNION OF INDIA THROUGH THE OFFICER INCHARGE Adv.: MR. E. P. BADRI NARAYANAN, CGC ADVOCATE FOR	CHANDRAKANT D. PEDNEKAR (DEC.) THROUGH L.RS. & ANR. Adv.:	J. N. PATEL	8
482	WP/370/2002	04/10/06	MRS.SUZETA LEVINIA D'SOUZA,RAIA,SALCETE-GOA. Adv.: MR.ARUN BRAS DE SA WITH	MR.CUSTODIO FERNANDES,COLVA,SALCETE-GOA AND ANR. Adv.: SHRI N.N. SARDESSAI FOR RESP. 1	DR. S. RADHAKRISHNAN	3
483	WP/37/2000	05/10/06	SAVIO ALMEIDA Adv.: MR.J.A.LOBO	ESTATE OFFICE & OFFICER ON SPECIAL DUTY & ORS. Adv.: MR.A.R.KANTAK R.3	DR. S. RADHAKRISHNAN	2
484	WP/340/2002	08/09/06	SMT.THEREZA CORDO Adv.: MR. A.D. BHOBE	VENKATESH LOTLIKAR Adv.: MR.M.S.SONAK R.1 TO 4	R.M.S. KHANDEPARKAR	5
485	WP/347/2002	08/09/06	SR LUIZA FERNANDES Adv.: MR.JOSEPH VAZ	THE STATE OF GOA Adv.: MR.G.V.TAMBA,GA,R.1	R.M.S. KHANDEPARKAR	3
486	WP/249/2006	21/08/2006	SHRI SHIVA TUKARAM GAUNS AND 5 ORS., Adv.: MR. H. D. NAIK	THE STATE OF GOA THROUGH CHIEF SECRETARY, AND 4 ORS., Adv.: AG WITH MS. R. CHODANKAR, AGA FOR R. 1 TO 4	V.C. DAGA N. A. BRITTO	3
488	WP/219/2006	29/06/2006	SHRI DINA SHIRODKAR(SIN.DEC.) THROUGH L.RS., Adv.: MRS. SHAMBHAVI RAO	SHRI EPITACAO PAES AND 4 ORS., Adv.: MR. NITIN SARDESSAI, FOR RESPONDENT NO. 1.	RANJANA DESAI	4

WP

489	WP/389/2006	25/09/2006	MRS. HELEN V. ALMEIDA AND 2 ORS., Adv.: MR. V. P. THALI	THE STATE OF GOA THROUGH ITS SECRETARY FOR CO-OPERATION AND 3 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
490	WP/385/2006	25/08/2006	SHRI VINAYAK G. ASNODKAR, PORVORIM, BARDEZ-GOA. Adv.: MR. M. S. SONAK	STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MR. GURU SHIRODKAR, AGA FOR RESPONDENTS.	V.C. DAGA	2
491	WP/108/2006	09/08/06	MRS. MEENA JUDITH PINTO E TAVORA ALIAS MRS. JUDY TAVORA, PANAJI GOA Adv.: MR. ANTHONY D\SILVA	MR. DEEPAK MADHOLKAR AND ANR., Adv.: LT COLONEL K. L. MENHDIRATTA, FOR RESP. NO. 2.	V.C. DAGA	2
492	WP/412/2003	17/11/2006	M/S REAL ESTATE AGENCIES, PANAJI-GOA. Adv.: MS. SNEHAL PARANJAPE	DEPUTY COLLECTOR & L.A.O.,PANAJI-GOA & ANR., Adv.: MS. L. DHARWADKAR, AGA	J. N. PATEL	4
493	WP/449/2006	11/10/06	SHRI PRATAPSINGH RAOJI RANE, SANQUELIM GOA. Adv.: MR. S. VAHIDULLA,	SHRI JITENDRA ZOIBA RANE AND 3 ORS., Adv.:	DR. S. RADHAKRISHNAN	3
494	WP/196/2006	12/06/06	SHRI SANJAY GOVIND PARAB AND 2 ORS., Adv.: MR. P.A. KHOLKAR	THE MAMLATDAR OF PONDA AND 2 ORS., Adv.: AG WITH MS. G. BHONSULE, AGA	RANJANA DESAI N. A. BRITTO	3
495	WP/424/2006	26/09/2006	SHRI THOMAS A. FERNANDES, DONA PAULA GOA. Adv.: MR. M.S. SONAK	THE DIRECTOR, DIRECTORATE OF EDUCATION AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
497	WP/157/2006	08/06/06	MRS. SHANTA S. AMBI, PONDA GOA. Adv.: MR. V.A. LAWANDE	CURCHOREM-CACORA MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER AND 2 ORS., Adv.: AO WITH MR. R. CHODANKAR	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3

WP

498	WP/171/2006	09/08/06	SHRI ALVITO COLACO, MARGAO-GOA. Adv.: MR. ROHIT BRAS DE SA	SMT. EUGENIA HENRIQUES AND ANR., Adv.:	V.C. DAGA	2
499	WP/386/2006	25/08/2006	SHRI VINAYAK G. ASNODKAR, PORVORIM, BARDEZ GOA. Adv.: MR. M.S. SONAK	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MR. GURU SHIRODKAR, AGA FOR RESPONDENTS.	V.C. DAGA	2
500	WP/228/2006	27/09/2006	SMT. PIRU GANESH TULASKAR AND 3 ORS., Adv.: MR. J.P. MULGAONKAR	SHRI BERNICE PEREIRA REP.BY HIS CONSTITUTED ATTORNEY, ANJUNA -GOA. Adv.: MS. SHAMBHAVI RAO, FOR RESPONDENT.	DR. S. RADHAKRISHNAN	2
501	WP/142/2004	11/08/06	MR. LAXMAN U.KALANGUTKAR AND ANR., Adv.: MR.SHIVAN DESAI	MR. NARAYAN B.GAOKAR AND ANR., Adv.:	V.C. DAGA	2
502	WP/367/2001	07/09/06	SHRI CHANDRAKANT V.PHADTE Adv.: MR.ARUN BRAS DE SA	STATE & ORS. Adv.: MS. R. CHODANKAR, AGA	R.M.S. KHANDEPARKAR	3
503	WP/416/2005	09/10/06	SHRI ISHWAR A. KANKONKAR AND 6 ORS., Adv.: SHRI H. D. NAIK	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: AG WITH MS.G.BHONSULE, AGA	DR. S. RADHAKRISHNAN N. A. BRITTO	3
504	WP/480/2005	24/08/2006	SHRI SRIPAD C. MADKAIKAR AND 3 ORS., Adv.: MR. S. N. JOSHI	DATTA APARTMENTS CO-OPERATIVE HOUSING SOCIETY LTD. AND ANR., Adv.: MR. V.A. LAWANDE	V.C. DAGA	3
505	WP/246/2006	06/09/06	SHRI KALIDAS MORTU GAD, SALAI SALVADOR DO MUNDO, BARDEZ GOA. Adv.: MR. J.P. MULGAONKAR	SHRI ASHOK MORTU GAD, SALAI SALVADOR DO MUNDO, BARDEZ GOA. Adv.: MR. JOAQUIM GODINHO.	R.M.S. KHANDEPARKAR	2
506	WP/57/2006	02/08/06	SMT. LIZZY FERNANDES, PERNEM GOA. Adv.: MR. M. S. SONAK	GOA COASTAL ZONE MANAGEMENT AUTHORITY, SALIGAO GOA. Adv.: MR. M. SALKAR, AGA	V.C. DAGA	3

WP

507	WP/419/2005	23/08/2006	MR. RINOO SEHGAL, PERNEM GOA. Adv.: SHRI V. A. LAWANDE	THE GOA COASTAL ZONE MANAGEMENT AUTHORITY AND 4 ORS., Adv.: MS. R. CHODANKAR, A.G.A. FOR R-1 TO 3 AND 5	V.C. DAGA	4
508	WP/469/2005	30/06/2006	UNION OF INDIA, REP. BY CHIEF ENGINEER (NAVY) Adv.: MR. E. P. BADRI NARAYANAN, CGC ADVOCATE FOR	M/S DIPLOMAT ENGINEERS Adv.: MR. G KUDCHARKAR FOR R- NO. 1	RANJANA DESAI	2
509	WP/184/2006	18/07/2006	NEETA GURUDAS NATEKAR, BARDEZ, GOA. Adv.: MR. SIDDHARTH KALSHAVKAR	VAISHALI FALARI AND 2 ORS., Adv.: MR. VILAS P. THALI, FOR RESPONDENT NO. 1.	RANJANA DESAI	2
510	WP/221/2000	27/09/2006	THE CHIEF OFFICER PMC, PANAJI, GOA. Adv.: MR. S. S. KANTAK	SHRI JOSE ALBANO RODRIGUES & ANR. Adv.: MRS. A. A. AGNI	DR. S. RADHAKRISHNAN	2
511	WP/672/2003	23/08/2006	FLORIANO GAMBETA DA PIEDADE AVILA AND ANR., Adv.: MR. SUDIN M. S. USGAONKAR	JOSE BELARMINA ANTAO AND ANR., Adv.: SHRI S. S. KAKODKAR	V.C. DAGA	3
512	WP/247/2003	13/10/2006	TOLU PAICA VELIPO AND 11 ORS., Adv.: SHRI R. G. RAMANI	SHRI SHANTI DULBHA NAIK DESSAI AND 49 ORS., Adv.: SHRI D. PANGAM, R. 49	DR. S. RADHAKRISHNAN	6
513	WP/486/2003	24/08/2006	MR. V. G. QUENIM, PANJIM-GOA. Adv.: SHRI Y. V. NADKARNI	SOCIEDADE TIMBLO IRMAOS LTD., AND ANR., Adv.: SHRI SUDESH USGAONKAR R. 1 & 2	V.C. DAGA	2
514	WP/288/2006	04/10/06	SHRI LAXIMAN KASHINATH NAIK AND 4 ORS., Adv.: MR. A. D. BHOBE	SHRI GANGADHAR RAMA NAIK (SIN. DEC.) REP. BY HIS LEGAL HEIRS AND 3 ORS., Adv.: MR. S. P. KUDCHADKAR FOR R. 1 AND 2	DR. S. RADHAKRISHNAN	2

WP

515	WP/152/2001	27/09/2006	MRS.CONCEICAO CAROLINE D` SOUZA Adv.: MR.V.KORGAONKAR	STATE OF GOA & ORS. Adv.: AG FOR RESP.1&2	DR. S. RADHAKRISHNAN	2
516	WP/368/2006	30/08/2006	AMIRA A. RAZAQ AND ANR., Adv.: MR. SUDESH USGAONKAR	SHRI MANGUESH R. WAGLE AND ANR., Adv.: MS. SHAMBHAVI RAO, FOR RESP. NO. 1 & 2.	P.V. KAKADE	2
517	WP/127/2006	18/10/2006	SMT. SHANTABAI MANDREKAR, MERCES GOA. Adv.: MR. J.P. MULGAONKAR	SMT. ALBERTIN D`SOUZA AND 8 ORS., Adv.: V AMAN K. BODKE FOR R-1 & 2	DR. S. RADHAKRISHNAN	2
518	WP/77/2005	27/07/2006	M/S SAPANA REAL ESTATE,REP.BY ITS TWO PARTNERS Adv.: SHRI M.S. SONAK	SMT.NAMRATA N.PANDIT AND 39 ORS., Adv.: MR.M.S.JOSHI R.29 & 31	V.C. DAGA	5
519	WP/249/2001	05/04/06	DR. DNYANESHWAR P. KUDALKAR. Adv.: MR. J. GODINHO	UNION OF INDIA & ORS. Adv.: MR.E.P.BADRINARAYAN ADDL.CGSC R.1	A. P. LAVANDE N. A. BRITTO	5
521	WP/284/2006	27/09/2006	SHRI KRISHNA GOPAL GAONKAR(DEC) THROUGH HIS LEGAL REPRESENTATIVES. Adv.: MR. VIVEK RODRIGUES	SHRI GURUNATH KASHINATH DABOLKAR, SANGUEM GOA. Adv.: J.A.LOBO FOR RESP.	DR. S. RADHAKRISHNAN	2
524	WP/468/2005	12/12/06	TRAVEL AND TOURISM ASSOCIATION OF GOA AND 8 ORS., Adv.: MR. N. A. TAKKEKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 9 ORS., Adv.: AG WITH MS.L DHARWADKAR, AGA R.1 TO 6, 9 & 10	J. N. PATEL N. A. BRITTO	5
525	WP/370/2006	11/12/06	SHRI DATTARAM VASSANT PHADTE, PANAJI-GOA. Adv.: MR. AGNELO F. DINIZ	EDC LIMITED AND 4 ORS., Adv.: SHRI M.S.JOSHI FOR R-2,3 & 4	J. N. PATEL N. A. BRITTO	5
526	WP/445/2006	15/12/2006	MRS. GLORIA D`SOUZA AND ANR., Adv.: MS. AMIRA RAZAQ	MRS. MARIA MAGDALENA FERNANDES AND 4 ORS., Adv.:	J. N. PATEL	6

WP

528	WP/528/2006	01/11/06	M/S POOJA FERRO ALLOYS LTD. THROUGH ITS DULY AUTHORIZED DIRECTOR SHRI PANKAJ JAIN, MARGAO GOA. Adv.: MR. NITIN SARDESSAI	GOA STATE POLLUTION CONTROL BOARD THROUGH ITS MEMBER SECRETARY/IN CHARGE AND ANR., Adv.:	N. A. BRITTO	2
529	WP/398/2006	06/11/06	M/S IFB INDUSTRIES LTD.,VERNA, SALCETE GOA. Adv.: MR. H.K. MAINGI/RAJIVA SRIVASTAVA	UNION OF INDIA (THROUGH THE SECRETARY AND 4 ORS., Adv.: MR. JOSEPH VAZ STD. COUNSEL RESP.1,3, 4, 5	J. N. PATEL N. A. BRITTO	3
530	WP/589/2006	14/12/2006	MR. ANTHONY D. GONSALVES Adv.: MAHESH AMONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY & 2 ORS Adv.:	J. N. PATEL	2
531	WP/345/2000	12/12/06	GERMAN REMEDIES LIMITED Adv.: MR.G.K.SARDESSAI	COMMISSIONER OF LABOUR & EX-OFFICIO SECRETARY & OR Adv.: MS.W.COUTINHO,GA R-1	J. N. PATEL N. A. BRITTO	3
532	WP/537/2006	13/12/2006	MR. IGNATIUS BRAGANZA, CALANGUTE, BARDEZ GOA. Adv.: MR. F.E. NORONHA	MR. THOMAS BRAGANZA, CALANGUTE, BARDEZ GOA. Adv.:	J. N. PATEL	2
533	WP/358/2006	11/12/06	DR. MARIANO GODINHO, MAJORDA, SALCETE GOA. Adv.: MR. A.F. DINIZ	THE BLOCK DEVELOPMENT OFFICER AND 4 ORS., Adv.: MS. W. COUNTINHO, GA FOR R.1, 2 AND 5	J. N. PATEL N. A. BRITTO	3
534	WP/577/2006	12/12/06	SMT. SANYOGITA KASHINATH SHETYE THROUGH HER POWER OF ATTORNEY SHRI. KASHINATH J. SHETYE Adv.:	LOCAL(HEALTH) AUTHORITY CUM LICENSING AUTHORITY AND ANR., Adv.: SHRI J.P.MULGAONKAR FOR R-3	J. N. PATEL N. A. BRITTO	3
535	WP/357/2001	01/12/06	SHRI KRISHNANATH A.PRABHU DESSAI Adv.: MR.M.P.AMONKAR	STATE OF GOA & ORS. Adv.:	J. N. PATEL	2

WP

536	WP/538/2006	06/12/06	SHRI KASTURI VASSUDEV PAI AND ANR., Adv.: MR. S.Y. THALY	THE ADMINISTRATIVE TRIBUNAL OF GOA AND 2 ORS., Adv.: SHRI G. SHIRODKAR FOR R- 1		2
537	WP/355/2006	22/12/2006	MRS. YESHODI RAYA CHODANKAR ALIAS YAMINI RAYA CHODANKAR AND 17 ORS., Adv.: MR. J. P. MULGAONKAR	MR. RAGHUVIR B. GOVENKAR (DEC) THR. LR\`S, BARDEZ, GOA. Adv.:	J. N. PATEL	3
538	WP/356/2006	22/12/2006	MRS. YESHODI RAYA CHODANKAR ALIAS YAMINI RAYA CHODANKAR AND 17 ORS., Adv.: MR. J. P. MULGAONKAR	SMT. INDUMATI CHODANKAR (SINCE DEC) REPR THROUGH L.RS. Adv.: MR. JOAQUIM GODINHO, FOR RESPONDENT.	J. N. PATEL	2
539	WP/378/2006	20/12/2006	SHRI BALBINO REGINALDO FURTADO, VELIM, SALCETTE GOA. Adv.: MR. SUDESH USGAONKAR	SMT. JESSIE DIAS AND ANR., Adv.:	J. N. PATEL	2
540	WP/301/2006	11/12/06	SHRI PRAKASH S. RAIKAR AND 6 ORS., Adv.: MR. V.A. LAWANDE	GOA SHIPYARD LTD. AND ANR., Adv.: MR. C.A. FERREIRA, ASST.S.G. FOR R. 2	J. N. PATEL N. A. BRITTO	5
541	WP/579/2006	06/12/06	SALCETE SCHEDULE TRIBES ASSOCIATION,, REP. BY ITS PRESIDENT MR. LUIS ALEX CARDOZO Adv.: MR. V. KORGAONKAR	STATE OF GOA THROUGH THE SECRETARY PANCHAYAT & ANR Adv.:	J. N. PATEL N. A. BRITTO	6
542	WP/348/2006	25/09/2006	CITY ASSOCIATION OF STALL OCCUPANTS THROUGH ITS SECRETARY SHRI GAJANAN P. AMONKAR, PANAJI GOA. Adv.: MR. M.P. AMONKAR AND POOJA KAVLEKAR	GOVERNMENT OF GOA THROUGH ITS CHIEF SECRETARY AND ANR., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	5

WP

543	WP/556/2006	20/11/2006	HERALD PUBLICATION PVT.LTD.REP.BY ITS EDITOR SHRI ROBIN NACIMENTO ANTHONY ABREU Adv.: MR. VALMIKI MENEZES	LABOUR COMMISSIONER OF GOA AND 3 ORS., Adv.:	J. N. PATEL N. A. BRITTO	3
544	WP/524/2003	01/12/06	SHRI JAGONATA S.DHOND @ SHRI D.S.DHOND, DABAL-GOA. Adv.: SHRI M.S. SONAK	SHRI ANANT R.P.VELGUENKAR @ S.R.P.VELGUENKAR & ORS Adv.: MRS. A. A. AGNI, R. 1,2 & 3	J. N. PATEL	4
546	WP/536/2006	14/11/2006	M/S. RUCHIRA CATERERS Adv.: MR. SHIVAM DESSAI	STATE OF GOA AND ANOTHER Adv.: MS. SAPNA MORDEKAR FOR R-2.	J. N. PATEL N. A. BRITTO	3
548	WP/13/2003	04/10/06	MRS.BELA ROSA ALMEIDA COLACO,NAVELIM-GOA & ANR., Adv.: MR.S.USGAONKAR	MRS.DELICIOSA R.ALMEIDA,CUNCOLIM-GOA AND ANR., Adv.: MRS.PENELOPE DIAS FOR R1	DR. S. RADHAKRISHNAN	3
549	WP/317/1999	08/11/06	SMT. NATALINA PEREIRA Adv.: MR. F. TAVORA	MRS. LUCY PEREIRA FALEIRA & ORS Adv.: MR.A.KANSAR R.4(A,B,C,E,F,H), 6 TO 10	J. N. PATEL	5
550	WP/311/2006	18/10/2006	SHRI SARPURLO NARAYAN DESSAI, CUNCOLIM, SALCETE GOA. Adv.: MR. SUDESH USGAONKAR	KUM. BERALDIN TAVARES AND 2 ORS., Adv.: SHRI V.MENEZES FOR R-1	DR. S. RADHAKRISHNAN	2
551	WP/580/2006	07/12/06	JAYU BABU VELIP & 6 ORS. Adv.: MR. SOMNATH KARPE	SHRI. BARNABE ANTONO FLORIAN MONTE VAZ & 4 ORS. Adv.:	J. N. PATEL	2
553	WP/92/2001	22/12/2006	ANTONIO SEBASTIAO PALHA Adv.: MR.V.KORGAONKAR	ADMINISTRATIVE TRIBUNAL & ORS. Adv.: MR.N.K.SAWAIKAR R4	J. N. PATEL	4

WP

554	WP/354/2006	22/12/2006	MRS. YESHODI RAYA CHODANKAR ALIAS YAMINI RAYA CHODANKAR AND 17 ORS., Adv.: MR. J. P. MULGAONKAR	MR. RAMDAS D. GOVENKAR, (DECEASED) THR. LRS Adv.: SHRI J.GODINHO FOR R1A TO 1F	J. N. PATEL	3
555	WP/353/2006	22/12/2006	MRS. YESHODI RAYA CHODANKAR ALIAS YAMINI RAYA CHODANKAR AND 17 ORS., Adv.: MR. J. P. MULGAONKAR	MR. SHIRU K. FADTE, (DEC.) THR. LRS. Adv.: SHRI J.GODINHO FOR 1A TO 1E & 1H	J. N. PATEL	3
556	WP/548/2006	22/12/2006	THE MAPUSA URBAN CO- OPERATIVE BANK LTD. THROUGH ITS GENERAL MANAGER, MAPUSA GOA. Adv.: MR. J.P. MULGAONKAR	PRESIDING OFFICER, LABOUR COURT II AND ANR., Adv.: SHRI G. SHIRODKAR FOR R-1	J. N. PATEL	2
557	WP/485/2006	17/11/2006	SHRI CLAUDIO MICHAEL D\'SOUZA AND ANR., BOTH REP. BY THEIR CONSTITUTED ATTORNEY SHRI DAHYABHAI C. PATE Adv.: MR. MARVIN D\'SOUZA	SMT. ESMARALDA FERNANDES AND 11 ORS., Adv.: R.V.KAMAT FOR RESP. NO.1 TO 12	J. N. PATEL	2
558	WP/435/2006	13/12/2006	SHRI LUCAS CERIACO FELIX FERNANDES AND ANR., Adv.: MR. CARLOS A. FERREIRA WITH GALILEO TELES	MR. MARCELINO TADEU BENJAMIN FERNANDES AND 32 ORS., Adv.: MR. V. MENEZES	J. N. PATEL	2
559	WP/374/2002	21/12/2006	CAMPO VERDE CO-OPERATIVE HOUSING SOCIETY LTD & ANR Adv.: SHRI VALMIKI MENEZES	SMT. MARIA ELENA MENEZES AND ORS., Adv.: MR.F.E.NORONHA,R.1	J. N. PATEL	2
560	WP/384/2001	07/12/06	SMT.LIVIA FERRAO Adv.: MR.V.A.LAWANDE	THE DY.DIRECTOR OF PANCHAYAT & ORS. Adv.: MS.W.COUTINHO,GA,R.1		2

561	WP/462/2006	23/11/2006	SHRI SANTOSH NARAYAN NAIK, MAPUSA, BARDEZ GOA. Adv.: MR. AMEY KAKODKAR	THE STATE OF GOA THROUGH THE SECRETARY AND 2 ORS., Adv.:	N. A. BRITTO	3
562	WP/438/2006	28/11/2006	M/S. COSME ROMALDO SILVEIRA, VASCO-DA-GAMA, GOA. Adv.: MR. M. S. PRABHUDESAI	VILLAGE PANCHAYAT OF CHICALIM THROUGH ITS SECRETARY AND 4 ORS., Adv.: SHRI ZELLER DE SOUSA FOR R-1 & 2	J. N. PATEL N. A. BRITTO	3
563	WP/491/2006	23/11/2006	SHRI LAWRENCE D\SOUZA, PERNEM GOA. Adv.: MR. SUDESH USGAONKAR	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: MS POOJA BHARNE FOR R- 3	J. N. PATEL	2
564	WP/487/2006	23/11/2006	SMT. SANYOGITA KASHINATH SHETYE, RIBANDAR GOA. Adv.: MR. M.S JOSHI	LOCAL(HEALTH) AUTHORITY CUM LICENSING AUTHORITY AND ANR., Adv.:	J. N. PATEL	2
565	WP/472/2006	29/11/2006	JCL INTERNATIONAL LTD.,NEW DELHI. Adv.: MR. F.M. REIS/ C.S. DA SILVA	M/S S.S. FABS GOA, PONDA GOA. Adv.: SHRI R.G.RAMANI FOR RESP.	J. N. PATEL	2
566	WP/182/2006	05/07/06	CONFRARIA OF THE CHURCH OF SIRIDAO REP.BY ITS ATTORNEY Adv.: MS. SHREYA S. NAIK	SIRIDAO BEACH RESORTS PVT.LTD.REP.BY ITS DIRECTOR AND 2 ORS., Adv.: MR.YOGESH V. NADKARNI, FOR 1,2 & 3.	RANJANA DESAI	2
567	WP/251/2006	29/11/2006	SHRI DATTAKRUPA CO- OPERATIVE HOUSING SOCIETY LTD.,PORVORIM GOA. Adv.: MR. DAJVIP V. PATKAR	SHRI RAGHUNATH MAHADEV SAWANT AND 6 ORS., Adv.: SHRI J.P.MULGAONKAR FOR R-1 TO 4	J. N. PATEL	2
568	WP/414/2006	16/11/2006	DONALDO JACINTO FREGNANDO DE SOUZA, SANCOALE, MORMUGAO. Adv.: MS. AMIRA RAZAQ	ADDITIONAL COLLECTOR SOUTH GOA AND ANR., Adv.:	J. N. PATEL	2

WP

569	WP/313/2006	21/11/2006	FR. JOAQUIM FERNANDES AND ANR., Adv.: MR. V.R. TAMBA	UNION OF INDIA THROUGH THE SECRETARY AND 5 ORS., Adv.:	J. N. PATEL N. A. BRITTO	2
570	WP/448/2006	29/11/2006	CATARINA FERNANDES, CANACONA GOA. Adv.: MR. C. MASCARENHAS	MARIO DO SOCORRO HILARIO REBELLO AND ANR., Adv.: SHRI P.A.KAMAT FOR R-1	J. N. PATEL	2
571	WP/170/2000	09/11/06	MR VALERIANO MENDONCA(DEC)BY LRS. Adv.: MS.S.DESSAI	JOHN S.MENDONCA & 4 ORS. Adv.:	J. N. PATEL	3
572	WP/500/2006	29/11/2006	SMT. JOANITA FERRAO AND 5 ORS., Adv.: MR. P.A. KAMAT	SHRI CARLOS FERNANDES AND 6 ORS., Adv.: MR. M.D SALKAR, AGA FOR R. 6 AND 7	J. N. PATEL	2
573	WP/502/2006	17/11/2006	SMT. JANQUI R. NAIK(SIN.DEC.) THROUGH HER HEIRS., Adv.: MR. VALMIKI MENEZES	PANDURANG G. GAUNEKAR, PONDA GOA. Adv.: SHRI V.P.THALI FOR RESP	J. N. PATEL	3
574	WP/315/2006	23/11/2006	SHIRPI WOOD CRAFT INDUSTRIES, BARDEZ, GOA. Adv.: MR. SAMIR TALEIGAONKAR	M/S. UMESH STORES AND 2 ORS., Adv.:	J. N. PATEL	3
575	WP/440/2006	23/11/2006	MR. GURUDAS DINANATH LOTLIKAR THROUGH POWER OF ATTORNEY Adv.: MR. SHIVAN DESAI	AUTOMOBILE CORPORATION OF GOA LTD., Adv.:	J. N. PATEL	2
576	WP/415/2006	20/12/2006	MR. KUSTA CHANDRU VELIP, CANACONA GOA. Adv.: MR. NITIN SARDESSAI	MR. TOLU GHURKO GAONKAR AND ANR., Adv.: MR. S.D. PADIYAR	J. N. PATEL	2
577	WP/161/2006	07/12/06	M/S. CHOWGULE AND CO. LTD., THROUGH ITS GENERAL MANAGER, SHRI D. P. SINHA Adv.: MR. VIJAY A. PALEKAR	LATE VINCY P. PEREIRA (SINCE DEC.) REP. BY HIS WIFE MRS. MANDA PEREIRA Adv.:	J. N. PATEL	2

WP

578	WP/377/2006	06/12/06	SHRI VIRENDRA ANANDRAO PAI KHOT (SIN.DEC.) THROUGH L.RS., AND ANR., Adv.: MR. V.P. THALI	SHRI JOAQUIM SANTAN D'SOUZA (SINCE DEC.) THROUGH HIS L.RS. AND 3 ORS., Adv.: C.A.COUTINHO FOR R 1C,1D,1F,1G & 2	J. N. PATEL	2
579	WP/325/2006	02/08/06	MR. ALBERTO MAXIMIANO DO ROSARIO NORONHA AND ANR., Adv.: MR. F. E. NORONHA	MR. NARENDRA P. CHATIM AND 4 ORS., Adv.: MR. J. P. MULGAONKAR FOR RESP. NO. 3 & 4.	V.C. DAGA	2
580	WP/276/2006	05/07/06	GOA STATE COOPERATIVE BANK LTD., THROUGH ITS MANAGING DIRECTOR AND 2 ORS., Adv.: MR. S. R. RIVANKAR	SHRI RAJAN VINAYAK LOTLIKAR, PONDA, GOA Adv.:	RANJANA DESAI	4
581	WP/198/2005	07/06/06	SMT.SUNILA ANIL PAI RAIKAR REP.BY HER CONSTITUTED ATTORNEY SHRI ANIL PAI RAIKAR Adv.: SHRI SUDESH USGAONKAR	STATE OF GOA REP.BY CHIEF SECRETARY AND 4 ORS., Adv.: SHRI GURU SHIRODKAR ADDL GOVT ADV FOR R.1 TO 3	KSHITIJ R. VYAS, C.J. RANJANA DESAI	7
582	WP/451/2004	19/06/2006	SMT.RAVINDRA R.BORCAR,MARGAO GOA. Adv.: SHRI P.A. KHOLKAR	THE DIRECTOR OF EDUCATION AND 2 ORS., Adv.: MR. SANDESH PADIYAR, ADVOCATE FOR RESPONDENT NO. 3	RANJANA DESAI N. A. BRITTO	5
583	WP/63/2006	21/07/2006	MRS. LETICIA MASCARENHAS Adv.: MR. V. KORGAONKAR	ADMINISTRATIVE TRIBUNAL OF GOA AND 6 ORS., Adv.: MR. VALMIKI MENEZES, FOR 4, 5 & 7.	V.C. DAGA	3

WP

586	WP/539/2004	06/06/06	CHARMAINE ABREU LOBO AND ANR., Adv.: SHRI JOVITO BRAGANZA	STATE OF GOA THROU'CHIEF SECRETARY AND 4 ORS., Adv.: MR. GURU SHIRODKAR, ADDL. GOVERNMENT ADVOCATE FOR	KSHITIJ R. VYAS, C.J. RANJANA DESAI	6
588	WP/490/2005	16/08/2006	PAIXAO FERNANDES AND 4 ORS., Adv.: MS. RAKHI M. CHODANKAR	DAVID FERNANDES, DONA PAULA, ILHAS GOA. Adv.: MR. PREMANAND A. KHOLKAR, ADVOCATE FOR RESPONDENT	V.C. DAGA	2
599	WP/408/2006	28/11/2006	COMMUNIDADE OF PILERNE THROUGH ITS ATTORNEY SHRI COSMAS FERNANDES, PILERNE, MARRA, BARDEZ GOA. Adv.: MR. P.S. RAO	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.:	J. N. PATEL N. A. BRITTO	3
601	WP/245/2005	08/06/06	SHRI HILARIO DA COSTA, MARGAO GOA Adv.: SHRI A.F.DINIZ	THE HON'BLE CIVIL JUDGE, SENIOR DIVISION AND 2 ORS., Adv.:	KSHITIJ R. VYAS, C.J. RANJANA DESAI	3

509

WPCR

Rec. No.	Case No.	Disp Date	Pet.Name, Pet_adv	Res.Name, Res_adv	Judge1, Judge2, Judge3	Total Files
1	WPCR/39/2005	19/01/2006	M/S. VENUS STEEL PRODUCTS, THROUGH ITS PROPRIETOR SHRI. JAIME S. LAZARO Adv.: MR. ARUN BRAS DE SA	MICHAEL PINHEIRO (SINCE DEC.) THROUGH SMT. HELEN PINHEIRO AND ANR., Adv.: MS. POOJA BHARNE FOR R- 1	N. A. BRITTO	10
2	WPCR/38/2005	16/02/2006	JOSHI SUHAS PURUSHOTTAM, CONVICT PRISONER NO.716, AT CENTRAL JAIL AGUADA. Adv.: MR. D. PANGAM, U/LAS	STATE OF THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
3	WPCR/48/2005	16/02/2006	TOMMY THOMAS, C.P.NO.427, CENTRAL JAIL AGUADA, BARDEZ GOA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
4	WPCR/14/2005	07/02/06	SHRI SITARAM G.@ BHAI PANDIT, P.NO.890/94, CENTRAL JAIL, AGUADA Adv.: SHRI J.A. LOBO, U/LAS	STATE OF GOA THROUGH I.G.P. AND ANR., Adv.: MS. W. COUTINHO, PP	R.M.S. KHANDEPARKAR N. A. BRITTO	3
5	WPCR/46/2005	14/03/2006	PRAMIL RAO, C.P.NO.700, PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL AGUADA-GOA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.:	A. P. LAVANDE N. A. BRITTO	3
6	WPCR/6/2006	03/03/06	SHRI ULHAS SOMA DHARGALKAR, GUIRIM, BARDEZ GOA. Adv.: MR. C.G. NAIK	STATE OF GOA AND ANR., Adv.:	N. A. BRITTO	2

WPCR

7	WPCR/45/2005	16/01/2006	SHRI JOSEPH PEREIRA, COLVALE, BARDEZ GOA. Adv.: MR. R. SATARDEKAR	THE STATE THROUGH THE PUBLIC PROSECUTOR, PANAJI GOA. Adv.: MR. S. N. SARDESSAI, P.P.	N. A. BRITTO	2
8	WPCR/50/2005	09/03/06	MR. MILAGRES SALES COUTINHO, NAVELIM, SALCETE GOA. Adv.: MR. SAMIR TALEIGAONKAR	MR. SHIVAJI P. GAWANDE AND ANR., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
9	WPCR/4/2006	23/02/2006	MR. RAJESH KESHAV NEUREKAR, MARGAO GOA. Adv.: MR. SHIVANAND SINGBAL	MRS. REENA JAIN AND 2 ORS., Adv.:	N. A. BRITTO	2
10	WPCR/44/2005	16/02/2006	ASSIS COLACO, PRESENTLY LODGED AS CONVICT PRISONER NO.395, AT CENTRAL JAIL AGUADA-GOA. Adv.: MRS. APARNA SHIRODKAR, U/LAS	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
11	WPCR/26/2005	27/02/2006	SITARAM G.@ BHAJI PANDIT, CONVICT NO.890, CENTRAL JAIL, AGUADA GOA Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	R.M.S. KHANDEPARKAR N. A. BRITTO	3
12	WPCR/34/2005	03/03/06	MRS. MANDY JANE COLLINS, PRESENTLY RESIDING AT FRIENDS GUEST HOUSE ANJUNA, BARDEZ, GOA. Adv.: SHRI ANIL MALHOTRA	MR. JAMES MICHAEL COLLINS AND ANR., Adv.: MR. S.N. SARDESSAI, PP FOR R. NO. 2	R.M.S. KHANDEPARKAR N. A. BRITTO	6

WPCR

13	WPCR/3/2006	23/02/2006	MR. NEELESH KESHAV NEUREKAR THROUGH HIS POWER OF ATTORNEY SHRI GOPAL R. PRABHU GAONKAR, CARANZALEM Adv.: MR. SHIVANAND SINGBAL	MRS. REENA JAIN AND 2 ORS., Adv.:	N. A. BRITTO	2
14	WPCR/41/2005	02/02/06	MOHAMMAD ASLAM,PRESENTLY LODGED AT CENTRAL JAIL AGUADA,SINQUERIM GOA. Adv.: MR. J. PETER D\SOUZA ADVOCATE FOR PETITIONER NO.	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
15	WPCR/40/2005	09/01/06	ULHAS R. NAIK,PRESENTLY LODGED AS CONVICT NO.631, AT CENTRAL JAIL AGUADA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
16	WPCR/43/2005	02/02/06	SANTAN FERNANDES,PRESENTLY LOCATED AS CONVICT NO.415,AT CENTRAL JAIL,AGUADA GOA. Adv.: MR. N. N. SARDESSAI	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	1
18	WPCR/9/2006	06/04/06	SACHIN V.NAIK, PANAJI GOA. Adv.: MR. U.R. TIMBLE	MRS. VIJAYLAXMI V.NAIK AND 2 ORS., Adv.: MR. JOVITO BRAGANZA, ADVOCATE FOR RESPONDENT NO. 1	N. A. BRITTO	3
19	WPCR/65/2004	14/03/2006	RAJESH KUMAR,CENTRAL JAIL,AGUADA, BARDEZ-GOA. Adv.: IN PERSON	SUPERINTENDENT,CENTRAL JAIL,AGUADA AND 2 ORS., Adv.: MS. W. COUTINHO, PP FOR R.3	A. P. LAVANDE N. A. BRITTO	3

WPCR

20	WPCR/18/2005	14/03/2006	SHRI RAJESH KUMAR, CONVICT PRISONER NO.493, CENTRAL JAIL AGUADA-GOA. Adv.: IN PERSON	STATE OF GOA THROUGH THE CHIEF SECRETARY AND 2 ORS., Adv.: MRS. W. COUTINHO, PP	A. P. LAVANDE N. A. BRITTO	3
21	WPCR/28/2005	14/03/2006	KAILASH BHAGAT, CONVICT PRISONER NO.486, LODGED IN CENTRAL JAIL, AGUADA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY, PANAJI GOA AND 2 ORS., Adv.:	A. P. LAVANDE N. A. BRITTO	3
22	WPCR/15/2005	31/01/2006	SHRI KAILASH BAGAT, CENTRAL JAIL, AGUADA - GOA. Adv.: IN PERSON	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS., Adv.: AG WITH MS. W. COUTINHO, PP		3
23	WPCR/49/2005	23/03/2006	GOPAL BAHADUR, C.P.NO.689, PRESENTLY LODGED AT CENTRAL JAIL AGUADA-GOA. Adv.: MR. T. GEORGE JOHN, U/LAS	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS, Adv.: MS. WINNIE COUTINHO, P.P. FOR THE STATE	N. A. BRITTO	2
24	WPCR/10/2006	06/04/06	SACHIN V.NAIK, PANAJI GOA. Adv.: MR. U.R. TIMBLE	MR. AGNELO RODRIGUES AND 2 ORS., Adv.: MR. JOVITO BRAGANZA, ADVOCATE FOR RESPONDENT NO. 1	N. A. BRITTO	3
25	WPCR/47/2005	16/02/2006	MR. DILIP S. SHETYE, CONVICT PRISONER NO.538, PRESENTLY LODGED AT CENTRAL JAIL AGUADA-GOA. Adv.: IN PERSON	STATE OF GOA THROUGH CHIEF SECRETARY AND 2 ORS., Adv.: MS. WINNIE COUTINHO, P.P.	N. A. BRITTO	2
26	WPCR/2/2006	04/05/06	STATE(CBI) THROUGH ITS ADDL.SUPDT.OF POLICE, NEW DELHI. Adv.: MR. S. R. RIVONKAR	RADM (RETD.) B.R. MENON, VASCO. Adv.: MR. J. P. D'SOUZA	N. A. BRITTO	2

WPCR

28	WPCR/20/2006	17/08/2006	MR. GERSON MENEZES, PANAJI-GOA. Adv.: MR. RESSANO NORONHA	STATE OF GOA THROUGH POLICE INCHARGE AND 4 ORS., Adv.:	N. A. BRITTO	2
30	WPCR/5/2006	23/03/2006	AVELINO J.PINTO,UCASSIAM Adv.: MR. UMESH U. KARN	SUBODH SHETYE, MAPUSA GOA. Adv.:	N. A. BRITTO	3
31	WPCR/5/2005	21/04/2006	SHRI RAM S.S.PARIHAR AND 5 ORS., Adv.: SHRI P.P.SINGH	STATE OF GOA,THROUGH LD.P.P. AND 3 ORS., Adv.: SHRI IFTIKHAR AGHA FOR R.3 & 4	N. A. BRITTO	5
32	WPCR/18/2006	07/08/06	SMT. LEENA PANKAJ KOHLI, ANJUNA, BARDEZ, GOA. Adv.: MR. RANJIT SATARDEKAR	THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 3 ORS., Adv.:	V.C. DAGA N. A. BRITTO	3
33	WPCR/24/2006	03/10/06	SIDDHI SANJAY PAI, TALEIGAO GOA. Adv.: MR. RYAN MENEZES	STATE OF GOA THROUGH THE PUBLIC PROSECUTOR AND 5 ORS., Adv.:	DR. S. RADHAKRISHNAN N. A. BRITTO	3
34	WPCR/14/2006	15/06/2006	NATIONAL LIQUOR AND GENERAL STORES, THROUGH ITS PROPRIETOR SHRI RAMESH BHAKTA, MAPUSA - GOA. Adv.: MR. UMESH RAO	SHRI DIAGO MINGUEL FERNANDES, PORVORIM, BARDEZ GOA. Adv.:	N. A. BRITTO	2
35	WPCR/12/2006	21/06/2006	SMT. JAYU RAMA GAUDE ALIAS SULOCHANA SURYA BHAMAIAKAR, BICHOLIM. Adv.: MR. R.G. RAMANI	SHRI SURYA MANU BHAMAIAKAR AND ANR., Adv.: MS. W. COUTINHO, PP FOR R. 2	N. A. BRITTO	2
36	WPCR/19/2006	11/09/06	MR. VILAR VIEGAS, CAVELOSSIM, MOBOR, GOA. Adv.: MR. ROHIT BRAS DE SA	THE STATE OF GOA THROUGH THE CHIEF SECRETARY AND 3 ORS., Adv.: MS. W. COUTINHO, PP FOR R. 1 TO 3	DR. S. RADHAKRISHNAN N. A. BRITTO	3

WPCR

37	WPCR/13/2005	13/04/2006	SHRI SUNIL VASSUDEV PEDNEKAR,BICHOLIM GOA. Adv.: SHRI SHAIKH VAHIDULLA	THE BICHOLIM URBAN CO- OPERATIVE BANK LTD.,REP.BY ITS BRANCH MANAGER,MR.NISHIKANT G.NAGARSHEKAR Adv.: SHRI N.N. SARDESSAI	N. A. BRITTO	3
38	WPCR/29/2006	08/11/06	MRS. MABEL LINDA SANTAMARIA, MAPUSA, BARDEZ GOA. Adv.: MR. S. VALES	MR. ARCHIE PEREIRA, MAPUSA, BARDEZ GOA. Adv.:	N. A. BRITTO	3
40	WPCR/31/2006	28/11/2006	MR. ARPAN JAIRAM PARAB Adv.: MR. NILESH SHIRODKAR	THE PASSPORT OFFICER AND ANR., Adv.:	J. N. PATEL N. A. BRITTO	3
41	WPCR/11/2006	28/06/2006	SHRI AVELINO J.PINTO, MAPUSA. Adv.: MR. S. VALES	SHRI RAMESH SHRIKISHNA CHARI, MAPUSA-GOA AND ANR., Adv.: MRS. W. COUTINHO, PP FOR R. 2	N. A. BRITTO	3
42	WPCR/15/2006	06/07/06	MR. JULIO THOMAS ROBERT DE ARAUJO Adv.: MR. A. D. BHOBE	MR. ALEX M. FERNANDES AND ANR., Adv.: MR. PRNOY KAMAT, FOR R 1.	N. A. BRITTO	2
43	WPCR/16/2006	27/07/2006	PRATHAM V. GADAGKAR, JUDICIAL LOCK-UP, MARGAO. Adv.: IN PERSON	STATE THROUGH PUBLIC PROSECUTOR Adv.:	N. A. BRITTO	2
44	WPCR/6/2005	27/04/2006	MR. SHAILESH H. BAJAJ Adv.: V.A. LAWANDE	SESA GOA LIMITED REP. BY MR. D. K. CHODANKAR, MANAGER - LEGAL & ANR., Adv.: SHRI R.G. RAMANI WITH SHRI S. CHOPDEKAR	N. A. BRITTO	2

WPCR

45	WPCR/36/2005	02/08/06	AZIM KHAN AND 5 ORS., Adv.: SHRI SHIVAN DESAI	LEVINSON J. MARTINS AND 7 ORS., Adv.: MR. A. D. BHOBE ADVOCATE FOR RESPONDENT NO. 2 TO 7	N. A. BRITTO	2
46	WPCR/23/2006	28/09/2006	RAJESH CHANDIVALE, OLD GOA, TISWADI GOA. Adv.: MR. T. GEORGE JOHN	THE STATE OF GOA THROUGH THE PUBLIC PROSECUTOR, PANAJI GOA. Adv.:	N. A. BRITTO	2
47	WPCR/17/2006	27/07/2006	MISS RATI BABUNANDAN PRASAD, PONDA, GOA. Adv.: MR. M. S. SONAK	STATE THROUGH ITS PUBLIC PROSECUTOR Adv.:	N. A. BRITTO	2
48	WPCR/27/2006	15/12/2006	SUHAS PURUSHOTTAM JOSHI, PRISONER NO.716, AT AGUADA PRISON, GOA. Adv.: MS. KATAKY KIM, U/LAS	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR., Adv.: MS. W. COUTINHO, PP	N. A. BRITTO	2
49	WPCR/25/2006	23/11/2006	MR. VYANJKATESH Y. GAONKAR, ASSAGAO, BARDEZ GOA. Adv.: MR. A.D. BHOBE	STATE, REP.BY P.P. AND ANR., Adv.: MS. W. COUTINHO, PP FOR R. 1	N. A. BRITTO	2
50	WPCR/37/2006	20/12/2006	RON CHAYAK Adv.: CAROLINE COLLASSO	STATE AS REPRESENTED BY THE INSPECTOR GENERAL OF PRISONS, COLLECTORATE Adv.:	N. A. BRITTO	2
51	WPCR/21/2006	09/10/06	MR. MICHAEL HAYES, CALANGUTE, BARDEZ, GOA. Adv.: MR. N. COSTA FRIAS	THE P. I., CALANGUTE POLICE STATION AND 3 ORS., Adv.: ARLINDO DE SOUSA FOR R-4	DR. S. RADHAKRISHNAN N. A. BRITTO	3
52	WPCR/26/2006	04/10/06	VIJAY NANALAL SETH, MUMBAI. Adv.: MR. MILIND S. GYANI	THE STATE(THROUGH CBI, GOA), PANAJI GOA. Adv.: SHRI JOSEPH S. VAZ FOR RESP.	N. A. BRITTO	2

WPCR

53	WPCR/8/2006	08/06/06	ANITA KESHAV PARAB AND ANR., Adv.: MR. R. CASTRO	THE STATE THROUGH PUBLIC PROSECUTOR AND 4 ORS., Adv.: MS. W. COUTINHO, PP FOR R.1	N. A. BRITTO	3
54	WPCR/28/2006	21/12/2006	SHRI AVELINE J. PINTO, MAPUSA GOA. Adv.: MR. T. GEORGE JOHN, U/L.A.S.	STATE OF GOA THROUGH CID POLICE AT PANJIM Adv.: MS. W. COUTINHO, PP	N. A. BRITTO	3
55	WPCR/30/2006	30/11/2006	SHRI. GURUDAS PANDURANG TORASKAR AND ANR., Adv.: MR. A. R. KANTAK	MOTOR VEHICLES INSPECTOR AND ANR., Adv.: MS. W. COUTINHO, PP FOR THE RESPONDENT	N. A. BRITTO	2